



List of Latest updates on SCC OnLine® Web Edition.

August 22

2026

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- [Andhra Pradesh High Court](#)
- [Bombay High Court](#)
- [Chhattisgarh High Court](#)
- [Delhi High Court](#)
- [Gauhati High Court](#)
- [Himachal Pradesh High Court](#)
- [Jharkhand High Court](#)
- [Karnataka High Court](#)
- [Kerala High Court](#)
- [Madhya Pradesh High Court](#)
- [Patna High Court](#)
- [Punjab and Harviana High Court](#)
- [Rajasthan High Court](#)
- [Telangana High Court](#)

Tribunals

- [Goa Authority for Advance Ruling \(GST\)](#)
- [Customs Excise and Service Tax Appellate Tribunal](#)
- [Income Tax Appellate Tribunal](#)
- [National Company Law Tribunal](#)

Statutory

- [Circulars](#)
- [State Ordinance](#)

Supreme Court [20]

Abhay Jain v. High Court of Judicature for Rajasthan, (J.B. Pardiwala and Manoj Misra, JJ.), [2024 SCC OnLine SC 6316](#)

Abhay Jain v. High Court of Judicature for Rajasthan, (J.B. Pardiwala and Manoj Misra, JJ.), [2024 SCC OnLine SC 6317](#)

Abhay Jain v. High Court of Judicature for Rajasthan, (J.B. Pardiwala and Manoj Misra, JJ.), [2024 SCC OnLine SC 6318](#)

Amravati Municipal Corpn. v. Ganesh Dadarao Anasane, (P.S. Narasimha and Alok Aradhe, JJ.), [2026 SCC OnLine SC 1666](#)

Avon Elastomers (India) v. Bajaj Allianz General Insurance Co. Ltd., (K.V. Viswanathan and Arun Palli, JJ.), [2026 SCC OnLine SC 1669](#)

EPFO v. Rachna Jhunjhunwala, (Manoj Misra and Vijay Bishnoi, JJ.), [2026 SCC OnLine SC 1668](#)

Jamnabai v. Vasudev, (Sanjay Karol and **Augustine George Masih**, JJ.), [2026 SCC OnLine SC 1671](#)

K. Suman Chandra v. Union of India, (Ujjal Bhuyan and **A.S. Chandurkar**, JJ.), [2026 SCC OnLine SC 1678](#)

Lahra Bai Tamre v. State of Chhattisgarh, (Vikram Nath and Sandeep Mehta, JJ.), [2026 SCC OnLine SC 1667](#)

Lahra Bai Tamre v. State of Chhattisgarh, (Vikram Nath and Sandeep Mehta, JJ.), [2026 SCC OnLine SC 1665](#)

Parbatsinh Dolatsang Dodiya v. Rameshbhai Harjibhai Makwana, (S.V.N. **Bhatti** and N.V. Anjaria, JJ.), [2026 SCC OnLine SC 1674](#)

Ramkrishna Chauhan v. State of U.P., (**Vikram Nath** and Sandeep Mehta, JJ.), [2026 SCC OnLine SC 1676](#)

Ravi Kumar Singh Malhotra v. State of M.P., (Sanjay Karol and **Augustine George Masih**, JJ.), [2026 SCC OnLine SC 1670](#)

Rupesh R Gaonkar v. State of Goa, (Sanjay Karol and N. Kotiswar Singh, JJ.), [2025 SCC OnLine SC 3714](#)

Shailendra Kumar Patel v. State of Chhattisgarh, (Sanjay Karol and **N. Kotiswar Singh**, JJ.), [2026 SCC OnLine SC 1672](#)

Shiv Pratap Singh v. State of U.P., (J.B. Pardiwala and K. Vinod Chandran, JJ.), [2026 SCC OnLine SC 1677](#)

State of U.P. v. Brij Pal Singh, (**Sanjay Karol** and **N. Kotiswar Singh**, JJ.), [2026 SCC OnLine SC 1673](#)

Sujata Kumari v. Rahul Kumar, (**Vikram Nath** and Sandeep Mehta, JJ.), [2026 SCC OnLine SC 1675](#)

Amazon.Com NV Investment Holdings LLC v. CCI, (**Vikram Nath** and Sandeep Mehta, JJ.), [2026 SCC OnLine SC 989](#)

Assn. for Democratic Reforms v. Election Commission of India, (**Surya Kant**, C.J. and Joymalya Bagchi, J.), [2026 SCC OnLine SC 990](#)

Andhra Pradesh High Court [18]

Anjani Stone Crusher v. State of A.P., (**Lisa Gill**, C.J. and Ravi Cheemalapati, J.), [2026 SCC OnLine AP 2928](#)

Chirumamilla Suneetha v. Chirumamilla Suresh, (**Subhendu Samanta**, J.), [2026 SCC OnLine AP 2924](#)

G.V. Srinivasa Rao v. State of A.P., (**Subhendu Samanta**, J.), [2026 SCC OnLine AP 2922](#)

Jampani Satyanarayana v. Canara Bank, (Battu Devanand and **Sunitha Gandham**, JJ.), [2026 SCC OnLine AP 2934](#)

Karri Appalanaidu v. State of A.P., (**Ravi Nath Tilhari** and Subhendu Samanta, JJ.), [2026 SCC OnLine AP 2936](#)

Makam Sumith v. Gummireddy Bharath Kumar Reddy, (**Ravi Nath Tilhari** and Purushottam Kumar Chintalapudi, JJ.), [2026 SCC OnLine AP 2926](#)

Mandula Khasim Bi v. State of A.P., (**B.S. Bhanumathi**, J.), [2026 SCC OnLine AP 2933](#)

Mathi Venkata Lakshmi v. Pushadapu Sambasiva Rao, (**Subba Reddy Satti**, J.), [2026 SCC OnLine AP 2920](#)

Narra Paul v. State of A.P., (**Subhendu Samanta**, J.), [2026 SCC OnLine AP 2923](#)

P. Vanajamma v. Peddi Reddy Yoga Narasimha Reddy, (**Ravi Nath Tilhari** and Maheswara Rao Kuncheam, JJ.), [2025 SCC OnLine AP 5228](#)

Rai Pavithra v. State of A.P., (**Ravi Nath Tilhari** and Purushottam Kumar Chintalapudi, JJ.), [2026 SCC OnLine AP 2932](#)

Savari Eswaramma v. Parigala Anjinamma, (**Ravi Nath Tilhari** and Purushottam Kumar Chintalapudi, JJ.), [2026 SCC OnLine AP 2931](#)

Setty Bhaskara Rao v. State of A.P., (**Subhendu Samanta**, J.), [2026 SCC OnLine AP 2925](#)

State of A.P. v. Rendla Subba Reddy, (**Ravi Nath Tilhari** and Purushottam Kumar Chintalapudi, JJ.), [2026 SCC OnLine AP 2930](#)

T. Subramanyam v. V. Shanmugam, (**Ravi Nath Tilhari** and Purushottam Kumar Chintalapudi, JJ.), [2026 SCC OnLine AP 2929](#)

Tirumanuyam Srinivasulu Reddy v. State of A.P., (**K. Suresh Reddy** and Challa Gunaranjan, JJ.), [2026 SCC OnLine AP 2921](#)

U. Appa Rao v. Union of India, (**Battu Devanand** and Subhendu Samanta, JJ.), [2026 SCC OnLine AP 2935](#)

Yarragorla Itukanalu v. State of A.P., (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 2927](#)

Bombay High Court [3]

Aaddhyaa Seeds (P) Ltd. v. Hariyali Krushi Kendra, (**M.M. Nerlikar**, J.), [2026 SCC OnLine Bom 9412](#)

Rukhmabai Keshav Tappe v. State of Maharashtra, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 9518](#)

Tata Capital Ltd. v. Priyanka Communications India (P) Ltd., (**Amit Borkar**, J.), [2026 SCC OnLine Bom 9411](#)

Chhattisgarh High Court [279]

Aarti Dewangan v. Shailendra Kumar Dewangan, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15301](#)

Adhin Ram Sinha v. Sahni Ram Sahu, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 15332](#)

Adimjati Seva Sahkari Samiti v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 15534](#)

Aghnuram v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15336](#)

Ajay Bharti v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15454](#)

Ajoo Ram v. State of Chhattisgarh, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 15549](#)
Aman Khan v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15400](#)
Aman Manchanda v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15354](#)
Aman Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15476](#)
Amar Khunte v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15466](#)
Amit Gulhare v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15415](#)
Amrit Lal Kerketta v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15410](#)
Amrit Lal v. State of Chhattisgarh, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 15553](#)
Anand v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15483](#)
Anil Kumar Kanwar v. State of Chhattisgarh, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 15559](#)
Anju Gupta v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15297](#)
Anju Gupta v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15540](#)
Ankit Kumar Sharma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15464](#)
Ankit Yadav v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15508](#)
Anugrah Jyoti v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 15532](#)
Anurag Chandra v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15502](#)
Anwar Ali v. Senior E.R. Manager, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 15561](#)
Ashish Gupta v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15429](#)
Avinash Kumar Bagde v. State of Chhattisgarh, (Sanjay K. Agrawal and Sanjay Kumar Jaiswal, JJ.), [2026 SCC OnLine Chh 15288](#)
Babita Paikra v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15521](#)
Babla Khaparde v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15294](#)
Bablu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15443](#)
Balram Yadav v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15338](#)
Barelal Sinha v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15387](#)
Bhikhari Nishad v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15492](#)
Bhim Kumar Patel v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15345](#)
Bhojali Bai Yadav v. Swapnil Borkute, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 15319](#)
Bhunil Sinha v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15519](#)
Bindu Markam v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15402](#)
Binod Kumar Sharma v. State of Chhattisgarh, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 15544](#)
Biram Bai Sahu v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 15528](#)
Budheshwari Paikra v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15289](#)
Chain Singh v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15506](#)
Chamaru Yadav v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15501](#)

Chandan Singh v. State of Chhattisgarh, (**Sanjay K. Agrawal** and Sanjay Kumar Jaiswal, JJ.), [2026 SCC OnLine Chh 15287](#)

Chandrasahas Sinha v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15390](#)

Chandrashekhar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15425](#)

Chandrashekhar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15514](#)

Chief Executive Officer v. Akhilesh Kumar Singh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15524](#)

Christopher Lawrence v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15344](#)

Chudamani Sahu v. State of Chhattisgarh, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 15558](#)

Dabal Sai Minj v. Rahul Kumar, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 15322](#)

Daitari Deep v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15347](#)

Davendra Chandraker v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15398](#)

Deepak Dewar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15359](#)

Deepak Kumar Singhal v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15311](#)

Dev Narayan Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15349](#)

Devanand Banjare v. State of Chhattisgarh, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 15562](#)

Devendra Kumar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15339](#)

Devprasad Yadav v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15467](#)

Devvrat Verma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15461](#)

Dhananjay Patnayak v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15352](#)

Dharamsheel Khobragade v. Chhattisgarh State Power Distribution Co. Ltd., (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 15556](#)

Dharmendra Nirmalkar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15469](#)

Dindayal Jolhe v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15418](#)

Dipesh Kumar Shah v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15383](#)

Dipesh Thakur v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15393](#)

Doman Nishad v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15367](#)

Durgesh Raikar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15439](#)

Durgesh Sharma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15457](#)

Ebrensiya Tirkey v. State of Chhattisgarh, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 15554](#)

Gaurav Soni v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15306](#)

Ghanshyam Kenwat v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15388](#)

Girdhar Bhoi v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15463](#)

Gitesh Kumar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15427](#)

Goutam Yadav v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15404](#)

Govind Patel v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15337](#)

Harihar Prasad v. South Eastern Coalfields Ltd., (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 15547](#)

Hariom Joshi v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15505](#)

Harkesh Kumar Jaiswal v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15516](#)

Heera Anchal v. Manisha Dhritlahre, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15299](#)

Hem Lal Ghritlehre v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15473](#)

Hemant Soni v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15512](#)

Hemant Thakur v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15486](#)

I.S. Kawreti v. State of Chhattisgarh, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 15563](#)

Indra Kumar Dhanwar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15403](#)

Ishaq Khan v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15450](#)

Ishwarnath Yogi v. State of Chhattisgarh, (Ravindra Kumar Agrawal and Ramesh Sinha, JJ.), [2026 SCC OnLine Chh 15295](#)

Jagdish Shadani v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15498](#)

Jai Kumar Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15489](#)

Jaiprakash Sriwas v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15381](#)

Jawahar Lal Kurre v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15449](#)

Jitendra Kumar Roy v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15409](#)

Jitendra Pal v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15360](#)

Kabir Maravi v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15452](#)

Kadir Shah v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15482](#)

Kaliram Parkar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15511](#)

Kamla Bai v. Brijbhushan, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 15326](#)

Kamlesh Kumar Dhritlahre v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15503](#)

Kanha Dewar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15342](#)

Khurshed Alam v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15346](#)

Kiran Kumar Agwan v. EPFO, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 15564](#)

Kishan Kumar Sukhdev v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15384](#)

Krishna Luha v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15361](#)

Krishna v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15474](#)

Krishnachandra Rana v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15424](#)

Kshitij Pratap Singh v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15394](#)

Kulwantin Bai Dhruv v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15417](#)

Kumar Mohan v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15312](#)

Kunal Ramdas Sonwane v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15399](#)

Kundan Sharma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15448](#)

Kunjbihari Hathile v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15291](#)

Kush Singh Kshatriya v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15509](#)

Lakshmikant Mahanand v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15462](#)

Leelaram Suryawanshi v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15318](#)
Lokesh Chauhan v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15437](#)
Lokesh Kumar Sinha v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15470](#)
Madvi Chaitu v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15539](#)
Magma H.D.I. General Insurance Co. Ltd. v. Bhanmati Kaiwartya, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 15324](#)
Mahmuda Begam v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15488](#)
Mahmuda Begum v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15480](#)
Manindar Singh v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15380](#)
Manish Giri Goswami v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15376](#)
Manish Pandey v. Chhattisgarh State Power Holding Co. Ltd., (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 15545](#)
Manoj Kumar Tiwari v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15309](#)
Manoj Shrivastava v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15419](#)
Mansai Kharasniha v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15484](#)
Mati Bai Kaivart v. Manglanandanam Ramankutty, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 15327](#)
Mohanlal Jolhe v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15310](#)
Mohd. Rafiq v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15405](#)
Mohammad Yasin v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15353](#)
Mohsin Khan v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15485](#)
Ms BSBK (P) Ltd. v. SAIL, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15286](#)
Mukesh Pal v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15316](#)
Mukund Singh Thakur v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15293](#)
Naman Kumar Rohilla v. State of Chhattisgarh, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 15565](#)
Nandlal Yadav v. State of Chhattisgarh, (Part Prateem Sahu, J.), [2026 SCC OnLine Chh 15537](#)
Narbada Jaiswal v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15364](#)
National Insurance Co. Ltd. v. Ramkumar Dhruv, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 15330](#)
Naveen Kumar Joon v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15431](#)
Navin Chouhan v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15433](#)
Neelu Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15440](#)
Nepal Singh Rajput v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15412](#)
Nikhil Kanwar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15460](#)
Nirmala Dewangan v. M.D. Istiyak Ansari, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 15328](#)
Nishu Laxmi Patel v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15441](#)
Nitin Sharma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15304](#)
Nizamuddin Qureshi v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15471](#)

Nohar Verma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15334](#)
Om Rice Mill v. Bansal Trade Links, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15525](#)
Omprakash Manikpuri v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15426](#)
Omprakash Yadav v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15377](#)
Pankaj Kumar Verma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15406](#)
Pankaj Soni v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15314](#)
Parasram Kumbhkar v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 15529](#)
Paro Devi v. Parmeshwar, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 15329](#)
Pawan Kumar Dewangan v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15513](#)
Pawan Kumar Kurre v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15355](#)
Pawan Nishad v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15456](#)
Pawan Ratre v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15430](#)
Pawan Verma v. State of Chhattisgarh, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 15536](#)
Pitamber Nishad v. State of Chhattisgarh, (Narendra Kumar Vyas, J.), [2026 SCC OnLine Chh 15290](#)
Poonam Kashyap v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15472](#)
Poonam Sinha v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15510](#)
Poshan Ojha v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15411](#)
Prajwal Pradeep Soni v. Gurpreet Kaur, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15527](#)
Prakash Singh Rajput v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15475](#)
Prakash Yadav v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15379](#)
Pramod Kumar Vaishnav v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15368](#)
Prince Bole v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15335](#)
Prithavi Kumar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15378](#)
Punaram Chandrakar v. State of Chhattisgarh, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 15550](#)
Purushottam Das Manikpuri v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15479](#)
Pushpa Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15477](#)
Putribai Sidar v. National Insurance Co. Ltd., (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 15320](#)
Raj Kishore Shah v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15493](#)
Raja v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15435](#)
Rajendra Pandey v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15500](#)
Rajesh Mundra v. Moolchand Sahu, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15526](#)
Rajkumar Kumhar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15303](#)
Raju Pal v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15382](#)
Raju v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15358](#)

Rakesh Dumbhare v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15465](#)
Rakesh Dumbhare v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15468](#)
Rakesh Kumar Dewangan v. Geeta Dewangan, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15302](#)
Ram Narayan Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15444](#)
Ramakant Yadav v. State of Chhattisgarh, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 15557](#)
Rameshwar Patel v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15507](#)
Ramkumar Markam v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15428](#)
Ramnarayan Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15350](#)
Ramnarayan Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15391](#)
Ramnaresh Yadav v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15499](#)
Rampyari Dubey v. Suman Dubey, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15300](#)
Rani Verma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15420](#)
Raunak Singh v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15351](#)
Ravi Kumar Vishwakarma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15369](#)
Ravi Nayak v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15307](#)
Ravi Thakur v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15481](#)
Ravindra Khakha v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15356](#)
Raviraj Singh v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15374](#)
Ravishankar Gupta v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15487](#)
Reena Bhadoriya v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15438](#)
Remission & Premature Release Policies v. State of Chhattisgarh, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15541](#)
Ritesh Kumar Sharma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15421](#)
Royal Travells v. State of Chhattisgarh, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 15535](#)
Rupesh v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15389](#)
Rupesh v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15397](#)
Sagar Prakash Mohite v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15292](#)
Saheb Lal v. Central Information Commission, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 15533](#)
Sahil Sen v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15313](#)
Sahngo Kumar Kawasi v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15478](#)
Sailesh Kumar Vasam v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15504](#)
Samaiya Jumar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15497](#)
Saniya Jangade v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15357](#)
Sanjay Agrawal v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15520](#)
Sanjay Kumar Netam v. State of Chhattisgarh, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 15552](#)
Sanjeev Agrawal v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 15530](#)

Santosh Namdev v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15395](#)
Santosh Patnayak v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15396](#)
Santram Nishad v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15459](#)
Sanu Dewangan v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15517](#)
Sanu Kumar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15436](#)
Shafique Mohd. v. State of Chhattisgarh, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 15538](#)
Shailendra Diwakar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15518](#)
Shailesh Bagde v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15375](#)
Shailesh Dewangan v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15340](#)
Sheikh Rasid v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15362](#)
Shekh Salim Ibrahim v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15496](#)
Shivam Paikra v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15392](#)
Shivnath Ram Yadav v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15348](#)
Shobha Singh v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15341](#)
Shobhalal Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15386](#)
Shravan Rathore v. State of Chhattisgarh, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 15542](#)
Shubham Nirmalkar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15372](#)
Shyam Kumari v. Manoj Kumar Sinha, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 15325](#)
Sohan Lal Bhagat v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15442](#)
Sohan Lal Yadav v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15447](#)
Sonaru Nag v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15333](#)
Soniya Das v. Branch Manager Bajaj Alliance General Insurance Co. Ltd., (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 15321](#)
Sonu Sarthi Urf Chauhan v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15434](#)
Sonu v. South Eastern Coalfields Ltd., (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 15546](#)
State of Chhattisgarh v. Kamla Prasad Pandey, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15523](#)
State of Chhattisgarh v. Surekha Dhankar, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15522](#)
Sudarshan Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15407](#)
Sudhindra Das Vaishnav v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 15531](#)
Sukhsagar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15308](#)
Sumit Nawani v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15495](#)
Sunil Kumar Pathak v. State of Chhattisgarh, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 15551](#)
Sunita Sharma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15343](#)
Suo Moto Public Interest Litigation v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15543](#)
Suraj Gavariya v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15446](#)

Surekha Barapatre v. State of Chhattisgarh, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 15548](#)

Suresh Kumar Omkar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15416](#)

Suryakant Agrawal v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15401](#)

Sushanta Mukhi v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15490](#)

Sushil Kumar Ekka v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15432](#)

Susmita Deb v. Phalguni Deb, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15298](#)

Tamrat Dhurva v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15445](#)

Tarachand Rathore v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15494](#)

Teekaram Shriwas v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15363](#)

Tikeshwar Kosariya v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15373](#)

Tulsi Satnami v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15422](#)

United India Insurance Co. Ltd. v. Mohd. Sakeel Ahmad, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 15331](#)

Usha Bai Yadav v. Bhawani Singh Rajput, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 15323](#)

Venu Janghel v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15413](#)

Vicky Ahirwar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15515](#)

Vijay Kumar Gond v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15453](#)

Vijay Kumar Verma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15315](#)

Vijay Sika v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15305](#)

Vijay Sika v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15317](#)

Vikas Sihar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15385](#)

Vimal Kerketta v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15451](#)

Vinay Kumar Tripathi v. State of Chhattisgarh, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 15555](#)

Virendra Gandharv v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15491](#)

Virendra Giri Goswami v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15423](#)

Vishal v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15371](#)

Vishnu Tekam v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15458](#)

Vivek Pradhan v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15366](#)

Vivek Verma v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 15296](#)

Yagya Kumar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15365](#)

Yashwant Kumar Gavel v. State of Chhattisgarh, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 15560](#)

Yashwant Netam v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15408](#)

Yogendra Kumar Yadav v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15414](#)

Yogesh Pahadi v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 15455](#)

Delhi High Court [112]

Abhishek Kumar Singh v. State of NCT, (Manoj Jain, J.), [2026 SCC OnLine Del 6043](#)

Ahluwalia Contracts India Ltd. v. Union of India, (O.P. Shukla, J.), [2026 SCC OnLine Del 6064](#)
Ajay Kumar v. Lok Sabha Secretariat, (**Sanjeev Narula**, J.), [2026 SCC OnLine Del 6098](#)
Ajay v. State, (**Vimal Kumar Yadav**, J.), [2026 SCC OnLine Del 6023](#)
Alder Biochem (P) Ltd. v. Zydus Healthcare Ltd., (N.W. Sambre and **Anish Dayal**, JJ.), [2026 SCC OnLine Del 6052](#)
Amit Kakkar v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 6031](#)
Amita Jain v. Anil Kumar Jain, (Manoj Jain, J.), [2026 SCC OnLine Del 6030](#)
Anita Sharma v. Govind Sharda, (H.V. Shankar, J.), [2026 SCC OnLine Del 6049](#)
Ankit Gupta v. State of NCT of Dlehi, (Manoj Jain, J.), [2026 SCC OnLine Del 6028](#)
Ansal Properties & Infrastructure Ltd. v. Landmark Property Development Co. Ltd., (**Prathiba M. Singh** and Vikas Mahajan, JJ.), [2026 SCC OnLine Del 6048](#)
Anwar Khan v. Mohd Sameer, (H.V. Shankar, J.), [2026 SCC OnLine Del 6070](#)
Archana Jain v. Delhi Transco Ltd., (**D.K. Upadhyaya**, C.J. and Tejas Karia, J.), [2026 SCC OnLine Del 6054](#)
Asgar v. State (Govt. of NCT Delhi), (**Vimal Kumar Yadav**, J.), [2026 SCC OnLine Del 6025](#)
Ashish Garg v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 6035](#)
Ashok Kumar Rana v. Delhi Public School, (D.K. Upadhyaya, C.J. and **Tejas Karia**, J.), [2026 SCC OnLine Del 6057](#)
B.C. Pant v. Union of India, (**Sanjeev Narula**, J.), [2026 SCC OnLine Del 6094](#)
Balaji Hotel Boarding & Lodging v. Indian Railway Catering & Tourism Corpn. Ltd., (**Amit Bansal**, J.), [2026 SCC OnLine Del 6081](#)
Balvantray Mehta v. Leelawati, (M.K. Ohri, J.), [2026 SCC OnLine Del 6097](#)
Banshidhar Kumawat v. Union of India, (**C. Hari Shankar** and Amit Mahajan, JJ.), [2026 SCC OnLine Del 6075](#)
Bhagwati Electronics v. Union of India, (**Anil Kshetarpal** and Shail Jain, JJ.), [2026 SCC OnLine Del 6089](#)
Bimla Gupta v. Shashi Bala, (**Prathiba M. Singh** and Vikas Mahajan, JJ.), [2026 SCC OnLine Del 6072](#)
Central Board of Trustee v. Celebi Ground Handling Delhi (P) Ltd., (**Shail Jain**, J.), [2026 SCC OnLine Del 6132](#)
Chandra Shekhar v. Chandra Has, (**Anish Dayal**, J.), [2026 SCC OnLine Del 6061](#)
Chayan Ghosh Chowdhury v. Punjab & Sind Bank, (**D.K. Upadhyaya**, C.J. and Tejas Karia, J.), [2026 SCC OnLine Del 6124](#)
Chayan Jain v. Director, (**D.K. Upadhyaya**, C.J. and Tejas Karia, J.), [2026 SCC OnLine Del 6055](#)
Chittar Singh v. Union of India, (**M.K. Ohri**, J.), [2026 SCC OnLine Del 6119](#)
CIT v. Etawah Chakeri (Kanpur) Highway (P) Ltd., (**Dinesh Mehta** and R.K. Gupta, JJ.), [2026 SCC OnLine Del 6053](#)
Commr. of Customs v. Siddhachalam Exports (P) Ltd., (**Anil Kshetarpal** and Shail Jain, JJ.), [2026 SCC OnLine Del 6047](#)
Court on Its Own Motion v. Union of India, (**Prathiba M. Singh** and Manmeet Pritam Singh Arora, JJ.), [2026 SCC OnLine Del 6090](#)
Deepak Jain v. State of NCT, (Manoj Jain, J.), [2026 SCC OnLine Del 6042](#)

Delhi Transport Coporation v. Ishwar Singh, (M.K. Ohri, J.), [2026 SCC OnLine Del 6086](#)
Director General of Prisons v. Rinku Kumar, (**Anil Kshetarpal** and Shail Jain, JJ.), [2026 SCC OnLine Del 6131](#)
Enforcement Directorate v. ZO (P) Ltd., (**Navin Chawla** and Ravinder Dudeja, JJ.), [2026 SCC OnLine Del 6125](#)
Esteve Pharamaceuticals S.A. v. Controller of Patents & Designs, (**Tushar Rao Gedela**, J.), [2026 SCC OnLine Del 6019](#)
Exclusive Capital Ltd. v. State (NCT of Delhi), (**Girish Kathpalia**, J.), [2026 SCC OnLine Del 6115](#)
Fakruddin v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 6032](#)
Flowmore Ltd. v. NTPC Bhel Power Projects (P) Ltd., (**O.P. Shukla**, J.), [2026 SCC OnLine Del 6109](#)
Gaurav Pawar v. State Goverment of NCT of Delhi, (Manoj Jain, J.), [2026 SCC OnLine Del 6039](#)
Geodis India (P) Ltd. v. Mohd. Qaiyum Sole, (**O.P. Shukla**, J.), [2026 SCC OnLine Del 6108](#)
Goodwings Maritime (P) Ltd. v. Commr. of Customs, (**Anil Kshetarpal** and Shail Jain, JJ.), [2026 SCC OnLine Del 6116](#)
Gourav Tiwari v. Union of India, (D.K. Upadhyaya, C.J. and **Tejas Karia**, J.), [2026 SCC OnLine Del 6059](#)
GR Infraprojects Ltd. v. National Highways Authority of India, (**O.P. Shukla**, J.), [2026 SCC OnLine Del 6126](#)
Gurjeet Singh v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 6029](#)
Harananda v. V.K. Yadav, (H.V. Shankar, J.), [2026 SCC OnLine Del 6022](#)
Harjeet Singh Mendiratta v. State (NCT of Delhi), (**Manmeet Pritam Singh Arora**, J.), [2026 SCC OnLine Del 6133](#)
Jagbali Pandey v. Union of India, (**Sanjeev Narula**, J.), [2026 SCC OnLine Del 6095](#)
Jaswant Singh Chauhan v. DDA, (**Jasmeet Singh**, J.), [2026 SCC OnLine Del 6093](#)
Jaykumar v. Union of India, (**M.K. Ohri**, J.), [2026 SCC OnLine Del 6118](#)
Joginder Pal Singh v. State, (**Sachin Datta**, J.), [2026 SCC OnLine Del 6073](#)
Kamini Malhotra v. Charanjeet Madaan, (**Sachin Datta**, J.), [2026 SCC OnLine Del 6046](#)
Kamlesh Kumar Sharma v. State (NCT of Delhi), (**Girish Kathpalia**, J.), [2026 SCC OnLine Del 6110](#)
Kishore Lal & Sons v. Rajiv Gupta HUF, (**H.V. Shankar**, J.), [2026 SCC OnLine Del 6127](#)
Kk Engineering Works v. Umapati, (M.K. Ohri, J.), [2026 SCC OnLine Del 6092](#)
Krishan Avtar v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 6026](#)
Kuppamma v. Telugu Middle School, (D.K. Upadhyaya, C.J. and **Tejas Karia**, J.), [2026 SCC OnLine Del 6058](#)
Kusum Sharma v. Gurpreet Singh Sawhney, (H.V. Shankar, J.), [2026 SCC OnLine Del 6067](#)
Lavanya Deswal v. Joint Admission Committee Delhi, (**Jasmeet Singh**, J.), [2026 SCC OnLine Del 6079](#)
Manoj Kumar Kaul v. NDMC, (**Prathiba M. Singh** and Vikas Mahajan, JJ.), [2026 SCC OnLine Del 6096](#)
Manoj Kumar v. Punjab National Bank, (**Sanjeev Narula**, J.), [2026 SCC OnLine Del 6085](#)
Mata Shanti Devi Mandir Trust v. Seema Gupta, (M.K. Ohri, J.), [2026 SCC OnLine Del 6050](#)
Mohd. Azaz v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 6027](#)

More Retail (P) Ltd. v. Devender Singh, (O.P. Shukla, J.), [2026 SCC OnLine Del 6017](#)
Narayan v. Jyoti, (H.V. Shankar, J.), [2026 SCC OnLine Del 6020](#)
National Marbles & Sanitary Store v. DDA, (**Jasmeet Singh**, J.), [2026 SCC OnLine Del 6091](#)
Naveen Kumar Gupta v. Vardhman Network Solution (P) Ltd., (Manoj Jain, J.), [2026 SCC OnLine Del 6040](#)
NDMC v. Rahul Kumar, (**C. Hari Shankar** and Vinod Kumar, JJ.), [2026 SCC OnLine Del 6080](#)
Omaxe Ltd. v. Asha Saini, (V. Kameswar Rao and **Manmeet Pritam Singh Arora**, JJ.), [2026 SCC OnLine Del 6117](#)
Omaxe Ltd. v. Joginder Singh Nijjar, (V. Kameswar Rao and **Manmeet Pritam Singh Arora**, JJ.), [2026 SCC OnLine Del 6122](#)
Paharpur Cooling Towers Ltd. v. Union of India, (**Anil Kshetarpal** and Amit Mahajan, JJ.), [2026 SCC OnLine Del 6130](#)
Parveen Dabas v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 6034](#)
Pintu v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 6044](#)
Prakash Medicos v. CGHS, (**V. Kameswar Rao** and Manmeet Pritam Singh Arora, JJ.), [2026 SCC OnLine Del 6129](#)
R.S. Gupta v. Director of Education, (**Sanjeev Narula**, J.), [2026 SCC OnLine Del 6088](#)
Raghav Gupta v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 6038](#)
Ragini Khanna v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 6041](#)
Rahul Das v. Union of India, (**Mini Pushkarna**, J.), [2026 SCC OnLine Del 6100](#)
Rajender Singh v. Labour Commissioner Delhi, (**Mini Pushkarna**, J.), [2026 SCC OnLine Del 6082](#)
Rajesh Kumar Pandey v. State (NCT of Delhi), (**Chandrasekharan Sudha**, J.), [2026 SCC OnLine Del 6111](#)
Ramendra Singh v. State, (**Vimal Kumar Yadav**, J.), [2026 SCC OnLine Del 6113](#)
Ranvijay Singh v. Union of India, (**Dr Swarana Kanta Sharma**, J.), [2026 SCC OnLine Del 6074](#)
Rapipay Fintech (P) Ltd. v. Transactree Technologies (P) Ltd., (O.P. Shukla, J.), [2026 SCC OnLine Del 6063](#)
Renu Mehta v. Pritam Singh, (H.V. Shankar, J.), [2026 SCC OnLine Del 6065](#)
Roadway Solutions India Infra Ltd. v. National Highways Authority of India, (O.P. Shukla, J.), [2026 SCC OnLine Del 6062](#)
Rohit Jha v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 6037](#)
Sachin Ghai v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 6036](#)
Saleem v. State, (**Chandrasekharan Sudha**, J.), [2026 SCC OnLine Del 6112](#)
Sandeep Bhargava v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 6033](#)
Sanjay Arora v. MCD, (**Prathiba M. Singh** and Vikas Mahajan, JJ.), [2026 SCC OnLine Del 6087](#)
Sant Ram v. Bidhey Lal, (H.V. Shankar, J.), [2026 SCC OnLine Del 6066](#)
Santosh Saini v. Sarita, (H.V. Shankar, J.), [2026 SCC OnLine Del 6069](#)
Sapna Jain v. Praveen Kumar Jain, (H.V. Shankar, J.), [2026 SCC OnLine Del 6071](#)
Saraswati Printers v. STO, (**Anil Kshetarpal** and Shail Jain, JJ.), [2026 SCC OnLine Del 6076](#)
Sheikh Yasin v. State (NCT of Delhi), (**Prathiba M. Singh** and Vikas Mahajan, JJ.), [2026 SCC OnLine Del 6024](#)

Ssangyong Engineering & Construction Co. Ltd. v. National Highways Authority of India, (V. Kameswar Rao and **Manmeet Pritam Singh Arora**, JJ.), [2026 SCC OnLine Del 6121](#)

State (NCT of Delhi) v. Anil Kumar, (C. **Hari Shankar** and Vinod Kumar, JJ.), [2026 SCC OnLine Del 6101](#)

State (NCT of Delhi) v. The Krishna Construction Co., (M.K. Ohri, J.), [2026 SCC OnLine Del 6051](#)

State of NCT v. Ruksana Bano, (D.K. **Upadhyaya**, C.J. and Tejas Karia, J.), [2026 SCC OnLine Del 6056](#)

Sudhir Kumar Deepak v. Vimal Wakhlu Principal Officer, (H.V. Shankar, J.), [2026 SCC OnLine Del 6021](#)

Sudhir Kumar v. Union of India, (C. **Hari Shankar** and Vinod Kumar, JJ.), [2026 SCC OnLine Del 6099](#)

Sukhram v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 6018](#)

Sunehari Bagh Builders (P) Ltd. v. Public Works Department Govt. of NCT of Delhi, (O.P. Shukla, J.), [2026 SCC OnLine Del 6016](#)

Suresh Devi v. Union of India, (M.K. **Ohri**, J.), [2026 SCC OnLine Del 6120](#)

Surrinderjit Kaur v. Jaswinder Singh, (Sachin Datta, J.), [2026 SCC OnLine Del 6045](#)

Sushila v. Afzaal, (H.V. Shankar, J.), [2026 SCC OnLine Del 6068](#)

Swastik Traders v. State (NCT of Delhi), (Girish Kathpalia, J.), [2026 SCC OnLine Del 6114](#)

Tarun Kumar v. Union of India, (D.K. Upadhyaya, C.J. and Tejas Karia, J.), [2026 SCC OnLine Del 6060](#)

Union of India v. Jeevan Lal Lavidiya, (C. **Hari Shankar** and Vinod Kumar, JJ.), [2026 SCC OnLine Del 6077](#)

Union of India v. Madan Pal Singh, (C. **Hari Shankar** and Vinod Kumar, JJ.), [2026 SCC OnLine Del 6078](#)

Union of India v. Ravi Dalal, (N.W. **Sambre** and Amit Sharma, JJ.), [2026 SCC OnLine Del 6084](#)

Vardhman Probuild (P) Ltd. v. Ircon International Ltd., (V. Kameswar Rao and **Manmeet Pritam Singh Arora**, JJ.), [2026 SCC OnLine Del 6128](#)

Vijay Kumar v. Union Public Service Commission, (C. **Hari Shankar** and Amit Mahajan, JJ.), [2026 SCC OnLine Del 6083](#)

Yes Bank Ltd. v. Modi Rubber Ltd., (V. **Kameswar Rao**, Chandrasekharan Sudha and **Amit Mahajan**, JJ.), [2026 SCC OnLine Del 6123](#)

Gauhati High Court [11]

Domo Doji v. State of A.P., (Budi Habung, J.), [2025 SCC OnLine Gau 5432](#)

Gangjam Gangsa v. State of A.P., (Mitali Thakuria, J.), [2023 SCC OnLine Gau 5680](#)

Lokam Talo v. State of A.P., (Mitali Thakuria, J.), [2025 SCC OnLine Gau 5433](#)

Manlem Wangsu v. State of A.P., (Marli Vankung and N. Unni Krishnan Nair, JJ.), [2024 SCC OnLine Gau 2338](#)

Neihouii Suokhrei v. State of A.P., (Yarenjungla Longkumer, J.), [2026 SCC OnLine Gau 5609](#)

Poyum C. Kongkang v. State of A.P., (Budi Habung, J.), [2025 SCC OnLine Gau 5431](#)

Ram Jamoh v. State of A.P., (Kardak Ete, J.), [2024 SCC OnLine Gau 2339](#)

Shakir Ahmed v. State of A.P., (Yarenjungla Longkumer, J.), [2025 SCC OnLine Gau 5434](#)

Shoriful Islam v. State of A.P., (Susmita Phukan Khaund, J.), [2024 SCC OnLine Gau 2340](#)
Tayo Tagio v. Khyoda Taking, (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 5610](#)
Tumge Jini v. State of A.P., (Budi Habung, J.), [2025 SCC OnLine Gau 5435](#)

Himachal Pradesh High Court [28]

Ajay Kumar v. Ashok Verma, (Romesh Verma, J.), [2026 SCC OnLine HP 5186](#)
Anush Sharma v. State of H.P., (Sandeep Sharma, J.), [2026 SCC OnLine HP 5190](#)
Bali Ram v. State of H.P., (Jiya Lal Bhardwaj, J.), [2026 SCC OnLine HP 5204](#)
Balvir Singh v. State of H.P., (Ajay Mohan Goel, J.), [2026 SCC OnLine HP 5201](#)
Balwinder Kaur v. State of H.P., (Jiya Lal Bhardwaj, J.), [2026 SCC OnLine HP 5206](#)
Bansal Enterprises v. State of HP, (G.S. Sandhawalia, C.J. and Bipin Chander Negi, J.), [2026 SCC OnLine HP 5199](#)
Basanti Devi v. Bhagmal, (Romesh Verma, J.), [2026 SCC OnLine HP 5185](#)
Charanjeet Singh v. State of H.P., (Sandeep Sharma, J.), [2026 SCC OnLine HP 5188](#)
Chattar Singh v. State of H.P., (Ajay Mohan Goel, J.), [2026 SCC OnLine HP 5197](#)
H.P. State Coop. Bank Ltd. v. Mandi Urban Coop. bank Ltd., (Jyotsna Rewal Dua, J.), [2026 SCC OnLine HP 5196](#)
Laxmi Pradhan v. State of H.P., (Jyotsna Rewal Dua, J.), [2026 SCC OnLine HP 5202](#)
Manik Kumar v. State of H.P., (Sandeep Sharma, J.), [2026 SCC OnLine HP 5193](#)
Naveen Thakur v. HRTC, (Jiya Lal Bhardwaj, J.), [2026 SCC OnLine HP 5198](#)
Oriental Insurance Co. Ltd. v. Subhadra Devi, (Sushil Kukreja, J.), [2026 SCC OnLine HP 5207](#)
Pankaj Kumar v. State of H.P., (Sandeep Sharma, J.), [2026 SCC OnLine HP 5189](#)
Pratap Singh v. Bhagwan Singh, (Romesh Verma, J.), [2026 SCC OnLine HP 5183](#)
Raj Kumar v. State of H.P., (Jiya Lal Bhardwaj, J.), [2026 SCC OnLine HP 5203](#)
Rajinder Kumar v. State of HP, (G.S. Sandhawalia, C.J. and Bipin Chander Negi, J.), [2026 SCC OnLine HP 5209](#)
Rakesh Kumar v. Vishal Pathania, (Sandeep Sharma, J.), [2026 SCC OnLine HP 5192](#)
Rameshwar Mahadev Mandi v. Jaspal Singh Negi, (Romesh Verma, J.), [2026 SCC OnLine HP 5210](#)
Satish Kumar Negi v. State of H.P., (Jiya Lal Bhardwaj, J.), [2026 SCC OnLine HP 5205](#)
Satuti v. State of H.P., (Jyotsna Rewal Dua, J.), [2026 SCC OnLine HP 5195](#)
Sh. Sunil Kumar v. State of H.P., (Sandeep Sharma, J.), [2026 SCC OnLine HP 5191](#)
State of HP v. Bir Singh, (G.S. Sandhawalia, C.J. and Bipin Chander Negi, J.), [2026 SCC OnLine HP 5208](#)
Suhel Khan v. State of H.P., (Sandeep Sharma, J.), [2026 SCC OnLine HP 5194](#)
Timco Steel Co. v. State of H.P., (G.S. Sandhawalia, C.J. and Bipin Chander Negi, J.), [2026 SCC OnLine HP 5200](#)
X5 v. KK, (Rakesh Kainthla, J.), [2026 SCC OnLine HP 5187](#)
Y.S. Parmar University of Horticulture & Forestry v. Dev Raj Sharma, (Jyotsna Rewal Dua, J.), [2026 SCC OnLine HP 5184](#)

Jharkhand High Court [104]

- Abhinav Sourabh v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1794](#)
- Akash Kachhap v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1769](#)
- Akram Khan v. State of Jharkhand*, (Rongon Mukhopadhyay and Arun Kumar Rai, JJ.), [2026 SCC OnLine Jhar 1822](#)
- All India Postal Employees Union Group v. Vandita Kaul*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1819](#)
- Aman Yadav v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1812](#)
- Amik Yadav v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1791](#)
- Amit Kumar Rabidas v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1797](#)
- Amit Kumar v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1755](#)
- Ashit Kumar Panja v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1764](#)
- Ashok Prasad Verma v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1779](#)
- Ashutosh Kumar v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1827](#)
- Augusteen Marandi v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1780](#)
- Avinash Kumar v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1770](#)
- Avinash Singh v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1777](#)
- Avinash Yadav v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1798](#)
- Bablu Murmu v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1796](#)
- Bigan Mahto v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1758](#)
- Birenchi Ram v. State of Jharkhand*, (Ananda Sen, J.), [2026 SCC OnLine Jhar 1849](#)
- Chandra Oraon v. State of Jharkhand*, (Rongon Mukhopadhyay and Arun Kumar Rai, JJ.), [2026 SCC OnLine Jhar 1751](#)
- Chhotu Chandravanshi v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1784](#)
- Chief General Manager v. Chief General Manager*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1841](#)
- Chief General Manager v. Seraj Ansari*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1840](#)
- Danish Alam v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1811](#)
- Dhananjay Roy v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1775](#)
- Dhiraj Kumar v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1809](#)
- Dhiraj Swansi v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1801](#)
- Diwakar Mishra v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1830](#)
- Gayatri Devi v. Damtanti*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1845](#)
- George Allen Bachman v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1837](#)
- Gobind Mahto v. State of Jharkhand*, (Ananda Sen, J.), [2026 SCC OnLine Jhar 1850](#)
- Gyan Ekka v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1787](#)
- Holigiri Goswami v. Mithu Devi*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1815](#)

Honey Kumar v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1831](#)
ICICI Bank Ltd. v. State of Jharkhand, (Ananda Sen, J.), [2026 SCC OnLine Jhar 1846](#)
Indian Bank v. State of Jharkhand, (Ananda Sen, J.), [2026 SCC OnLine Jhar 1847](#)
Javed Ansari v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1783](#)
Johnson Kerketta v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1800](#)
Karan Kumar Ray v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1790](#)
Karan Kumar Singh v. Brajendra Singh Dua, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1814](#)
Kuldeep Rawani v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1781](#)
Kuldeep Singh v. State of Jharkhand, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1757](#)
Majhar Ali v. State of Jharkhand, (Rongon Mukhopadhyay and Arun Kumar Rai, JJ.), [2026 SCC OnLine Jhar 1839](#)
Manish Kumar v. State of Jharkhand, (Ananda Sen, J.), [2026 SCC OnLine Jhar 1853](#)
Mina Devi v. State of Jharkhand, (Ananda Sen, J.), [2026 SCC OnLine Jhar 1852](#)
Mohd. Arif Shah v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1759](#)
Mohd. Shahjahan v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1767](#)
Nandan Kamar v. State of Jharkhand, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1753](#)
Naresh Prajapati v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1804](#)
Neha Sandilya v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1826](#)
Nitu Devi v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1762](#)
Preeti Kumari v. Abhishek Kumar, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1817](#)
Premlata Devi v. Madhur Kumar Singh, (Sujit Narayan Prasad and Sanjay Prasad, JJ.), [2026 SCC OnLine Jhar 1844](#)
Pushpa Kumari v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1832](#)
Rahul Kumar v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1771](#)
Rahul Singh v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1774](#)
Rahul Yadav v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1782](#)
Ram Oraon v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1810](#)
Ramlakhan Pandey v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1836](#)
Ranjan Kumar v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1793](#)
Ravi Kheda v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1806](#)
Ravi Ranjan Prasad v. State of Jharkhand, (Rajesh Shankar, J.), [2026 SCC OnLine Jhar 1818](#)
Ravindra Ganjhu v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1761](#)
Rohit Kumar Singh v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1835](#)
Rupesh Kumar v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1803](#)
Rupesh Thakur v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1789](#)
Sagar Gupta v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1833](#)
Sahu Traders v. State of Jharkhand, (Ananda Sen, J.), [2026 SCC OnLine Jhar 1851](#)
Sandip Kumar v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1786](#)
Sani Tudu v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1792](#)

Sanidh Prabhakar v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1766](#)
Sanjay Mandal v. Dilip Mandal, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1816](#)
Sanjay Rajwar v. State of Jharkhand, (Rongon Mukhopadhyay and Arun Kumar Rai, JJ.), [2026 SCC OnLine Jhar 1823](#)
Sanjay Yadav v. State of Jharkhand, (Rongon Mukhopadhyay and Arun Kumar Rai, JJ.), [2026 SCC OnLine Jhar 1825](#)
Sanjeev Kumar Gupta v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1834](#)
Sarif Khan v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1802](#)
Saroj Karmkar v. State of Jharkhand, (**Rongon Mukhopadhyay** and Arun Kumar Rai, JJ.), [2026 SCC OnLine Jhar 1838](#)
Satendra Ganjhu v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1760](#)
Satyendra Yadav v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1808](#)
Shahnawaz Sheikh v. Aman Builders, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1842](#)
Shanti Devi v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1829](#)
Shanti Kumari v. Lalan Kumar, (Sujit Narayan Prasad and Sanjay Prasad, JJ.), [2026 SCC OnLine Jhar 1820](#)
Sheela Kumari v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1765](#)
Shekh Faiz v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1763](#)
Shyam Kumar v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1805](#)
Sikendar Kumar Ganjhu v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1772](#)
Sonu Saurav v. State of Jharkhand, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1756](#)
Sudip Ram v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1768](#)
Sumitro Das v. Soma Das, (Sujit Narayan Prasad and Sanjay Prasad, JJ.), [2026 SCC OnLine Jhar 1843](#)
Sunil Gorai v. State of Jharkhand, (Rongon Mukhopadhyay, J.), [2026 SCC OnLine Jhar 1824](#)
Sunil Rajwar v. State of Jharkhand, (Rongon Mukhopadhyay and Arun Kumar Rai, JJ.), [2026 SCC OnLine Jhar 1821](#)
Suraj Singh v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1776](#)
Suranjan Kumar v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1813](#)
Surya Kumar v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1795](#)
Tinku Das v. State of Jharkhand, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1754](#)
Uday Kumar v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1807](#)
Urmila Sinha v. Union of India, (Rajesh Shankar, J.), [2026 SCC OnLine Jhar 1828](#)
Usha Devi v. State of Jharkhand, (Ananda Sen, J.), [2026 SCC OnLine Jhar 1848](#)
Victim v. State of Jharkhand, (Rongon Mukhopadhyay and Pradeep Kumar Srivastava, JJ.), [2026 SCC OnLine Jhar 1750](#)
Vijay Sawaiyan v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1785](#)
Vikash Mehta v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1773](#)
Vikash Singh v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1778](#)

Vinay Kumar Tiwary v. State of Jharkhand, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1752](#)

Vishal Paswan v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1799](#)

Yugal Kishore Vishwakarma v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1788](#)

Karnataka High Court [24]

Abdul Baseer v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 9977](#)

Abdul Khayyum v. State of Karnataka, (**D.K. Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 9988](#)

B Deenadasa Shetty v. State of Karnataka, (Ashok S. Kinagi, J.), [2026 SCC OnLine Kar 9996](#)

B.C. Manju v. State by Kanakapura Police Bengaluru South District, (H.P. Sandesh, J.), [2026 SCC OnLine Kar 9979](#)

Chowdamma v. Kalavathi, (Shivashankar Amarannavar, J.), [2026 SCC OnLine Kar 9981](#)

E.C. Koti Reddy v. R. Anand Murthy, (S Rachaiiah, J.), [2026 SCC OnLine Kar 9975](#)

Hanumakka Since Deceased By Legal Heir Sri Lingaraju v. State of Karnataka, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 9989](#)

Harish R. v. Sowmya, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 9976](#)

India Heritage Foundation Gokulam Complex v. State of Karnataka, (S.G. Pandit and **Rajesh Rai K**, JJ.), [2026 SCC OnLine Kar 9983](#)

Kamalakara B v. Selvamani R. Major, (**Anu Sivaraman** and Venkatesh Naik T, JJ.), [2026 SCC OnLine Kar 9974](#)

Madappa v. State of Karnataka, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 9991](#)

Manjunatha N v. State of Karnataka, (Ashok S. Kinagi, J.), [2026 SCC OnLine Kar 9994](#)

Nageshwari M. v. Jana Small Finance Bank Ltd., (Jyoti M, J.), [2026 SCC OnLine Kar 9986](#)

Omprakash NP v. State of Karnataka, (**S.G. Pandit** and K. Manmadha Rao, JJ.), [2026 SCC OnLine Kar 9993](#)

P. Sriramulu Reddy v. Commissioner, (Suraj Govindaraj, J.), [2026 SCC OnLine Kar 9985](#)

Pooja Jallan v. CBDT, (B.M. Shyam Prasad, J.), [2026 SCC OnLine Kar 9987](#)

Ramakrishnappa v. State of Karnataka, (E.S. Indires, J.), [2026 SCC OnLine Kar 9992](#)

Saqib Pasha v. State of Karnataka, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 9978](#)

Saroja Prabhu v. State of Karnataka, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 9990](#)

Sayed Ataulla v. Sayed Mukram, (S.G. Pandit and **Rajesh Rai K**, JJ.), [2026 SCC OnLine Kar 9980](#)

Silverline Business & Tech Park (P) Ltd. v. Yl Eservice (P) Ltd., (**D.K. Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 9982](#)

State of Karnataka v. O. Gopalakrishna Bhat, (DK Singh and **T.M. Nadaf**, JJ.), [2026 SCC OnLine Kar 9999](#)

Swamy v. B. Marigowda, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 9984](#)

Veeresh Patil v. State of Karnataka, (Ashok S. Kinagi, J.), [2026 SCC OnLine Kar 9998](#)

Kerala High Court [280]

- Abdul Gafoor v. Cochin Service Coop. Bank Ltd.*, (Harisankar V. Menon, J.), [2026 SCC OnLine Ker 10027](#)
- Abdul Nazar v. Bank of Baroda*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10158](#)
- Abdul Salam v. State of Kerala*, (C.S. Dias, J.), [2026 SCC OnLine Ker 9937](#)
- Abdul Sathar v. State of Kerala*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10004](#)
- Abhilash Melodan v. State of Kerala*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 9991](#)
- Abu Thahir v. Rama*, (Jobin Sebastian, J.), [2026 SCC OnLine Ker 9931](#)
- Adani Vizhinjam Port (P) Ltd. v. State of Kerala*, (Harisankar V. Menon, J.), [2026 SCC OnLine Ker 10134](#)
- Adina Andrews v. State of Kerala*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10119](#)
- Adv. Sudheer P.S. v. State of Kerala*, (**Soumen Sen**, C.J. and Syam Kumar V.M., J.), [2026 SCC OnLine Ker 10168](#)
- Ajay Wilson v. Director of Mining & Geology, Directorate of Mining & Geology*, (C. Jayachandran, J.), [2026 SCC OnLine Ker 10011](#)
- Ajeesh Kumar B. v. Bank of Maharashtra*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10082](#)
- Ajfan International Retails L.L.P Inkel Greens v. Atna Technologies (P) Ltd.*, (S. Manu, J.), [2026 SCC OnLine Ker 9907](#)
- Ajith v. State of Kerala*, (C.S. Dias, J.), [2026 SCC OnLine Ker 9947](#)
- Amna Sherin v. Regional Passport Officer Regional Passport Office*, (Murali Purushothaman, J.), [2026 SCC OnLine Ker 10047](#)
- Anas C. v. Collector Collectorate*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10055](#)
- Anees V. v. Sub Collector*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10002](#)
- Aneesh B. Nair v. Branch Manager SBI*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10108](#)
- Anjana P. v. Githesh P.*, (Mohammed Nias C.P., J.), [2026 SCC OnLine Ker 9985](#)
- Ann Maria Biju v. Authorized Officer*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10122](#)
- Annama Chacko v. T.A. Varghese*, (**J. Nisha Banu** and Shoba Annamma Eapen, JJ.), [2026 SCC OnLine Ker 9958](#)
- Anoop Davis Cada v. State of Kerala*, (C.S. Dias, J.), [2026 SCC OnLine Ker 9940](#)
- Anoop Jayakumar v. Anil Kumar*, (**S. Manu**, J.), [2026 SCC OnLine Ker 11787](#)
- Anoop v. State of Kerala*, (C.S. Dias, J.), [2026 SCC OnLine Ker 9938](#)
- Ansari v. State of Kerala*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 9913](#)
- Ansari v. State of Kerala*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10024](#)
- Anwar v. State of Kerala*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 9915](#)
- Arun Babu v. State of Kerala*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 9918](#)
- Arun Gopu v. State of Kerala*, (Murali Purushothaman, J.), [2026 SCC OnLine Ker 9993](#)
- Arun Lalu v. Canara Bank*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10120](#)
- Ashokan C. v. State of Kerala*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10121](#)
- Ashraf v. Kerala Gramin Bank*, (M.A. Abdul Hakhim, J.), [2026 SCC OnLine Ker 10102](#)
- Asif. M.M. v. State of Kerala*, (Jobin Sebastian, J.), [2026 SCC OnLine Ker 9930](#)
- Axis Bank Ltd. v. Collector Collectorate*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10148](#)

- Ayammakutty P. v. State of Kerala*, (Soumen Sen, C.J. and Syam Kumar V.M., J.), [2026 SCC OnLine Ker 11800](#)
- Baburaj J.R. v. Authorised officer*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10087](#)
- Basheer v. State Of Kerala*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10075](#)
- Belay Namboodiri v. Truhome Finance Ltd.*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10072](#)
- Bepin Vijayan v. State Of Kerala*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10046](#)
- Bijoy P. David v. Bank of Baroda*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10155](#)
- Bindhu K.P v. Additional Chief Secretary Home Department Government of Kerala*, (G. Girish, J.), [2026 SCC OnLine Ker 10013](#)
- Binu Mon K. v. Authorized Officer Axis Bank Ltd.*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10068](#)
- Binu v. Manager*, (M.A. Abdul Hakhim, J.), [2026 SCC OnLine Ker 10028](#)
- Binu v. State of Kerala*, (G. Girish, J.), [2026 SCC OnLine Ker 9951](#)
- Biscon Media Solutions (P) Ltd. v. Union of India*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10090](#)
- Bobby Paul v. Chief Manager Sme*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10032](#)
- C. Santhamma v. State of Kerala*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 9996](#)
- C. Sasidharan v. Additional STO IV III Circle*, (**Devan Ramachandran** and Basant Balaji, JJ.), [2026 SCC OnLine Ker 9952](#)
- C.S. Rajan Balu v. Kerala State Coop. Bank Ltd.*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10156](#)
- Chacko Joseph v. Federal Bank Ltd.*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 9963](#)
- Chandran Paroli v. Secretary*, (T.R. Ravi, J.), [2026 SCC OnLine Ker 9972](#)
- Commr. (Assessment) v. Valvoline Cummins (P) Ltd.*, (**Devan Ramachandran** and Basant Balaji, JJ.), [2026 SCC OnLine Ker 10015](#)
- D. Sureshbabu v. Kerala SEB Ltd.*, (Preeta A.K., J.), [2026 SCC OnLine Ker 10005](#)
- Deepa Prabhakaran v. State of Kerala*, (Viju Abraham, J.), [2026 SCC OnLine Ker 9995](#)
- Deepa v. Authorised Officer*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10129](#)
- Dhanya M. Shah v. Sasankan S.T. Nivas*, (C.S. Dias, J.), [2026 SCC OnLine Ker 9949](#)
- E.M. Shamsudheen v. RTA*, (Murali Purushothaman, J.), [2026 SCC OnLine Ker 10128](#)
- Faisal v. State of Kerala*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 9910](#)
- Fine Arch Interiors v. Meethale Peedikayil Puthiya Purayil Yahiya*, (**Soumen Sen**, C.J. and Syam Kumar V.M., J.), [2026 SCC OnLine Ker 11789](#)
- Firoz M. v. Kerala State Civil Supplies Corpn. Ltd.*, (Viju Abraham, J.), [2026 SCC OnLine Ker 10001](#)
- Fr. Thomas Pulayath v. St. Thomas Orthodox Syrian Church*, (**Dr A.K. Jayasankaran Nambiar** and Preeta A.K., JJ.), [2026 SCC OnLine Ker 11793](#)
- Freddy Mammen v. State Bank Of Travancore*, (Bechu Kurian Thomas, J.), [2026 SCC OnLine Ker 10038](#)
- Ganapriyan C.R. v. Joint Director Of Panchayath Office*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10073](#)
- Gem Enterprises (P) Ltd. v. Special Tahsildar*, (Easwaran S., J.), [2026 SCC OnLine Ker 9970](#)
- George P.J. v. State of Kerala*, (C. Jayachandran, J.), [2026 SCC OnLine Ker 10117](#)

Hari v. State of Kerala, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 9912](#)

Hariharan K.S. v. Special Deputy Tahsildar (RR), (Bechu Kurian Thomas, J.), [2026 SCC OnLine Ker 10095](#)

Indira Amma v. Secretary, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10113](#)

J. Thulasy v. Manappuram Home Finance Ltd., (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10079](#)

Jalajakumari K.P. v. State of Kerala, (Harisankar V. Menon, J.), [2026 SCC OnLine Ker 10097](#)

Jasim Rajudheen v. State of Kerala, (Jobin Sebastian, J.), [2026 SCC OnLine Ker 9929](#)

Jayalekshmi v. State of Kerala, (Viju Abraham, J.), [2026 SCC OnLine Ker 10010](#)

Jayan Joseph v. State of Kerala, (C.S. Dias, J.), [2026 SCC OnLine Ker 9939](#)

Jayasoma Y.S. v. Information & Public Relations Department Government of Kerala, (Muralee Krishna S., J.), [2026 SCC OnLine Ker 10137](#)

Jeeji Saroja v. State Of Kerala, (Gopinath P., J.), [2026 SCC OnLine Ker 10034](#)

Jesna V.V. v. State of Kerala, (Viju Abraham, J.), [2026 SCC OnLine Ker 10009](#)

Jishnu P. v. Manager, CSB Bank, (M.A. Abdul Hakhim, J.), [2026 SCC OnLine Ker 10123](#)

Jithin Mohan v. State of Kerala, (C.S. Dias, J.), [2026 SCC OnLine Ker 9945](#)

John P. Thomas v. State of Kerala, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10020](#)

Joji Mathew v. Branch Manager South Indian Bank, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10026](#)

Jolly Raj K.S v. Maintenance Tribunal, (Harisankar V. Menon, J.), [2026 SCC OnLine Ker 10022](#)

Jomy K.A v. Chairman, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10105](#)

Joseph A.D. v. State Of Kerala, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10065](#)

Joseph v. Appellate Authority (Land Reforms) Alappuzha, (C. Jayachandran, J.), [2026 SCC OnLine Ker 10042](#)

Josphina Antony v. Collector Thrissur, (Devan Ramachandran and Basant Balaji, JJ.), [2026 SCC OnLine Ker 10016](#)

Justine Mathew v. Revenue Divisional Officer Revenue Divisional Officeparakkunnam, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10057](#)

Jyothi Kumar L. v. Indian Overseas Bank, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10141](#)

K. Ganesh v. RTA Civil Station, (Murali Purushothaman, J.), [2026 SCC OnLine Ker 10058](#)

K. Vishnu Mohan v. State of Kerala, (**Raja Vijayaraghavan V.** and K.V. Jayakumar, JJ.), [2026 SCC OnLine Ker 10023](#)

K.A. Suseelan v. Tahsildar, (Gopinath P., J.), [2026 SCC OnLine Ker 10140](#)

K.K. Mohanan v. Punjab National Bank, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10050](#)

K.L. Sreeja Rani v. Collector Collectorate, (C. Jayachandran, J.), [2026 SCC OnLine Ker 10025](#)

K.M. Alexander v. State Of Kerala, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10069](#)

K.S. Vijayanandh v. State of Kerala, (Viju Abraham, J.), [2026 SCC OnLine Ker 9999](#)

K.T. Thomas v. Collector (RR), (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 9998](#)

K.V. Taj v. Marath Enterprises & Crushers (P) Ltd., (Easwaran S., J.), [2026 SCC OnLine Ker 9971](#)

Kajamoideen C. v. Palakkad District Coop. Bank Ltd., (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10039](#)

- Kakkoth Saseendran v. Saifudeen*, (**Soumen Sen**, C.J. and Syam Kumar V.M., J.), [2026 SCC OnLine Ker 11791](#)
- Kalliyath Steel Traders v. CIT*, (Ziyad Rahman A.A., J.), [2026 SCC OnLine Ker 10056](#)
- Kamalesh Narayan Nair v. State Of Kerala*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10044](#)
- Kanchana v. State of Kerala*, (Soumen Sen, C.J. and **Syam Kumar V.M.**, J.), [2026 SCC OnLine Ker 10167](#)
- Kerala Administrative Tribunal Ernakulam Advocates Assn. (Kateaa) v. Union of India*, (**Devan Ramachandran** and Basant Balaji, JJ.), [2026 SCC OnLine Ker 10018](#)
- Kerala State Civil Service Academy Sub Center Chengannur v. State*, (C.S. Dias, J.), [2026 SCC OnLine Ker 9944](#)
- Kishorekumar v. Authorised Officer*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10138](#)
- Kottakkal Coop. Urban Bank Ltd. v. Union of India*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10161](#)
- Koyakutty v. Collector*, (Harisankar V. Menon, J.), [2026 SCC OnLine Ker 10150](#)
- Krishnadev v. State of Kerala*, (C.S. Dias, J.), [2026 SCC OnLine Ker 9942](#)
- Kuttiyali P. v. State of Kerala*, (**Soumen Sen** and Syam Kumar V.M., JJ.), [2026 SCC OnLine Ker 10165](#)
- L.R. Reshma v. CSB Bank Ltd.*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10142](#)
- Lalitha v. Authorized Officer*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10132](#)
- Linson Dominic v. State of Kerala*, (A. Badharudeen, J.), [2026 SCC OnLine Ker 9946](#)
- Lipsy v. Lindo Joseph*, (**J. Nisha Banu** and Shoba Annamma Eapen, JJ.), [2026 SCC OnLine Ker 9956](#)
- M.O. Paul Mukkungal v. Thottungal Corpn. Chittoor*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 9920](#)
- M.O. Paul Mukkungal v. Thottungal Corpn. Chittoor*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 9921](#)
- Makeyath Govindankutty v. Joint Registrar Of Coop. Societies (General)*, (Gopinath P., J.), [2026 SCC OnLine Ker 10080](#)
- Malathi v. Manjeri Coop. Urban Bank Ltd.*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10081](#)
- Manager, Snlp School v. District Educational Officer Chavakkad*, (Viju Abraham, J.), [2026 SCC OnLine Ker 10144](#)
- Manoj Kumar V.A. v. District Geologist*, (C. Jayachandran, J.), [2026 SCC OnLine Ker 10084](#)
- Mary Mnnamplakkal v. State Of Kerala*, (Bechu Kurian Thomas, J.), [2026 SCC OnLine Ker 10076](#)
- Maya Saju v. DCB Bank*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10093](#)
- Mazood Rawther v. Nahas*, (Easwaran S., J.), [2026 SCC OnLine Ker 9982](#)
- MES College of Nursing MES Medical College Campus v. State of Kerala*, (Bechu Kurian Thomas, J.), [2026 SCC OnLine Ker 10007](#)
- Mohd. Abdul Jabbar v. State of Kerala*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 9919](#)
- Mohd. Ali v. State of Kerala*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 9914](#)
- Mohd. Faisal v. State of Kerala*, (G. Girish, J.), [2026 SCC OnLine Ker 9975](#)
- Mohd. Iqbal P.A. v. Sub State Karippur Police Station*, (Murali Purushothaman, J.), [2026 SCC OnLine Ker 10051](#)
- Mohd. Mijilad K. v. Union Of India*, (M.A. Abdul Hakhim, J.), [2026 SCC OnLine Ker 10031](#)

- Mohd. Mufeed v. State of Kerala*, (Jobin Sebastian, J.), [2026 SCC OnLine Ker 10163](#)
- Mohd. Safarulla v. State of Kerala*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10003](#)
- Mohd. Shamim v. State of Kerala*, (C.S. Dias, J.), [2026 SCC OnLine Ker 9948](#)
- Moideenkutty v. Collector (R.R.) Civil Station*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10074](#)
- Moosa v. Revenue Divisional Officer*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10109](#)
- Moosakutty K.M v. Revenue Divisional Officer Irinjalakuda Revenue Divisional Office*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10071](#)
- Mufeedha Jebin v. Revenue Divisional Officer Office Of*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10066](#)
- Muhammed v. State Of Kerala*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10062](#)
- Muhammedali v. State Of Kerala*, (Bechu Kurian Thomas, J.), [2026 SCC OnLine Ker 10063](#)
- Muhasin v. Union Of India*, (M.A. Abdul Hakhim, J.), [2026 SCC OnLine Ker 10043](#)
- Muhsin v. State Of Kerala*, (C. Jayachandran, J.), [2026 SCC OnLine Ker 10077](#)
- Muneer M. v. Karur Vysya Bank Ltd.*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10136](#)
- Muraleedharan K.T.P v. Kerala State*, (Viju Abraham, J.), [2026 SCC OnLine Ker 10035](#)
- N. Stella v. Authorized officer*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10089](#)
- N.K. Trading Co. N.K. Towers v. Chief Manager SBI*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10162](#)
- N.Prakash v. Advocate General Office of the Advocate General High Court Buildings Banerji Road*, (Murali Purushothaman, J.), [2026 SCC OnLine Ker 10116](#)
- National Insurance Co Ltd. v. Joseph Baiju*, (P.M. Manoj, J.), [2026 SCC OnLine Ker 9979](#)
- Neelakantan Namboodiri v. Superintendent of Police*, (Bechu Kurian Thomas, J.), [2026 SCC OnLine Ker 10008](#)
- Nesamany v. Lalithambika*, (T.R. Ravi, J.), [2026 SCC OnLine Ker 9973](#)
- Nilumol Fasil v. South Indian Bank Ltd.*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10094](#)
- Nisha M. v. Additional District Magistrate Kozhikode*, (Murali Purushothaman, J.), [2026 SCC OnLine Ker 9961](#)
- Nithya Varughese v. Bank of Baroda*, (M.A. Abdul Hakhim, J.), [2026 SCC OnLine Ker 10133](#)
- Noumira Abdulla v. Jouhar Rahiman*, (Mohammed Nias C.P., J.), [2026 SCC OnLine Ker 9984](#)
- O. Pavithran Secretary v. State Of Kerala*, (M.A. Abdul Hakhim, J.), [2026 SCC OnLine Ker 10045](#)
- Omana Devi v. Union of India*, (**Soumen Sen** and Syam Kumar V.M., JJ.), [2026 SCC OnLine Ker 9990](#)
- Orange Fish Entertainment (P) Ltd. v. State Tax Officer Squad VII*, (Harisankar V. Menon, J.), [2026 SCC OnLine Ker 10130](#)
- P. Abdul Shukkoor v. Kerala State Waqf Board*, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), [2026 SCC OnLine Ker 10012](#)
- P. Surendran v. State of Kerala*, (Bechu Kurian Thomas, J.), [2026 SCC OnLine Ker 10104](#)
- P. Vijayakumar v. P. Rajangam*, (T.R. Ravi, J.), [2026 SCC OnLine Ker 9966](#)
- P.K. Prabhakaran v. Secretary, Kerala State Coop. Bank Ltd.*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10143](#)
- P.O. Antony v. Shelmia*, (**Soumen Sen** and Syam Kumar V.M., JJ.), [2026 SCC OnLine Ker 9980](#)

- P.P. Gangadharan v. Excise Inspector*, (M.A. Abdul Hakhim, J.), [2026 SCC OnLine Ker 10101](#)
- P.P. Madhavan v. State of Kerala*, (**Raja Vijayaraghavan V.** and K.V. Jayakumar, JJ.), [2026 SCC OnLine Ker 10098](#)
- P.P. Zareena v. P.P. Nisheedha*, (T.R. Ravi, J.), [2026 SCC OnLine Ker 9968](#)
- P.Y. Antony v. M. Ashok Kumar*, (**Sathish Ninan** and P. Krishna Kumar, JJ.), [2026 SCC OnLine Ker 9976](#)
- Padmakshi Amma v. Health Inspector*, (Harisankar V. Menon, J.), [2026 SCC OnLine Ker 10086](#)
- Parameswaran v. State of Kerala*, (Jobin Sebastian, J.), [2026 SCC OnLine Ker 9924](#)
- Parappanangadi Education Society v. Collector*, (Gopinath P., J.), [2026 SCC OnLine Ker 10114](#)
- Pgs Inn (P) Ltd. v. ESI Corpn.*, (Gopinath P., J.), [2026 SCC OnLine Ker 10053](#)
- Pharmaceutical Corpn. (IM) Kerala Ltd. v. P.S. Sathi Devi*, (M.A. Abdul Hakhim, J.), [2026 SCC OnLine Ker 10135](#)
- Prasanna Kumari v. Authorized Officer*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10111](#)
- Prasanth B.S. v. Authorized Officer*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10037](#)
- Prasanth T. v. State of Kerala*, (**Raja Vijayaraghavan V.** and K.V. Jayakumar, JJ.), [2026 SCC OnLine Ker 11783](#)
- Preena v. State of Kerala*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 9917](#)
- Premachandran v. Secretary*, (Murali Purushothaman, J.), [2026 SCC OnLine Ker 10036](#)
- Premarajan P.P. v. State of Kerala*, (**Soumen Sen**, C.J. and Syam Kumar V.M., J.), [2026 SCC OnLine Ker 11797](#)
- Prince Markose v. Cholamadalam Investment & Finance Co. Ltd.*, (C.S. Dias, J.), [2026 SCC OnLine Ker 9950](#)
- Provident Fund Commr. v. Kurien T.K.*, (**Devan Ramachandran** and Basant Balaji, JJ.), [2026 SCC OnLine Ker 11794](#)
- R. Hari Babu v. Simy S.*, (**Devan Ramachandran** and Basant Balaji, JJ.), [2026 SCC OnLine Ker 10014](#)
- Radha T.V.K. v. State of Kerala*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10153](#)
- Radha v. State of Kerala*, (Jobin Sebastian, J.), [2026 SCC OnLine Ker 9928](#)
- Radhakrishna Pillai v. Panayam Grama Panchayat*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10021](#)
- Raghunathan K. v. CAN FIN Homes Ltd.*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10099](#)
- Rajan C. v. Revenue Divisional Officer*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10067](#)
- Rajani S. v. Collector Thiruvananthapuram*, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10033](#)
- Rajeev S.J. v. Indian Institute of Technology Palakkad Kanjikode*, (Viju Abraham, J.), [2026 SCC OnLine Ker 9997](#)
- Rajeev v. State of Kerala*, (C.S. Dias, J.), [2026 SCC OnLine Ker 9926](#)
- Rajesh Babu v. State of Kerala*, (Jobin Sebastian, J.), [2026 SCC OnLine Ker 9925](#)
- Rajesh Kumar v. Authorized Officer*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10126](#)
- Rajesh R.N. v. State of Kerala*, (C.S. Dias, J.), [2026 SCC OnLine Ker 9943](#)
- Ramnath S. v. Authorised Officer Federal Bank Ltd.*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10160](#)
- Ranipillai v. Authorised Officer*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10159](#)

Raswan Sathar v. State of Kerala, (Jobin Sebastian, J.), [2026 SCC OnLine Ker 9923](#)

Ravikumar v. Collector Civil Station Complex, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10049](#)

Rayana Badaruddeen A.P. v. Authorized Officer, Hdfc Bank Ltd., (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10059](#)

Regional Transport Officer v. Shabab P., (**Devan Ramachandran** and Basant Balaji, JJ.), [2026 SCC OnLine Ker 10017](#)

Rejitha Bijumon v. National Faceless Appeal Centre (Nfac), (Ziyad Rahman A.A., J.), [2026 SCC OnLine Ker 10061](#)

Rijesh K.V. v. State of Kerala, (Jobin Sebastian, J.), [2026 SCC OnLine Ker 9932](#)

Rinu K.S. v. Selvin Jose Koruthu, (Mohammed Nias C.P., J.), [2026 SCC OnLine Ker 9983](#)

S. Radhakrishna Pillai v. State of Kerala, (Ziyad Rahman A.A., J.), [2026 SCC OnLine Ker 10019](#)

S. Suresh v. Authorised Officer, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10131](#)

Sabarish T.K. v. Kerala State Coop. Bank Ltd., (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10152](#)

Sadasivan v. Sasidharan, (Easwaran S., J.), [2026 SCC OnLine Ker 9981](#)

Sadik Sulaiman v. Canara Bank, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10088](#)

Safa v. State Of Kerala, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10041](#)

Safana v. State Of Kerala, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10040](#)

Saftiya P.V. v. Secretary Kalady Grama Panchayat, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 9994](#)

Sajad v. State of Kerala, (C.S. Dias, J.), [2026 SCC OnLine Ker 9933](#)

Sajeer Ali v. State of Kerala, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 9916](#)

Sajikumar v. Kerala State Coop. Bank Ltd., (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10112](#)

Sajith P.T. v. Federal Bank Ltd., (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10118](#)

Sajna v. State Of Kerala, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10070](#)

Saleem Babu v. Shameena, (**J. Nisha Banu** and Shoba Annamma Eapen, JJ.), [2026 SCC OnLine Ker 9955](#)

Salim K.A. v. Revenue Divisional Officer (RDO) Forevenue Zonal Office, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10124](#)

Salim v. Shobitha Nazar, (**Soumen Sen**, C.J. and Syam Kumar V.M., J.), [2026 SCC OnLine Ker 9965](#)

Saneesh v. Director of Panchayath, (Soumen Sen, C.J.), [2026 SCC OnLine Ker 10091](#)

Saneesh v. Mini, (Jobin Sebastian, J.), [2026 SCC OnLine Ker 9936](#)

Santhosh v. State of Kerala, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 9922](#)

Sasidharan v. Jayasree, (**A.K. Jayasankaran Nambiar** and Preeta A.K., JJ.), [2026 SCC OnLine Ker 9989](#)

Sasikumar v. Shiram Housing Finance - Cochin Branch, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10125](#)

Satheesan K. K. v. Dhanlaxmi Bank Ltd., (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10149](#)

Satheesh S. v. State of Kerala, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 9911](#)

Savitha, S. v. District Police Chief, (C. Jayachandran, J.), [2026 SCC OnLine Ker 9992](#)

Seby C. Antony v. Raveendran Pillai, (Easwaran S., J.), [2026 SCC OnLine Ker 9967](#)

Secretary v. E.M. Paulose, (Ziyad Rahman A.A., J.), [2026 SCC OnLine Ker 9977](#)

Sethumadhavan v. South Indian Bank, (Bechu Kurian Thomas, J.), [2026 SCC OnLine Ker 10078](#)

Shahdad Karim v. Femina, (**J. Nisha Banu** and Shoba Annamma Eapen, JJ.), [2026 SCC OnLine Ker 9962](#)

Shajani Shams v. Maheen, (J. Nisha Banu and **Shoba Annamma Eapen**, JJ.), [2026 SCC OnLine Ker 9964](#)

Shali M.S. v. State of Kerala, (**Soumen Sen**, C.J. and Syam Kumar V.M., J.), [2026 SCC OnLine Ker 11799](#)

Shamshad K.K. v. State of Kerala, (C.S. Dias, J.), [2026 SCC OnLine Ker 9941](#)

Sheeja P. v. State of Kerala, (C. Jayachandran, J.), [2026 SCC OnLine Ker 10006](#)

Sheena Tharayil v. Collector, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10054](#)

Shereef Aboobacker v. Karnataka Bank Ltd., (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10127](#)

Sherly Tomy v. Tomy Scaria, (**Sathish Ninan** and P. Krishna Kumar, JJ.), [2026 SCC OnLine Ker 9957](#)

Shiny Zachariah v. Thiruvanchoor Service Coop. Bank Ltd., (Gopinath P., J.), [2026 SCC OnLine Ker 10030](#)

Shobana V.V. v. State of Kerala, (**Soumen Sen**, C.J. and Syam Kumar V.M., J.), [2026 SCC OnLine Ker 11798](#)

Shudhidevi P. Muralidharan v. State of Kerala, (G. Girish, J.), [2026 SCC OnLine Ker 10164](#)

Simi G. v. Arun K.V., (Mohammed Nias C.P., J.), [2026 SCC OnLine Ker 9986](#)

Sinimol v. Babu, (Mohammed Nias C.P., J.), [2026 SCC OnLine Ker 9988](#)

Sithara C. v. RDO (Sub Collector) Thalasssery Revenue Divisional Office, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10029](#)

Sivanandan v. Registrar of Coop. Societies, (Gopinath P., J.), [2026 SCC OnLine Ker 10103](#)

Smitha Mol R. v. State of Kerala, (Viju Abraham, J.), [2026 SCC OnLine Ker 10106](#)

Sooppy V. v. State of Kerala, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10139](#)

Soorya Prakash v. Commr., (**Devan Ramachandran** and Basant Balaji, JJ.), [2026 SCC OnLine Ker 11795](#)

Spectrum Softtech Solutions (P) Ltd. v. Regional Provident Commr., (Gopinath P., J.), [2026 SCC OnLine Ker 10092](#)

Sreejith v. State of Kerala, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 9909](#)

Sreekala v. Project Director N.H. Authority of India, (S. Manu, J.), [2026 SCC OnLine Ker 9908](#)

Sreenandhini v. State of Kerala, (G. Girish, J.), [2026 SCC OnLine Ker 10166](#)

Subin Backer v. Axis Bank Ltd., (**Easwaran S.**, J.), [2026 SCC OnLine Ker 11790](#)

Subin Mathew v. Nivedida, W/O. Subramaniam, (P.M. Manoj, J.), [2026 SCC OnLine Ker 9953](#)

Sudharma v. Chief Manager, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10157](#)

Sudheer K.M. v. Authorised Officer Indian Overseas Bank, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10048](#)

Sumi Varghese v. Authorised officer SBI, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10083](#)

Sunil Kumar v. Manjusha, (T.R. Ravi, J.), [2026 SCC OnLine Ker 9974](#)

Syam Chandran v. Authorized officer, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10107](#)

Syama J. Nair v. Branch Manager, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10147](#)
T. Narendranath v. State Of Kerala, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 10064](#)
Thaha. A. v. Secretary, (Murali Purushothaman, J.), [2026 SCC OnLine Ker 10085](#)
Thomas C. v. Kerala State Coop. Bank, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10151](#)
Thomas Kuruvila v. St. Joseph Forane Church Marika, (Easwaran S., J.), [2026 SCC OnLine Ker 9969](#)
Thomas Lukose v. Kadathuruthy Urban Coop. Bank Ltd., (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10096](#)
Thushara v. Rajesh, (Mohammed Nias C.P., J.), [2026 SCC OnLine Ker 9987](#)
Town Juma Masjid Committee. v. State Of Kerala, (M.A. Abdul Hakhim, J.), [2026 SCC OnLine Ker 10052](#)
Udaya Raj Kaunds v. Director of Public Instructions (Additional), (Harisankar V. Menon, J.), [2026 SCC OnLine Ker 10146](#)
Union of India v. Ex Sep Ashok K. Madar, (K. Natarajan and P.V. Balakrishnan, JJ.), [2026 SCC OnLine Ker 9978](#)
Union of India v. S. Thirupathi, (**Devan Ramachandran** and P.M. Manoj, JJ.), [2026 SCC OnLine Ker 11788](#)
V.S. Gilbert v. T.K. Vimalakumari, (**J. Nisha Banu** and Shoba Annamma Eapen, JJ.), [2026 SCC OnLine Ker 9959](#)
Valappil Pookunhiyakath Beeran Haji v. Valappil Pookunhiyakath Sainudheen, (**Sathish Ninan** and P. Krishna Kumar, JJ.), [2026 SCC OnLine Ker 11792](#)
Varghese Chacko v. Sreekala K.S., (P. Krishna Kumar, J.), [2026 SCC OnLine Ker 9954](#)
Vellarampara Maimoona v. Shamsudheen, (**J. Nisha Banu** and Shoba Annamma Eapen, JJ.), [2026 SCC OnLine Ker 9960](#)
Vidya Sankar v. Union of India, (**Bechu Kurian Thomas**, J.), [2026 SCC OnLine Ker 11796](#)
Vijayamma v. Special Sale Officer, (Gopinath P., J.), [2026 SCC OnLine Ker 10100](#)
Vishnu Mohan Dev v. State of Kerala, (Viju Abraham, J.), [2026 SCC OnLine Ker 10145](#)
VSC Hollow Blocks & Crusher Division A. Partnership Firm v. Director Directorate of Enforcement Cochin Zonal Office, (C.S. Dias, J.), [2026 SCC OnLine Ker 9927](#)
X42 v. State of Kerala, (Harisankar V. Menon, J.), [2026 SCC OnLine Ker 10000](#)
X43 v. Union Of India, (Harisankar V. Menon, J.), [2026 SCC OnLine Ker 10060](#)
X44 v. State, (C.S. Dias, J.), [2026 SCC OnLine Ker 10110](#)
X45 v. Manager, Sree Narayana Colleges, (Harisankar V. Menon, J.), [2026 SCC OnLine Ker 10115](#)
X47 v. State of Kerala, (**A. Badharudeen**, J.), [2026 SCC OnLine Ker 11784](#)
X48 v. State of Kerala, (**A. Badharudeen**, J.), [2026 SCC OnLine Ker 11785](#)
X49 v. State of Kerala, (**A. Badharudeen**, J.), [2026 SCC OnLine Ker 11786](#)
Yadhukrishna v. State of Kerala, (C.S. Dias, J.), [2026 SCC OnLine Ker 9934](#)
Yohannan Mathai Mattathil v. State of Kerala, (Jobin Sebastian, J.), [2026 SCC OnLine Ker 9935](#)
Zeenath v. Branch Manager, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 10154](#)

Madhya Pradesh High Court [1005]

A.H. Siddique v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26635](#)

Aasif Khan v. Radheshyam, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 26105](#)
Abdul Gani v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26273](#)
Abdul Hafu v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26015](#)
Abdul Mazid v. State of M.P., (Vivek Agarwal and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 25666](#)
Abdul Raseed Mansuri v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26232](#)
Abhay Kumar Pandey v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25833](#)
Abhijit Mehar v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26176](#)
Abhinit Sharma v. State of M.P., (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25756](#)
Abhishek Jadon v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 25778](#)
Abhishek Thakur v. State of M.P., (Vivek Agarwal and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 25655](#)
Abhishek Vishwakarma v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26220](#)
Aditya Birla Capital Ltd. v. State of M.P., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26513](#)
Agrawal Automobile v. Amarjeet Singh Anand, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26070](#)
Ahmad Khan v. M.P. Wakf Board, (Vivek Jain, J.), [2026 SCC OnLine MP 25982](#)
Ajay Arora v. Satyanarayan Sharma, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26072](#)
Ajay Ghurka v. Rakesh Kumar Sharma, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26065](#)
Ajay Kori Tanay v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26285](#)
Ajay Sharma v. M.P. M.K. V.V.K. Ltd., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25910](#)
Ajay Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26171](#)
Ajay Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26254](#)
Ajay Tank v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26017](#)
Ajay Tiwari v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 25903](#)
Ajay Traders & Computer Care v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26608](#)
Ajay v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 25803](#)
Ajay v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26150](#)
Akash Kaurav v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26302](#)
Akash v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26169](#)
Akash v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26251](#)
Akbar Khan v. State of M.P., (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 25670](#)
Akhileshkushwaha v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26011](#)
Akram Khan v. State of M.P., (G.S. Ahluwalia and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25853](#)
Aluka v. Shivpal, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 25692](#)
Aman Yadav v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26170](#)
Aman v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26205](#)
Amar Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26235](#)

Ambika Prasad Shukla v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26570](#)
Aminul Islam v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26183](#)
Amit Ahirwar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26158](#)
Amit Singh Sikarwar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26245](#)
AMR Technosoft (P) Ltd. v. HDFC Bank, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26518](#)
Amrita Singh v. Anita Singh Chouhan, (Vishal Mishra, J.), [2026 SCC OnLine MP 25902](#)
Anand Mohan Mishra v. Kamadgiri Grih Nirman Sahkari Samiti Maryadit Chitrakoot, (Vivek Jain, J.), [2026 SCC OnLine MP 25650](#)
Anil Ahirwar v. Jasrath, (Vivek Jain, J.), [2026 SCC OnLine MP 25645](#)
Anil Dewde v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 25907](#)
Anil Jatav v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 25676](#)
Anil Kewat v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26326](#)
Anil Kumar Pahlajani v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25785](#)
Anil Singh v. State of M.P., (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 25885](#)
Anil v. Hazrat Singh, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26059](#)
Anil v. Jio Payments Bank, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26537](#)
Anil v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26146](#)
Ankesh Agrawal v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 25836](#)
Ankit & Ankesh v. State of M.P., (G.S. Ahluwalia and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26001](#)
Ankit Jain v. Jainul Aabedeen, (Amit Seth, J.), [2026 SCC OnLine MP 25766](#)
Ankit Khandelwal v. Piyushi, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 25733](#)
Ankit Soni v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 25767](#)
Ankush Singh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26143](#)
Anoop Khare v. Silver Star Finance & Leasing Ltd., (Pranay Verma, J.), [2026 SCC OnLine MP 26398](#)
Anoop Kumar Shrivastava v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26631](#)
Antar Singh v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 25985](#)
Anuj Verma v. IDFC First Bank, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26523](#)
Anurag Khare v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26445](#)
Anurag Rajput v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26299](#)
Anusuchit Jaati Sehkaari Samiti Maryaadit Rampur v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25911](#)
Aptech Ltd. v. M.P. State Skill Developpment & Employment Generation Board Government, (Vishal Mishra, J.), [2026 SCC OnLine MP 26431](#)
Archana v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26293](#)
Arjun Bunkar v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26290](#)
Arjun Goswami v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26200](#)
Arjun Singh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26179](#)
Artidevi v. State of M.P., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26595](#)

Arun v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 25775](#)
Arundhakad v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26291](#)
Arvind Ahirwar v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 25661](#)
Arvind Sharma v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26350](#)
Arvind Singh Thakur v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26593](#)
Arvind Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26201](#)
Asharam Ahirwar v. Purshottam Tiwari, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26051](#)
Ashish Awasthi v. State of M.P., (Pranay Verma, J.), [2026 SCC OnLine MP 26403](#)
Ashish Chourasiya v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 26604](#)
Ashish Katore v. State of M.P., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26462](#)
Ashish Kumar Bharke v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25949](#)
Ashish Kumar Gautam v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 25738](#)
Ashish Meena v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26633](#)
Ashok Kumar Shukla v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25861](#)
Ashok Mishra v. State of M.P., (Vivek Rusia, A.C.J. and **Pradeep Mittal**, J.), [2026 SCC OnLine MP 25953](#)
Ashok Narayan Mishra v. State of M.P., (Deepak Khot, J.), [2026 SCC OnLine MP 25969](#)
Ashok Poddar v. Sainath Pillai, (Vivek Jain, J.), [2026 SCC OnLine MP 25651](#)
Ashok Sharma v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26282](#)
Ashok v. Union of India, (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26223](#)
Ashutosh Bohre v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26208](#)
Ashutosh Mishra v. Tata Capital Housing Finance Ltd., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26540](#)
Ashwin Mahore v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26591](#)
Aslam Khan v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25825](#)
Associated Alcohol & Beverages Ltd. v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25967](#)
Atmaram Waskale v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26568](#)
Atul Dutta v. Chief Labour Commissioner, (Vishal Mishra, J.), [2026 SCC OnLine MP 25852](#)
Atul Medekar v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26229](#)
Atul Pathak v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26168](#)
Ausaf Ali v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26191](#)
Awadhesh Kumar Kulshrestha v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25891](#)
Awadesh Kumar Chauhan v. RBI, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26511](#)
Ayan Sheikh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26177](#)
Ayan Sheikh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26178](#)
Ayodhya Prasad Lakhera v. State of M.P., (Pranay Verma, J.), [2026 SCC OnLine MP 25757](#)
Ayush Gupta v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26184](#)

Babbu Khan v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26190](#)
Babbu Khan v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26192](#)
Babbu Khan v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26193](#)
Bachchu Singh Tomer v. State of M.P., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26460](#)
Badri Kori v. Ramkali Kori, (Vivek Jain, J.), [2026 SCC OnLine MP 25646](#)
Badri Prasad Rajpoot v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26549](#)
Badri v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25786](#)
Bahadur Singh Rajpoot v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26615](#)
Bajaj Allianz General Ins. Co. Ltd. v. Banobee, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 25717](#)
Bal Krishna Agrawal v. Pranay Agrawal, (Amit Seth, J.), [2026 SCC OnLine MP 25759](#)
Baldev Singh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26155](#)
Balmik Prajapati v. State of M.P., (B.P. Sharma, J.), [2026 SCC OnLine MP 25658](#)
Baniya Gurjar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26343](#)
Banshilal Rao v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 25798](#)
Banti Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26276](#)
Banti v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26074](#)
Bantu Baghel v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26349](#)
Banvari v. Ramkumar Katare, (G.S. Ahluwalia and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26427](#)
Banwari v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26312](#)
Barsa Tilal Manjhi v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26557](#)
Basant Kumar Rajak v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26057](#)
Baseem Khan v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25940](#)
Bhag Chand Namdev v. State of M.P., (Deepak Khot, J.), [2026 SCC OnLine MP 26484](#)
Bhagirath v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26167](#)
Bhagunta v. State of M.P., (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25682](#)
Bhagwan v. State of M.P., (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 25689](#)
Bhagwati Singh Tekam v. Sadanlal Jaat, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 25691](#)
Bhajju v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26266](#)
Bhanu Kushwah v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26076](#)
Bharat Khandait v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26590](#)
Bharat Lal Singh v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 25948](#)
Bharat Singh Yadav v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26259](#)
Bharat Singh v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26243](#)
Bharat Singh v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26026](#)
Bharti Rawat v. Car Finance Co. Panna, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26064](#)

Bhatiya Solutions v. Axis Bank (P) Ltd., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26528](#)

Bhawana Ben v. Munna Sharma, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25726](#)

Bhawna Singh v. Mahant Balmukund Das Ji Maharaj, (Vivek Jain, J.), [2026 SCC OnLine MP 25751](#)

Bhikam Singh Thakur v. Om Prakash Gupta, (Vivek Jain, J.), [2026 SCC OnLine MP 26117](#)

Bhooribai v. Halke Singh, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 26123](#)

Bhupendra v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26144](#)

Bhura Kushwah v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 25779](#)

Bhura v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25787](#)

Bhushan v. Kavita, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26106](#)

Bindu Uprale v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26609](#)

Bitti & Brajesh v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 25997](#)

Bittu & Mohan Raghuvanshi v. State of M.P., (G.S. Ahluwalia and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26034](#)

Bittualias Lokendra Jha v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26256](#)

Bobby Bakmiki v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26361](#)

Brajawashi Prasad Mishra v. Collector District Satna, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26592](#)

Brajesh Thakur v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26339](#)

Brajmohan Meena v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26199](#)

Brijendra Prasad Gupta v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 25965](#)

Brijesh Kumar Bais v. Lal Krishna Pandey, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 25698](#)

Brijesh Singh v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25851](#)

Brijesh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26166](#)

BSNL v. Rajendra Prasad Sharma, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26475](#)

Bulbul Thakur v. Dmi Housing Finance (P) Ltd., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26424](#)

Central Bureau of Narcotics v. Arun Kushwaha, (G.S. Ahluwalia and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25992](#)

Chairman Cum Managing Director v. C.S. Kathuriya, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26482](#)

Chairman Cum Managing Director v. D.K. Shrivastav, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26478](#)

Chairman Cum Managing Director v. Neerja Tiwari, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26480](#)

Chairman Cum Managing Director v. Ram Autar, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26483](#)

Chairman Cum Managing Director v. Ram Naresh Ratnakar, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26479](#)

Chairman Cum Managing Director v. Ranani Dubey, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26481](#)

Chaman v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26194](#)

Champalal & Bachhu v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 25999](#)
Chamri Maravi v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25932](#)
Chanchlesh Singare v. Rashmi Singare, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 25700](#)
Chandar Singh Golkar v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26522](#)
Chandra Prakash v. Santosh Kumar Pandey, (Pranay Verma, J.), [2026 SCC OnLine MP 26389](#)
Chandra Shekhar Solanki v. State of M.P., (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26465](#)
Chandrabhan v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26294](#)
Chandramohan Bhatt v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26473](#)
Chandresh Gurjar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26233](#)
Charan Singh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26203](#)
Chha Viram Sharma v. Municipal Corpn., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26558](#)
Chhaya Wanjari v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26586](#)
Chhullan Joshi v. State of M.P., (G.S. Ahluwalia and **Anuradha Shukla**, JJ.), [2026 SCC OnLine MP 25688](#)
Chief General Manager v. Nagendra Singh, (Anand Pathak and B.P. Sharma, JJ.), [2026 SCC OnLine MP 26426](#)
Chota v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26142](#)
Chotelal Dubey v. Madhavi Dubey, (Vivek Jain, J.), [2026 SCC OnLine MP 25979](#)
Chunnilal Koshta v. Kanhaiyalal Koshta, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26060](#)
Commr. Land Record & Settlement & A. v. Bharat Bhushan Vyas, (Pradeep Mittal, J.), [2026 SCC OnLine MP 26472](#)
D.L. Shukla v. Vandita Kaul, (Amit Seth, J.), [2026 SCC OnLine MP 25981](#)
D.P. Rai v. Collector Mines, (Anand Pathak and **B.P. Sharma**, JJ.), [2026 SCC OnLine MP 26554](#)
D v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26148](#)
Dabhu v. State of M.P., (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 25690](#)
Daddi Jaiswal v. State of M.P., (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 25697](#)
Dara Singh Baghel v. State of M.P., (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 26104](#)
Daulat Ram v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26152](#)
Daya Shankar Sharma v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26507](#)
Dayaram Kalme v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26531](#)
Dayaram Solanki v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26438](#)
Dayashankar Tiwari v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25950](#)
Deena Nath Tripathi v. State of M.P., (Deepak Khot, J.), [2026 SCC OnLine MP 26476](#)
Deepak & Pushpendra Patel v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26043](#)
Deepak Alias Deepu v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26009](#)
Deepak Kevat v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25856](#)
Deepak Kumar Rajak v. Rajesh Pal, (Vivek Jain, J.), [2026 SCC OnLine MP 26410](#)

Deepak Soni v. Anwar News Agency, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26069](#)
Deepak v. Ashok, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 25750](#)
Deepak v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26198](#)
Deepaknath v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 25781](#)
Deeplata Jaiswal v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26443](#)
Deewan Singh Rawat v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26031](#)
Deewan Singh v. Satpal Singh, (Amit Seth, J.), [2026 SCC OnLine MP 26121](#)
Deokinandan Patel v. Subhash Tiwari, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26050](#)
Deshraj Meena v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25855](#)
Devbai v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26073](#)
Devendra Kumar Shrivastava v. M.P. State Agriculture Marketing Board, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25898](#)
Devendra Singh v. Rakesh Kumar Sharma, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25728](#)
Devendra Surjan v. Rajendra Mahawar, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26048](#)
Devi Singh Yadav v. State of M.P., (G.S. Ahluwalia and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26018](#)
Devi Singhra Thore v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26575](#)
Dhara Singh Rawat v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25860](#)
Dharampal Singh Jadon v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26603](#)
Dharmendra Bhalse v. State of M.P., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26458](#)
Dharmendra Pal v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25741](#)
Dharmendra Raghuwanshi v. State of M.P., (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26452](#)
Dharmendra Singh Chandel v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26222](#)
Dhirendra Kumar Namdeo v. Ram Susheel, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 25906](#)
Dhruv Yadav v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25804](#)
Dileep Kumar Maratha v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 25963](#)
Dileep Raikwar v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26569](#)
Dilip v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26112](#)
Dinesh Jaat v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26163](#)
Dinesh Kumar Chaturvedi v. State of M.P., (Deepak Khot, J.), [2026 SCC OnLine MP 25958](#)
Dinesh Kumar Jain v. Shubham Kumar Yadav, (Deepak Khot, J.), [2026 SCC OnLine MP 26415](#)
Dinesh Kushwah v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26356](#)
Dinesh Singh Gurjar v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26447](#)
Dinesh Singh v. State of M.P., (Rajesh Kumar Gupta, J. Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26269](#)
Dinesh v. Anil, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 26110](#)
Dinesh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26280](#)
Dipesh Kushwah v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26071](#)

Divyansh Gas Agency v. L.I.C. Housing Finance Ltd., (Subodh Abhyankar and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26563](#)

Divyanshu Paliya v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26135](#)

Dropatibai v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 26433](#)

Dule Singh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 25793](#)

Duraga Wati v. Rahul Pal, (Pranay Verma, J.), [2026 SCC OnLine MP 26397](#)

Durga Patel v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26584](#)

Durgalal v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26156](#)

Dushyant Singh v. Kapidhwaj Singh, (Vivek Jain, J.), [2026 SCC OnLine MP 25649](#)

Dwarka Prasad Gautam v. Radharani Alias Ramkalimishra, (Vivek Jain, J.), [2026 SCC OnLine MP 25978](#)

Ekta Jain v. State of M.P., (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 25773](#)

Eramsultana v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26605](#)

Faiz Isha v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26145](#)

Faizan Khan v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25900](#)

Fareed Noor v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26019](#)

Fateh Singh v. Ramtej Singh, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 25715](#)

Gajendra Khobragade v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26600](#)

Gajraj v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26315](#)

Ganesh Reswas v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26373](#)

Ganesh Thakur v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26306](#)

Ganga Shakya v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25912](#)

Gangaram Jatav v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25901](#)

Garima Agrawal v. Mohit Agrawal, (Vivek Agarwal and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 26115](#)

Garima Pal v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26612](#)

Gayatri Sen v. Mukesh, (Registrar), [2026 SCC OnLine MP 26119](#)

Geeta Devi v. State of M.P., (Pranay Verma, J.), [2026 SCC OnLine MP 26421](#)

Geeta Jatav v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26510](#)

Geeta Pandey v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 25942](#)

Ghanshyam Vyas v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26626](#)

Girdharilal Bansal v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26640](#)

Giriraj Civil Developers Ltd. v. Union of India, (Deepak Khot, J.), [2026 SCC OnLine MP 25974](#)

Girraj Gurjar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26140](#)

Golu Kevat v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26332](#)

Golu v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26335](#)

Golu v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26360](#)

Gopal Agrawal v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26625](#)

Gopal Krishna Gautam & Pandit v. Union of India Central Bureau of Narcotics, (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26006](#)

Gopal v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 25673](#)
Gopal v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26118](#)
Gopi Chandra Tripathi v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25938](#)
Gordhan v. Ramchandra, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 25707](#)
Gourav Jain v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25937](#)
Gourav Rajak v. Neeraj Sahu, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26090](#)
Govardhan Bairagi v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25811](#)
Govind Goud v. Authorised Officer Canara Bank, (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26559](#)
Govind Malwiya v. Dariyav Singh, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25709](#)
Govind Prasad Pandey v. Nanaji Deshmukh Veterinary Science University, (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25920](#)
Govinddas v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26246](#)
Guddibai v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26234](#)
Gulab Singh v. Bhupendra Singh, (Ashish Shrotri, J.), [2026 SCC OnLine MP 25749](#)
Gurmej Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26367](#)
Guru Prasad Inwati v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26213](#)
Guru Prasad Richhariya v. State of M.P., (Deepak Khot, J.), [2026 SCC OnLine MP 25968](#)
Gwalior Grah Nirman Sahkari Sanstha Maryadit v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 26448](#)
Habeeb Khan v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26324](#)
Hafiz Mohammad v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26348](#)
Hakam Singh Nauriya v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26296](#)
Halkai v. State of M.P., (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 26407](#)
Harbhajan Aadiwasi v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26303](#)
Harbhajan Meena v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26325](#)
Hardul v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 25830](#)
Harish Kumar Bajpai v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26442](#)
Harish Patidar v. State of M.P., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26457](#)
Harishankar Goyal v. Bhau Sahab, (Ashish Shrotri, J.), [2026 SCC OnLine MP 25747](#)
Harishankar Singh Patel v. State of M.P., (G.S. Ahluwalia and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26429](#)
Harprasad Batham v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26375](#)
Harshit Dawar v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26524](#)
Hashim v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26224](#)
Hazarilal Yadav v. State of Madhya Rpa, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26534](#)
Hemant Kumar Soni v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26497](#)
Hemant Shrivastava v. Union of India, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26449](#)
Hemlata v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26240](#)

Himanshu Gupta v. Special Area Development Authority Sada, (Ashish Shroti, J.), [2026 SCC OnLine MP 25840](#)

Himanshu Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 25770](#)

Hokam Singh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 25794](#)

Hygiene Laundry Care A. Proprietorship Firm v. Dean, (Deepak Khot, J.), [2026 SCC OnLine MP 25973](#)

Ibrahim v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26147](#)

Imran Alias Ibran Alias Ibu v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26028](#)

Imran v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26264](#)

In Reference v. OPTEL Telecommunications Ltd., (Deepak Khot, J.), [2026 SCC OnLine MP 25652](#)

Indarpal Singh Lodhi v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26300](#)

Indra Vikram Singh Parmar v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26606](#)

Inreference v. State of M.P., (Anand Pathak and B.P. Sharma, JJ.), [2026 SCC OnLine MP 26309](#)

Irshad Ahmad v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26173](#)

Irshad v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26188](#)

Ishan Ali v. Farha Siddiqui, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 26098](#)

Ishra Tjahan Qureshi v. Chief Executive Officer, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26392](#)

Ishwargiri Goswami v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26180](#)

Jagdish Sahu v. Central Narcotics Bureau, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26202](#)

Jagdish Sahu v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 25944](#)

Jagprasad v. Board of Revenue, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26494](#)

Jagram Singh Tilgam v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25951](#)

Jahangeer Kha v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26639](#)

Jahidun Begam v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25927](#)

Jai Kumar Jain v. Ramesh Badkul, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26058](#)

Jamna Prasad Karothia v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26500](#)

Japee Bela Plant v. Labour Commissioner IR, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 25892](#)

Jaspal Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26187](#)

Javed Khan v. Chief Executive Officer, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26391](#)

Javed Khan v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26562](#)

Jayesh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26157](#)

Jaykumar Lodhi v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 25687](#)

Jayprakash v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26270](#)

Jayveer v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26082](#)

Jeetu Kushwaha v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26355](#)

Jeevendra Singh v. Baikunth Bahadur Singh, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26096](#)

Jitendra Kushwah v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26496](#)

Jitendra Panthi v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26634](#)

- Jitendra Sahu v. State of M.P.*, (**Vishal Mishra** and Ratnesh Chandra Singh Bisen, JJ.), [2026 SCC OnLine MP 25755](#)
- Jitendra v. State of M.P.*, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26012](#)
- Jitendra v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26386](#)
- Jitendra v. State of M.P.*, (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26278](#)
- Jitendra v. State of M.P.*, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 25935](#)
- Jitendra v. State of M.P.*, (Subodh Abhyankar and Alok Awasthi, JJ.), [2026 SCC OnLine MP 25986](#)
- Jitin Bhargava v. Union of India*, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26574](#)
- Jmadhusudan Karnik v. District & Consumer Department*, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26515](#)
- Jwala Prasad Tripathi v. State of M.P.*, (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 25962](#)
- Kadambani Markam v. State of M.P.*, (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26566](#)
- Kahragram v. Rashmi*, (Pranay Verma, J.), [2026 SCC OnLine MP 26390](#)
- Kailadevi & Sons v. Union of India*, (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 25954](#)
- Kailash Kushwaha v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26045](#)
- Kailash Nath Bhatt v. State of M.P.*, (Vishal Dhagat, J.), [2026 SCC OnLine MP 26533](#)
- Kailash v. State of M.P.*, (Gajendra Singh, J.), [2026 SCC OnLine MP 26153](#)
- Kailash v. State of M.P.*, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 25684](#)
- Kailashchandra Upadyay v. State of M.P.*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26622](#)
- Kallu v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26364](#)
- Kamal Kishore Gupta v. Shyam Kishore Poddar*, (Sandeep N. Bhatt and **Pavan Kumar Dwivedi**, JJ.), [2026 SCC OnLine MP 26411](#)
- Kamla Bai v. Ratna Bai*, (Registrar (J-I)), [2026 SCC OnLine MP 26419](#)
- Kamla Shukla v. State of M.P.*, (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25952](#)
- Kamlapat Yadav v. Union of India*, (Vishal Dhagat, J.), [2026 SCC OnLine MP 25888](#)
- Kamlesh Batham v. State of M.P.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26491](#)
- Kamlesh Jain v. State of M.P.*, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26508](#)
- Kamlesh v. Virendra Kushwaha*, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 26124](#)
- Kamnn Lodhi v. State of M.P.*, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 26086](#)
- Kamta Prasad Ahirwar v. State of M.P.*, (Vivek Rusia, A.C.J. and **Pradeep Mittal**, J.), [2026 SCC OnLine MP 25877](#)
- Kanchansahu v. State of M.P.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26618](#)
- Kanhaiya Soni v. State of M.P.*, (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 25832](#)
- Kanhaiya v. State of M.P.*, (Gajendra Singh, J.), [2026 SCC OnLine MP 26164](#)
- Kankar Basene v. State of M.P.*, (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25802](#)
- Kanta Bara v. State of M.P.*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26253](#)
- Kanwaljeet Singh Randhawa v. State of M.P.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25858](#)
- Kapil Chakravarti v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 25989](#)

Kapil Dubey v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 25783](#)
Kapoori Devi Patel v. Sura Patel, (Vivek Jain, J.), [2026 SCC OnLine MP 25975](#)
Karan Mahawar v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25796](#)
Karan Saini v. Station House Officer, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26538](#)
Karan Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26378](#)
Kartikey Tomar v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26210](#)
Kattash v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26039](#)
Kavarjeet Singh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26196](#)
Kaviraj v. State of M.P., (B.P. Sharma, J.), [2026 SCC OnLine MP 25678](#)
Keshav v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26108](#)
Khaleel v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 25694](#)
Khelji v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26310](#)
Kiran Khare v. Hari Prasad, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 26133](#)
Kishorilal v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26636](#)
Kmalu Bansal v. State of M.P., (Vivek Agarwal and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 25667](#)
Krishna Bai v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26207](#)
Krishna Baimaanjhi v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26346](#)
Krishna Jaat v. State of Madhaya Pradesh, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 25805](#)
Krishna Kumar Thakur v. Anisha, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25753](#)
Krishna v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 25782](#)
Krishna v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26113](#)
Krishnakant Verma v. Gaurav Kol, (Pranay Verma, J.), [2026 SCC OnLine MP 26399](#)
Kumar Manav v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26313](#)
Kumar Nikhil v. CBI, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26120](#)
Kunal Sharma v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25926](#)
Kunal v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26172](#)
Kundan Lal Sarathe v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26547](#)
Kunjilal Kashyap v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26286](#)
Kunwar Sahab Singh v. State of M.P., (G.S. Ahluwalia and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25998](#)
Lakhan Ahirwar v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26197](#)
Lakhan Lal Choudhary v. Raja Patel, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25752](#)
Lakhan Rathore v. Shiv, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 25984](#)
Lakhan Singh v. Babita Singh, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 25693](#)
Lakhan v. Kishor Singh, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 26109](#)
Lal Pushpraj Singh v. Birendra Singhbisht, (Vivek Rusia, A.C.J. and **Pradeep Mittal**, J.), [2026 SCC OnLine MP 26453](#)
Lalaram v. Rajaswa Mandal, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26525](#)

Laldev Singh v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 25991](#)

Lalji Verma v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26519](#)

Lalli Yadav v. Vimla Bai Yadav, (Avanindra Kumar Singh, J.), [2026 SCC OnLine MP 26409](#)

Lalluram Lodhi v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26217](#)

Lallusoni v. State of M.P., (Vivek Agarwal and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 26010](#)

Lalta Prasadbaghel v. Manish Singh, (Amit Seth, J.), [2026 SCC OnLine MP 25980](#)

Lalu Gundiya v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26423](#)

Laxman Jatav v. State of M.P., (**G.S. Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25875](#)

Laxman v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26265](#)

Laxmishankar Singh v. Northern Coalfields Ltd., (Deepak Khot, J.), [2026 SCC OnLine MP 25884](#)

Likhiram Kawade v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26578](#)

Love Kush Jha v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26206](#)

Luv v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26114](#)

M.K. Enterprises v. Union of India, (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 25663](#)

M.P. Poorva Kshetra Vidyut Vitran Co. Ltd. v. Mewalal Ahirwar, (Himanshu Joshi, J.), [2026 SCC OnLine MP 25784](#)

M.P. State Coop. Consumers Federation Ltd. v. Health Commr., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26630](#)

Maa Bagulamukhi Education Research Training & Development Society v. Barkatullah Vishwavidyalaya Hoshangabad Road Bhopal, (Anand Pathak and B.P. Sharma, JJ.), [2026 SCC OnLine MP 26441](#)

Madanlal v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26093](#)

Madhumangal Tiwari v. Jagdish Kumar Tiwari, (Pranay Verma, J.), [2026 SCC OnLine MP 25762](#)

Mahendra Kumar Satnurkar v. State of M.P., (Deepak Khot, J.), [2026 SCC OnLine MP 25899](#)

Mahendra Nagar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26317](#)

Mahendra Singh Bhadoriya v. M.P. Urja Vikash Nigam, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25941](#)

Mahesh Kumar v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 25788](#)

Mahesh Prajapati v. CBI, (Gajendra Singh, J.), [2026 SCC OnLine MP 25820](#)

Malkhan Patel v. Gopal Bairagi, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26046](#)

Malti Bai v. State of M.P., (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 26099](#)

Mamta v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26505](#)

Mangal v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 25708](#)

Mangilal Bavane v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26607](#)

Manish Goynaka v. Dilip Choudhary, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26095](#)

Manish Kumar Jaiswal v. State of M.P., (**Vivek Rusia**, A.C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 26493](#)

Manish Kumar Malu v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 25925](#)

Manish Sharma v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26289](#)

Manish Shukla v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26230](#)
Manisha Dongre v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26624](#)
Manjeet Raghuwanshi v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26336](#)
Manjesh v. Sachin Pal, (Amit Seth, J.), [2026 SCC OnLine MP 25722](#)
Manju Sharma v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25961](#)
Manmohan Sharma v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 25824](#)
Manohar Patidar v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 26487](#)
Manoj Gurjar v. State of M.P., (G.S. Ahluwalia and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25993](#)
Manoj Singh Somvanshi v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25829](#)
Manoj Tyagi v. State of M.P., (**G.S. Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25878](#)
Manoj v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26323](#)
Manoj v. State of M.P., (B.P. Sharma, J.), [2026 SCC OnLine MP 25677](#)
Manoj v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26328](#)
Manoj v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26258](#)
Mansi Mishra v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25919](#)
Mast Ram Patel v. South Eastern Coalfields Ltd., (Deepak Khot, J.), [2026 SCC OnLine MP 25890](#)
Matadeen Gurjar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26352](#)
Mayank Shrivastava v. State of M.P., (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25866](#)
Mazhar Ahmed v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 25745](#)
Mazhar Ahmed v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 25746](#)
Meena Gupta v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25897](#)
Mithun Rajpoot v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 25686](#)
Mohan v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26040](#)
Mohd Rafiq v. Saliman Bee, (Pranay Verma, J.), [2026 SCC OnLine MP 26402](#)
Mohd Saleem v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25814](#)
Mohd Tayyab v. Competent Authority Sub Divisional, (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 25916](#)
Mohd. Sadiq Khan v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25854](#)
Mohit Bisen v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25821](#)
Mohsin Khan v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 25831](#)
Mohsin v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26281](#)
Monu v. State of M.P., (Subodh Abhyankar and Alok Awasthi, JJ.), [2026 SCC OnLine MP 25850](#)
Monukol v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26227](#)
Mudit Goyal v. Jagdishchandra Kumhar, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 25719](#)
Mugdha Goyal v. Jagdish Chandra Kumhar, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 25720](#)
Mujnnu Khan v. Shyam Sunder Shah, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26097](#)

- Mukesh Shah v. Vishwakant Shukla*, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26092](#)
- Mukesh Singh Gurjar v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 25818](#)
- Mukesh v. Same Industries Ltd.*, (Subodh Abhyankar and Alok Awasthi, JJ.), [2026 SCC OnLine MP 25972](#)
- Mukesh v. State of M.P.*, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26008](#)
- Mukesh v. State of M.P.*, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26044](#)
- Mulayam Jatav v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26320](#)
- Municipal Corpn. Gwalior v. Padma Bansal*, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26470](#)
- Municipal Corpn. Gwalior v. Shanti Grah Nirman Sahakari Samiti*, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25863](#)
- Municipal Council Akoda v. Mahesh Singh Bhadoriya*, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26467](#)
- Muniram Rawat v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25913](#)
- Muniya Dhakad v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25960](#)
- Munnalal v. Tesi(D)*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26628](#)
- Namrata Chauhan v. Union of India*, (Vivek Rusia, A.C.J. and **Pradeep Mittal**, J.), [2026 SCC OnLine MP 25758](#)
- Nanak Daas Gurvani v. Deepak Gelani*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26075](#)
- Nandkishore Yadav v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26081](#)
- Nanebhai v. State of M.P.*, (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 25679](#)
- Narayan Das v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25959](#)
- Narayan Kewat v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26021](#)
- Narayandas Gangale v. Sanjay Kumar Sahu*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26089](#)
- Narendra Pratap Singh Parmar v. State of M.P.*, (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25826](#)
- Narendra Singh Yadav v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26551](#)
- Narendra v. Poonamchand*, (Pranay Verma, J.), [2026 SCC OnLine MP 26393](#)
- Naresh Kumar Tiwari v. State of M.P.*, (Vishal Dhagat, J.), [2026 SCC OnLine MP 26492](#)
- Narmada Bai v. State of M.P.*, (Subodh Abhyankar and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26005](#)
- Narmada Hydroelectric Development Corpn. Ltd. v. Narendra Sand*, (Vivek Jain, J.), [2026 SCC OnLine MP 25653](#)
- National Highway Authority of India v. Ramkumar Sharma*, (Deepak Khot, J.), [2026 SCC OnLine MP 25636](#)
- Natthu Lal Ahirwar v. State of M.P.*, (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26543](#)
- Nazarius Kerketta v. State of M.P.*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26440](#)
- Neelesh Bansal v. State of M.P.*, (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26295](#)
- Neelesh Dhurve v. State of M.P.*, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 25671](#)
- Neelesh Kumar v. State of M.P.*, (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26275](#)

Neeraj Chaubey v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26284](#)
Neeraj Kumar Rewari v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26529](#)
Neeraj Rawat v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 25736](#)
Neetendra Kumar Soni v. Union of India, (**Anand Pathak** and Vinay Saraf, JJ.), [2026 SCC OnLine MP 25761](#)
Neetu Bai v. Ram Singh, (Ashish Shrotri, J.), [2026 SCC OnLine MP 26420](#)
Neha Jain v. Union of India, (Deepak Khot, J.), [2026 SCC OnLine MP 25637](#)
Neha Kanjar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26371](#)
New India Assurance Co. Ltd. v. Pancham Lal Kewat, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25713](#)
Nihal Singh v. State of Madhya Pradesh, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 25662](#)
Nikhil Kachhwaha v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26151](#)
Nikita Siddha v. Union of India, (**Vivek Rusia**, A.C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 26550](#)
Nikita v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26565](#)
Nilesh Yadav v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26287](#)
Niraj v. State of M.P., (Subodh Abhyankar and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26035](#)
Niranjana Pathak v. Municipal Corpn. Jabalpur, (Vishal Mishra, J.), [2026 SCC OnLine MP 25915](#)
Nirman Karmchari Vyavsay Sangh v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26577](#)
Nishant Singh Patel v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26345](#)
Nitin Singh Thakur v. State of M.P., (Deepak Khot, J.), [2026 SCC OnLine MP 26514](#)
Noshad v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26068](#)
Nripendra Singh Yadav v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26602](#)
O.P. Jaroliya v. Special Police Establishment (Loka Ykt) Organization, (Pushpendra Yadav, J.), [2026 SCC OnLine MP 25994](#)
O.P. Jaroliya v. Special Police Establishment, (Pushpendra Yadav, J.), [2026 SCC OnLine MP 25996](#)
Om Singh Patel v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26209](#)
Omkar v. Rambabu Patel, (Pranay Verma, J.), [2026 SCC OnLine MP 25760](#)
Omprakash Dubey v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 25955](#)
Oriental Insurance Co. Ltd. v. Gouri Rai, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 26125](#)
Oriental Insurance Co. Ltd. v. Poonam Nagwani, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25712](#)
Oriental Insurance Co. Ltd. v. Sangeeta Tiwari, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25718](#)
P.C. Singh v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 25743](#)
Pankaj Kumar Sharma v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25857](#)
Pankaj Sikarwar v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 25995](#)
Pankaj v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26244](#)
Papulla v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 25987](#)

Paramjeet Kour v. Nagar Palika Parisad Hoshangabad, (Vivek Jain, J.), [2026 SCC OnLine MP 25705](#)

Parwati Kewat v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26342](#)

Paul Prabhudas Dupare v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 25742](#)

Pavan Kumar Mishra v. Sonam Mishra, (Deepak Khot, J.), [2026 SCC OnLine MP 26417](#)

Pavan Kumar Mishra v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26535](#)

Pawan Choubey v. Madhya Pardesh Madhya Khestra Vidyut Vitran Co. Ltd., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25922](#)

Pawan Nagar v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26321](#)

Pawan v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26204](#)

Payal Gurjar v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26521](#)

Phool Singh v. Mahenadra Singh, (Ashish Shrotri, J.), [2026 SCC OnLine MP 25837](#)

Pitaiya Ahir v. Gopal Singh Gond, (Vivek Rusia, A.C.J. and **Pradeep Mittal**, J.), [2026 SCC OnLine MP 25880](#)

Piyush Garg v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 25737](#)

Piyush Jain v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 25772](#)

Piyush Kumar v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25917](#)

Prabhash Raj Ghanghoriya v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26585](#)

Pradeep Kheraj v. Mala, (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 25703](#)

Pradeep Kumar Sharma v. Vishvanath Sharma, (Amit Seth, J.), [2026 SCC OnLine MP 26130](#)

Pradeep Kumar v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26599](#)

Pradeep Mishra v. Union of India, (**Vivek Rusia**, A.C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 26477](#)

Pradeep Vasudeva v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26002](#)

Pradeep Verma v. Poornima, (Pranay Verma, J.), [2026 SCC OnLine MP 26394](#)

Prafull Chand Lakra v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 25945](#)

Pragya Sharma v. State of M.P., (Anand Pathak and Vinay Saraf, JJ.), [2026 SCC OnLine MP 25849](#)

Prahlad Soni v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26571](#)

Prahlad v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26351](#)

Prakash Chandra Dahayat v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26542](#)

Prakash Shukla v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26268](#)

Pramod Sharma v. State of M.P., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26461](#)

Pran Singh Rajak v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26621](#)

Praveen Shivhare v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26376](#)

Pravesh Jain v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 25768](#)

Preeti Singh v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25924](#)

Priyadarshini Verma v. Vipin Vemra, (Vivek Jain, J.), [2026 SCC OnLine MP 26132](#)

Priyanka Singhai v. Union of India, (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 25664](#)

Priyanshu Suryavanshi v. Thana Incharge, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26516](#)

Pulak Jewellers v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 25835](#)
Pushpendra Singh v. Bhupendra Singh, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26056](#)
Rachnapatidar v. Chandraprakash Patidar, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26395](#)
Radha Dodawa v. State of M.P., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26459](#)
Radheshyam Bhalot v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26437](#)
Radheshyam Verma v. Satish Verma, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 26122](#)
Radheshyam v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26611](#)
Raees v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26103](#)
Raghunandan Rai v. State of M.P., (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 26025](#)
Raghuveer Meena v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26020](#)
Raghuveer Singh v. Ghanshyam Singh, (Amit Seth, J.), [2026 SCC OnLine MP 25763](#)
Rahul Chhapariya v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25822](#)
Rahul Jatav v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26189](#)
Rahul Joshi v. State of M.P., (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 26085](#)
Rahul Kuchbandhiya v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26272](#)
Rahul Manglani v. Bhagirath Prasad Choudhary, (B.P. Sharma, J.), [2026 SCC OnLine MP 25681](#)
Rahul Rathore v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26308](#)
Rahul Rokde v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26444](#)
Rahul Thakur v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26218](#)
Rahul v. Dilip, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 25727](#)
Rahul v. State of M.P., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26036](#)
Rahul v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 25809](#)
Rahul v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26322](#)
Rahul v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26024](#)
Rahul v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26327](#)
Rahul v. State of M.P., (Subodh Abhyankar and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26041](#)
Raj Kapoor Uikey v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26601](#)
Raj Saket v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26212](#)
Raj Saxena v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26358](#)
Raj v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26161](#)
Raj v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 25685](#)
Raja Aadiwasi v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26274](#)
Raja Gupta v. State of M.P., (Vivek Agarwal and Avaniindra Kumar Singh, JJ.), [2026 SCC OnLine MP 26007](#)
Raja v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26366](#)
Raja v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26267](#)
Rajaram Ekwale v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26436](#)
Rajbahadur v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26271](#)

- Rajeev Gandhi Computer Saksharta Mission (Trust) v. State of M.P.*, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 25971](#)
- Rajendra Kumar Gupta v. State of M.P.*, (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26134](#)
- Rajendra Singh Lodhi v. State of M.P.*, (**Vivek Rusia**, A.C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 26486](#)
- Rajendra Singh Meena v. State of M.P.*, (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26023](#)
- Rajendra Singh v. State of M.P.*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26226](#)
- Rajesh Adivasi v. State of M.P.*, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 25668](#)
- Rajesh v. State of M.P.*, (Gajendra Singh, J.), [2026 SCC OnLine MP 26225](#)
- Rajeshwari Chaturvedi v. State of M.P.*, (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26613](#)
- Rajkaran Mishra v. State of M.P.*, (Pradeep Mittal, J.), [2026 SCC OnLine MP 25883](#)
- Rajkumar Sharma v. State of M.P.*, (**Gurpal Singh Ahluwalia** and Ashish Shroti, JJ.), [2026 SCC OnLine MP 26466](#)
- Rajkumar Shivhare v. Narcotics Control Bureau NCB*, (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25739](#)
- Rajkumar v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 25774](#)
- Rajkumar v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26384](#)
- Rajkumari Raikwar v. State of M.P.*, (Vishal Dhagat, J.), [2026 SCC OnLine MP 26582](#)
- Rajmveer Singh Tomar v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26598](#)
- Rajnarayan Rajouriya v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26520](#)
- Rajni Prajapati v. Omprakash Prajapati*, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25725](#)
- Rajnijatav v. State of M.P.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26619](#)
- Rajnishb & Chhotu v. State of M.P.*, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26003](#)
- Rajpati Yadav v. State of M.P.*, (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26338](#)
- Raju Adiwasi v. State of M.P.*, (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26231](#)
- Raju Baimogiya v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26548](#)
- Raju Lohar v. State of M.P.*, (Gajendra Singh, J.), [2026 SCC OnLine MP 26149](#)
- Raju Singh v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26185](#)
- Raju v. State of M.P.*, (Gajendra Singh, J.), [2026 SCC OnLine MP 25812](#)
- Raju v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26370](#)
- Rakesh Banote v. State of M.P.*, (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25806](#)
- Rakesh Kastwar v. State of M.P.*, (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26347](#)
- Rakesh Kumar Jain v. Union of India*, (Deepak Khot, J.), [2026 SCC OnLine MP 25643](#)
- Rakesh Kumar Khare v. State of M.P.*, (**Anand Pathak** and P. Sharma, JJ.), [2026 SCC OnLine MP 26456](#)
- Rakesh Kumar v. State of M.P.*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26139](#)
- Rakesh v. State of M.P.*, (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25813](#)
- Rakesh v. State of M.P.*, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 25660](#)
- Rakesh v. State of M.P.*, (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26032](#)
- Rakhi Dongre v. State of M.P.*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26553](#)

Rakhi Singh v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25939](#)

Ram Bahadur v. Mahila Triveni, (Ashish Shroti, J.), [2026 SCC OnLine MP 25839](#)

Ram Bhajan Majhi v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25896](#)

Ram Kishore Bari v. State of M.P., (Avanindra Kumar Singh, J.), [2026 SCC OnLine MP 26412](#)

Ram Naresh Vishwakarma v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26539](#)

Ram Prakash Gaur v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26527](#)

Ram Prasad Lodha v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26249](#)

Ram Singh Kannojiya v. State of M.P., (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 26100](#)

Ram Singh v. Reeta Kumari, (Ashish Shroti, J.), [2026 SCC OnLine MP 25838](#)

Ram Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26160](#)

Ram Singh v. Western Coal Fields Ltd., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26504](#)

Ram Sundar Ahirwar v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26541](#)

Ramakant Shrivastava v. Sunita Shrivastava, (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 25702](#)

Ramavtar Patel v. State of M.P., (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 25872](#)

Ramawatar Yadav v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26637](#)

Rambabu Sahu v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26316](#)

Rambagas v. State of M.P., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26413](#)

Ramcharan Pal v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26594](#)

Ramcharan Sharma v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26485](#)

Ramdas Singh v. Ramshri, (Ashish Shroti, J.), [2026 SCC OnLine MP 25706](#)

Ramdayal Rajak v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 25674](#)

Ramdayal Savner v. State of M.P., (Deepak Khot, J.), [2026 SCC OnLine MP 26499](#)

Ramesh Chandra Mudgal v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25918](#)

Ramesh Chandra v. Shriram, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 25721](#)

Ramesh Kumar Awasthi v. State of M.P., (Deepak Khot, J.), [2026 SCC OnLine MP 25908](#)

Ramesh Kumar Kachhi v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25934](#)

Ramesh v. Manisha, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 26131](#)

Rameshwarnath Pandey v. Keshar Bai, (Pranay Verma, J.), [2026 SCC OnLine MP 26401](#)

Rametri Bai v. State of M.P., (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 25654](#)

Ramgopal Gupta v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26344](#)

Ramjee v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26052](#)

Ramjeevan v. Umashankar, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26094](#)

Ramkhelavan Prajapat v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 25947](#)

Ramkilesh v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26016](#)

Ramkrishan v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26377](#)

Ramkrishna v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26353](#)

Ramkumar v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 25657](#)

Ramkunwar Adiwasi v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26248](#)
Ramlakhan Kushwah v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26334](#)
Ramlakhan Singh Kushwah v. Union of India, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26627](#)
Ramlal Singh Gond v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26042](#)
Rammilan v. Nara Yandas, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26509](#)
Rampal Yadav v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25808](#)
Ramprakash v. Mahila Chhote, (Vishal Mishra, J.), [2026 SCC OnLine MP 26418](#)
Ramprakash v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26262](#)
Ramraj Meena v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26434](#)
Ramratan Tiwari v. State of M.P., (Pranay Verma, J.), [2026 SCC OnLine MP 26400](#)
Ramsahay v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26330](#)
Ramveer v. Ramavtar, (Amit Seth, J.), [2026 SCC OnLine MP 25716](#)
Ramveer v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26080](#)
Ramvinay Karsoliya v. Manish Patel, (Vivek Jain, J.), [2026 SCC OnLine MP 25648](#)
Ranglal Thakuriya v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26288](#)
Rannveer & Kapita v. Central Bure A. U of Investigation, (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26013](#)
Ranu Ahirwar v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26583](#)
Ranu v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26077](#)
Ranveer Singh Tomar v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26588](#)
Raoshahab v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 25771](#)
Rashmi Ahirwal v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25819](#)
Rashmi v. Nitin, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 25730](#)
Ratan Adiwaasi v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26221](#)
Ratan Singh v. Arjun Singh, (Pranay Verma, J.), [2026 SCC OnLine MP 26406](#)
Ratnesh Thakur v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26597](#)
Ravi Bansal v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26263](#)
Ravi Kumar v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25790](#)
Ravi Shendye v. Sub Divisional Officer, (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 26428](#)
Ravikant Nayak v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26506](#)
Ravikant v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26277](#)
Ravindra Pratap Sondhiya v. State of M.P., (Anand Pathak and **B.P. Sharma**, JJ.), [2026 SCC OnLine MP 25867](#)
Ravindra Rawal v. State of M.P., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26455](#)
Ravindra Singh Bundela v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26576](#)
Raviraj Singh v. Railway Protection Force, (Vishal Dhagat, J.), [2026 SCC OnLine MP 25970](#)
Reema Sindhupe v. Alok Kol, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 26128](#)
Rekha Mishra v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 25943](#)

Rekha Sharma v. Balveer Dandotia, (Amit Seth, J.), [2026 SCC OnLine MP 25764](#)
Rishabh Shrivastava v. Ritu Shrivastava, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 25699](#)
Rishisonkar v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26216](#)
Ritesh Beohar v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26610](#)
Ritesh Jaiswal v. State of M.P., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 25886](#)
Ritika Pandya v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26567](#)
Rodmal Dangi v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26186](#)
Rohit Kansana v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26141](#)
Rohit Raikwar v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25815](#)
Rohit Singh v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25817](#)
Rohit v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26138](#)
Ronitkurele v. District Coop. Central Bank Ltd., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26632](#)
Rukman Bai v. State of M.P., (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 26022](#)
S.G.S. Motors v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25921](#)
S.V. Enterprises v. M.P. State Mining Cooperation, (Vivek Rusia, A.C.J. and **Pradeep Mittal**, J.), [2026 SCC OnLine MP 25765](#)
Sabir Khan v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26252](#)
Sachin v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 25776](#)
Sachin v. State of M.P., (Subodh Abhyankar and Alok Awasthi, JJ.), [2026 SCC OnLine MP 25672](#)
Sadd Aram v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26038](#)
Saddam v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26182](#)
Sadhna Shrivastava v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 26495](#)
Sadik Miyan v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 25675](#)
Sadik Patel v. Indore Municipal Corpn., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26546](#)
Sagar Rajak v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26239](#)
Sahil v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26279](#)
Sahil v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26305](#)
Sajjad Hussain Ansari v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26162](#)
Saket Jain v. Davis Swamy, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26087](#)
Saksham Singh Rajput v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25936](#)
Sakshi v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26596](#)
Salman Ali v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 25810](#)
Saloni Pal v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 25889](#)
Sameer Khan v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25797](#)
Sameer Sharma v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26572](#)
Sanat Kumar Vyas v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26439](#)
Sandeep v. Bank of Maharashtra, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26564](#)
Sandep Sen v. State of M.P., (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 25680](#)

Sandhya v. Shanti, (Himanshu Joshi, J.), [2026 SCC OnLine MP 25834](#)

Sangeeta Jain v. Union of India, (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 25665](#)

Sanja Ykumar Mehra v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26414](#)

Sanjay Bansod v. State of M.P., (**Anand Pathak** and B.P. Sharma, JJ.), [2026 SCC OnLine MP 26502](#)

Sanjay Bhojak v. Rajesh Tomar, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26066](#)

Sanjay Deshpande v. State of M.P., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26463](#)

Sanjay Jain v. State of M.P., (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 26030](#)

Sanjay Kumar Bhargava v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26617](#)

Sanjay Kumar Padwar v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25795](#)

Sanjay Kumar Raju v. Janki Devi, (Vivek Jain, J.), [2026 SCC OnLine MP 25644](#)

Sanjay Yadav v. Vice Chancellor, (Vishal Dhagat, J.), [2026 SCC OnLine MP 25956](#)

Sanjay v. Raju, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26055](#)

Sanjay v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 25988](#)

Sanjeev Kumar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26374](#)

Sanjeev v. Balveer Singh, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25724](#)

Sant Santaji Grih Nirman Sahkari Samiti Maryadit Jabalpur v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 25895](#)

Santosh Kumar Gupta v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26498](#)

Santosh Meena v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26165](#)

Santosh Singh v. Ashfak Khan, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 26127](#)

Santoshbai v. Collector, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26526](#)

Saraswati Gyan Mandir v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 25887](#)

Sarita Jain v. Neha Jain, (**Vivek Rusia**, A.C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 26450](#)

Sarju Sewa Samiti v. Gwalior Vikas Pradhikaran, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26629](#)

Saroj Kumar Mehar v. State of M.P., (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26517](#)

Saroj Patel v. State of M.P., (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 26084](#)

Saroop Lal Malviya v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26552](#)

Satendra Gurjar v. State of M.P., (G.S. Ahluwalia and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25659](#)

Satish Parashar v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26614](#)

Satish Shrivastava v. Superintendent of Land Records, (Ashish Shrotri, J.), [2026 SCC OnLine MP 25647](#)

Satish Vanshkar v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 25990](#)

Satish v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26381](#)

Satpal Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26241](#)

Saurabh Subbiah v. Union of India, (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 25893](#)

Saurav Kumar v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26354](#)

Sayra Bano Qureshi v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25923](#)
SBI v. Prakash Mahale, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26062](#)
Seema Rajoriya v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26512](#)
Seetaram v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26102](#)
Sehjada & Arshad & Mamu v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26004](#)
Sel Manufacturing Co. Ltd. v. State of M.P., (**Vivek Rusia**, A.C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 26503](#)
Seth Mohanlal Hiralal Construction Co. v. Union of India, (Deepak Khot, J.), [2026 SCC OnLine MP 25640](#)
Seth Mohanlal Hiralal Construction Co. v. Union of India, (Deepak Khot, J.), [2026 SCC OnLine MP 25641](#)
Seth Mohanlal Hiralal Construction Co. v. Union of India, (Deepak Khot, J.), [2026 SCC OnLine MP 25642](#)
Sevaram v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26242](#)
Shabir Khan v. State of M.P., (**Anand Pathak** and B.P. Sharma, JJ.), [2026 SCC OnLine MP 26469](#)
Shahnawaz Khan v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 25799](#)
Shahrukh Khan v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26136](#)
Shahrukh v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26369](#)
Shaijal Rai v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25931](#)
Shaitan Singh v. State of M.P., (G.S. Ahluwalia and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26029](#)
Shakil v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26107](#)
Shakir Ali v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26174](#)
Shakir Ali v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26175](#)
Shakir Sheikh v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26000](#)
Shakuntla Devi Saket v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26301](#)
Shamim Fatima v. Azeezurrahman Farukhi, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26422](#)
Shamim Khan v. Parvatibai, (Vivek Jain, J.), [2026 SCC OnLine MP 25976](#)
Shankar Raikwar v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26319](#)
Shantigrih Nirman Society v. Rajeev Garg, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26490](#)
Sharif & Faheem v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26014](#)
Sharifa v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26372](#)
Shashank Omhare v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25800](#)
Shashi Goswami v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25859](#)
Shashikant Tiwari v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26556](#)
Shatrughan Singh Gurjar v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26446](#)
Sheetal Prajapati v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26261](#)
Sheetal Prasad Vaishy v. Shrikantaram, (Vivek Jain, J.), [2026 SCC OnLine MP 25983](#)
Sheikh Shakeel v. Abbas, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26067](#)
Sheru Khan v. Ashok Singh, (Amit Seth, J.), [2026 SCC OnLine MP 26126](#)

Sheru Yadav v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 25816](#)
Shiv Kumar Gupta v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26501](#)
Shiv Prasad v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26314](#)
Shivam Patel v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26211](#)
Shivam Singh v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25823](#)
Shivang Bhargava v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26307](#)
Shivay MP Online v. SBI, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26561](#)
Shivdayal v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25905](#)
Shree Shyam Baba Food Products v. Authroized Officer Cenara Bank, (**Subodh Abhyankar** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 26560](#)
Shrikant Mishra v. State of M.P., (**Anand Pathak** and Vinay Saraf, JJ.), [2026 SCC OnLine MP 25874](#)
Shrikant Patel Kirar v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26340](#)
Shrishti Tamrakar v. Akshay Tamrakar, (Pranay Verma, J.), [2026 SCC OnLine MP 26396](#)
Shubham Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26333](#)
Shweta Singh v. Jai Singh Bundela, (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 25740](#)
Shyam Sundar Sharma v. State of M.P., (**G.S. Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25876](#)
Shyama Devi v. State of M.P., (**Milind Ramesh Phadke** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 25881](#)
Shyama Ghoshi v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26215](#)
Shyamlal v. Ramtej Singh, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 25714](#)
Siddhguru Graphics Industries v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25957](#)
Sikandar Miya v. State of M.P., (B.P. Sharma, J.), [2026 SCC OnLine MP 25683](#)
Siraj Ahmad v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 25792](#)
Sohail Khan v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26083](#)
Sohanram Tirki v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25946](#)
Sokat Ali v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26255](#)
Someshwar Prasad Chakradhari v. State of M.P., (Vivek Rusia, A.C.J. and **Pradeep Mittal**, J.), [2026 SCC OnLine MP 25871](#)
Sonali Mitra v. Chandra Prakash Garg, (Vivek Jain, J.), [2026 SCC OnLine MP 25704](#)
Sonam v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26341](#)
Soni Singh Yadav v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26331](#)
Sonu Patkar v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 25769](#)
Sonu v. Chaand Khan, (Amit Seth, J.), [2026 SCC OnLine MP 26129](#)
Sonu v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 25780](#)
Sourabh v. Balveer Singh, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25723](#)
State of M.P. v. Anant Pundhir, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25865](#)
State of M.P. v. Avinesh Kumar Sharma, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 26416](#)

- State of M.P. v. Bahader Singh Mahile*, (Sandeep N. Bhatt and Gajendra Singh, JJ.), [2026 SCC OnLine MP 25842](#)
- State of M.P. v. Bali Ram*, (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 25744](#)
- State of M.P. v. Bharat Singh Sahite*, (Sandeep N. Bhatt and Gajendra Singh, JJ.), [2026 SCC OnLine MP 25845](#)
- State of M.P. v. Brij Bhushan Singh Dangi*, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25870](#)
- State of M.P. v. Chururu*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 25827](#)
- State of M.P. v. Devendra Kumar Sharma*, (Sandeep N. Bhatt and Gajendra Singh, JJ.), [2026 SCC OnLine MP 25847](#)
- State of M.P. v. Fattu Singh Vaskel*, (Sandeep N. Bhatt and Gajendra Singh, JJ.), [2026 SCC OnLine MP 25846](#)
- State of M.P. v. Geeta Shrivastava*, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26451](#)
- State of M.P. v. Hari Mohan Sharma*, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25862](#)
- State of M.P. v. Jagdish Singh Rana*, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26468](#)
- State of M.P. v. Kaptan Singh Yadav*, (Pradeep Mittal, J.), [2026 SCC OnLine MP 26471](#)
- State of M.P. v. Karan Kumar*, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25754](#)
- State of M.P. v. Krishna Kumar Solanki*, (Sandeep N. Bhatt and Gajendra Singh, JJ.), [2026 SCC OnLine MP 25843](#)
- State of M.P. v. Lakhan Vishwakarma*, (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 25734](#)
- State of M.P. v. Lakshmi Kushwah*, (G.S. Ahluwalia and **Anuradha Shukla**, JJ.), [2026 SCC OnLine MP 25868](#)
- State of M.P. v. Manish Vyas*, (Anand Pathak and **B.P. Sharma**, JJ.), [2026 SCC OnLine MP 25869](#)
- State of M.P. v. Manoj Sharma*, (Sandeep N. Bhatt and Gajendra Singh, JJ.), [2026 SCC OnLine MP 25844](#)
- State of M.P. v. Mukesh*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26387](#)
- State of M.P. v. Nanulal Pal*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 26408](#)
- State of M.P. v. Rajkumar Saxena*, (**Anand Pathak** and Vinay Saraf, JJ.), [2026 SCC OnLine MP 25882](#)
- State of M.P. v. Raju Yadav*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 25791](#)
- State of M.P. v. Rakesh Kumar Agnihotri*, (Anand Pathak and B.P. Sharma, JJ.), [2026 SCC OnLine MP 26425](#)
- State of M.P. v. Ram Prasad Chikwa*, (**Anand Pathak** and Vinay Saraf, JJ.), [2026 SCC OnLine MP 25729](#)
- State of M.P. v. Ramadhar*, (Vivek Jain, J.), [2026 SCC OnLine MP 25701](#)
- State of M.P. v. Rehman*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 25735](#)
- State of M.P. v. Roshan Patel*, (Sandeep N. Bhatt and Gajendra Singh, JJ.), [2026 SCC OnLine MP 25841](#)

- State of M.P. v. Ruchi Agarwal*, (Milind Ramesh Phadke and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 25864](#)
- State of M.P. v. S.K. Seeds*, (Ashish Shrotri, J.), [2026 SCC OnLine MP 25748](#)
- State of M.P. v. S.P. Singh*, (Anand Pathak and B.P. Sharma, JJ.), [2026 SCC OnLine MP 26454](#)
- Subit Chakrabarti v. Union of India*, (Anand Pathak and B.P. Sharma, JJ.), [2026 SCC OnLine MP 26432](#)
- Sudeep v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26359](#)
- Sudheer Kain v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26379](#)
- Sudhna Paigwar v. State of M.P.*, (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26530](#)
- Sujeet Singh v. Suneel Kumar Singh*, (Pranay Verma, J.), [2026 SCC OnLine MP 26388](#)
- Sukh Nandan Raikwar v. M.P.E.Z.V.V.*, (Deepak Khot, J.), [2026 SCC OnLine MP 26488](#)
- Sukhlal v. National Highway Authority of India*, (Deepak Khot, J.), [2026 SCC OnLine MP 25638](#)
- Sukhlal v. Nationla Highway Authority of India*, (Deepak Khot, J.), [2026 SCC OnLine MP 25639](#)
- Sukkan v. Western Coal Fields Ltd.*, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 26474](#)
- Suman Tiwari v. Division Manager*, (Vivek Jain, J.), [2026 SCC OnLine MP 25732](#)
- Sumit v. State of M.P.*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26383](#)
- Sumit v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26181](#)
- Sumita Shrivastava v. State of M.P.*, (Milind Ramesh Phadke and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 26464](#)
- Sundarlal Sanodiya v. State of M.P.*, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 25696](#)
- Sunil Kumar Jangalwa v. State of M.P.*, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26573](#)
- Sunil Lodhi v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26037](#)
- Sunil Pateriya v. State of M.P.*, (G.S. Ahluwalia and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 26430](#)
- Sunil Sahu v. State of M.P.*, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 26111](#)
- Sunil v. State of M.P.*, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 25789](#)
- Sunita Kushwah v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25964](#)
- Sunny & Imran Khan v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26033](#)
- Suraj Agariya v. State of M.P.*, (Vivek Rusia, A.C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 25879](#)
- Suraj Kumar v. State of M.P.*, (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26214](#)
- Suraj Prasad Nigam v. State of M.P.*, (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25930](#)
- Suraj Yadav v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26382](#)
- Surajsuryavanshi v. State of M.P.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 26620](#)
- Surendra Gaur v. Govind Chandrapal Pal*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26049](#)
- Surendra Gurjar v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26219](#)
- Surendra Kumar Napit v. State of M.P.*, (Deepak Khot, J.), [2026 SCC OnLine MP 25894](#)
- Surendra Paraste v. State of M.P.*, (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26292](#)
- Surendra Rawat v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26298](#)
- Surendra Singh Ranawat v. State of M.P.*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26580](#)

Surendra Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26363](#)
Suresh Chandra v. Sukhram, (Pranay Verma, J.), [2026 SCC OnLine MP 26404](#)
Suresh Kumar Ingele v. State of M.P., (Deepak Khot, J.), [2026 SCC OnLine MP 26638](#)
Suresh Sharma v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26195](#)
Suresh v. Omprakash, (Vinay Saraf, J.), [2026 SCC OnLine MP 25977](#)
Suresh v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26237](#)
Susheel Jain v. Vijay Keshavrao Patmase, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26091](#)
Susheel Kumar Jain v. Mamta Bai Jain, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26053](#)
Sushila Kaushal v. Indore Municipal Corpn., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26623](#)
Sushila Majhi Burman v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26589](#)
Sushila Rathore v. Hanif Khan, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26063](#)
Sushma Bai v. Anil Kumar Pillay, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25731](#)
Swastik Investmentnakoda Finance v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26101](#)
Tarun Maalakaar v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26304](#)
Tarun v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 25828](#)
Tikam Singh v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26536](#)
Tilak Alawa v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26532](#)
Tulsa Bai v. Municipal Council, (Deepak Khot, J.), [2026 SCC OnLine MP 26489](#)
UCO Bank v. Nannulal, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26061](#)
Udal Singh v. Govind Prasad, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25711](#)
Udaylal v. Union of India, (Gajendra Singh, J.), [2026 SCC OnLine MP 26154](#)
Udeep Mourya v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26435](#)
Umesh Kant Gontiya v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26641](#)
Umesh Yadav v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26079](#)
Union of India v. Sanjay Arora, (Vivek Rusia, A.C.J. and **Pradeep Mittal**, J.), [2026 SCC OnLine MP 25873](#)
United India Insurance Co. Ltd. v. Rakesh Dhurve, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 25710](#)
Urmila v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26385](#)
Usha Patel v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 26228](#)
Vaibhav Sharma v. State of M.P., (**G.S. Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 25914](#)
Vakil v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26405](#)
Vasim Khan v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26283](#)
Vasim Khan v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26311](#)
Veeru Bansal v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 25807](#)
Victim X. Through Its Natural Guardian Mother Rajni v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 26616](#)
Vijay Kumar Pandya v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 25933](#)

Vijay Rathod v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26555](#)
Vijay Urf Bhuru v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26318](#)
Vikas Malviya v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 25777](#)
Vikas v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26250](#)
Vikas v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26380](#)
Vikki Yadav v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26137](#)
Vikram Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26337](#)
Vimal Kumar Jain v. Brajesh Kumar Gupta, (Ashish Shroti, J.), [2026 SCC OnLine MP 26116](#)
Vimal Kumar Tiwari v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 25848](#)
Vinay Arora v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 26368](#)
Virendra Kumar Dubey v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26581](#)
Virendra Kumar Dwivedi v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 25928](#)
Virendra Sharma v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 25909](#)
Virendra Soni v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 26587](#)
Virendra v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26329](#)
Vishesh Chouhan v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 25929](#)
Vishnu & Santudangi v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 26027](#)
Vishram Paraste v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26260](#)
Vishram Prasad Pandey v. Rakesh Kumar Vishwakarma, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26088](#)
Vivek v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26297](#)
Vivek v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26362](#)
Vvirendra Singh Sengar v. Union of India, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 25904](#)
Wasim Khan v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 26078](#)
Yadvendra Singh Parmar v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 26236](#)
Yankit Bramhe v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 26544](#)
Yashpal v. Union of India, (Gajendra Singh, J.), [2026 SCC OnLine MP 26159](#)
Yasir Arafat v. State of M.P., (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 26365](#)
Yasmeen Khan v. Fareed Khan, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 25695](#)
Yatendra Dubey v. Babulal Kushwaha, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26054](#)
Yogendra Gurjar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26247](#)
Yogendra Kumar Bramhe v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 26579](#)
Yogesh Gharu v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 26238](#)
Yogesh Goyal v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 26257](#)
Yogesh Urmaliya v. Ravi Shankar Dubey, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 26047](#)
Yogita Patel v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 25801](#)
Younus Qureshi v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 26545](#)
Yudhisthir Singh v. Kusum Bai, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 25966](#)
Yunus v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 26357](#)
Yuvraj Singh Thakur v. CBI, (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 25669](#)

Patna High Court [1]

Durgawati Devi v. Sachita Chaudhary, (Bibek Chaudhuri and Rana Vikram Singh, JJ.), [2026 SCC OnLine Pat 8373](#)

Punjab and Haryana High Court [136]

Ajay v. State of Punjab, (N.S. Shekhawat, J.), [2026 SCC OnLine P&H 24994](#)
Ajit Singh v. State of Punjab, (N.S. Shekhawat, J.), [2026 SCC OnLine P&H 24981](#)
Amit Kumar v. State of Punjab, (Sanjay Vashisth, J.), [2026 SCC OnLine P&H 24985](#)
Anil v. State of Haryana, (Sanjay Vashisth, J.), [2026 SCC OnLine P&H 24982](#)
Anjali Rani v. State of Haryana, (Harpreet Singh Brar, J.), [2026 SCC OnLine P&H 25025](#)
Anjali v. Shubham Kumar, (Harkesh Manuja, J.), [2026 SCC OnLine P&H 25096](#)
Anuradha v. State of Haryana, (Vikas Bahl and Subhas Mehla, JJ.), [2026 SCC OnLine P&H 25059](#)
Anuradha v. Yogesh Agarwal, (Harkesh Manuja, J.), [2026 SCC OnLine P&H 25103](#)
Anurag v. State of Haryana, (Kuldeep Tiwari, J.), [2026 SCC OnLine P&H 25058](#)
Asset Care & Reconstruction Enterprises v. State of Punjab, (Sanjiv Berry and Jasgurpreet Singh Puri, JJ.), [2026 SCC OnLine P&H 25053](#)
Asset Reconstruction Co. (India) Ltd. v. State of Punjab, (Jasgurpreet Singh Puri and Sanjiv Berry, JJ.), [2026 SCC OnLine P&H 25065](#)
Baldev v. State of Haryana, (Sanjay Vashisth, J.), [2026 SCC OnLine P&H 24983](#)
Baljeet Kaur v. State of Haryana, (N.S. Shekhawat, J.), [2026 SCC OnLine P&H 24987](#)
Banta Singh v. Financial Commr., (Pankaj Jain, J.), [2026 SCC OnLine P&H 25027](#)
Bir Singh v. State of Haryana, (Vikas Bahl and Subhas Mehla, JJ.), [2026 SCC OnLine P&H 25015](#)
Chand Pal v. Chander Shekhar Khare, (Harkesh Manuja, J.), [2026 SCC OnLine P&H 24972](#)
Dalip Kaur v. Beant Singh, (Harkesh Manuja, J.), [2026 SCC OnLine P&H 25086](#)
Darshan Pal Kaur v. State of Punjab, (Namit Kumar, J.), [2026 SCC OnLine P&H 25071](#)
Deepika v. State of Haryana, (Harpreet Singh Brar, J.), [2026 SCC OnLine P&H 25047](#)
Deepti v. Rajneesh Dalla, (Harkesh Manuja, J.), [2026 SCC OnLine P&H 25093](#)
Dharambir Bhasin v. CIT, (Kirti Singh, J.), [2026 SCC OnLine P&H 25008](#)
Dilip Kumar v. State of Haryana, (Nidhi Gupta, J.), [2026 SCC OnLine P&H 25057](#)
Dinesh Jaat v. State of Haryana, (N.S. Shekhawat, J.), [2026 SCC OnLine P&H 24989](#)
Geetanjali v. State of Haryana, (Harpreet Singh Brar, J.), [2026 SCC OnLine P&H 25063](#)
Gobind Singh v. State of Punjab, (Sanjay Vashisth, J.), [2026 SCC OnLine P&H 24980](#)
Gobind v. State of Punjab, (N.S. Shekhawat, J.), [2026 SCC OnLine P&H 24976](#)
Gulab Singh v. State of Haryana, (Harpreet Singh Brar, J.), [2026 SCC OnLine P&H 24967](#)
Gulshan Kumar v. State of Haryana, (Sanjay Vashisth, J.), [2026 SCC OnLine P&H 24990](#)
Gurjeet Kumar v. State of Punjab, (Shalini Singh Nagpal, J.), [2026 SCC OnLine P&H 24991](#)
Gurmeet Kaur v. State of Punjab, (Sanjay Vashisth, J.), [2026 SCC OnLine P&H 24979](#)
Gursimrandeep Kaur v. Anterpreet Singh, (Harkesh Manuja, J.), [2026 SCC OnLine P&H 25091](#)
Halima v. State of Haryana, (Harpreet Singh Brar, J.), [2026 SCC OnLine P&H 25070](#)

Hameed v. State of Punjab, (**Shalini Singh Nagpal**, J.), [2026 SCC OnLine P&H 24997](#)
Harmanpreet Kaur v. Amandeep Singh, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25089](#)
Harpal Singh v. State of Haryana, (**Vikas Bahl** and Subhas Mehla, JJ.), [2026 SCC OnLine P&H 25039](#)
Inder Dev Sharma v. State of Punjab, (**Kuldeep Tiwari**, J.), [2026 SCC OnLine P&H 25020](#)
Iqbal Singh v. Partap Singh, (**Harsh Bunger**, J.), [2026 SCC OnLine P&H 25082](#)
Jagjeet Singh v. State of Punjab, (**Shalini Singh Nagpal**, J.), [2026 SCC OnLine P&H 24998](#)
Jaswinder Singh v. State of Punjab, (**Kirti Singh**, J.), [2026 SCC OnLine P&H 25009](#)
Jitender Kumar v. State of Haryana, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 25052](#)
Jitender Singh v. State of Haryana, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 25045](#)
Jitender v. State of Haryana, (**N.S. Shekhawat**, J.), [2026 SCC OnLine P&H 24995](#)
Joga Singh v. Alam Singh, (**Harsh Bunger**, J.), [2026 SCC OnLine P&H 24974](#)
Kalawati v. Sub Divisional Officer, (**Pankaj Jain**, J.), [2026 SCC OnLine P&H 25042](#)
Karan Singh v. State of Punjab, (**H.S. Grewal**, J.), [2026 SCC OnLine P&H 24992](#)
Kavita v. Pankaj Yadav, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25101](#)
Kishan Chand v. Rashid, (**Parmod Goyal**, J.), [2026 SCC OnLine P&H 25084](#)
Krishan Kumar Goswami v. State of Haryana, (**Vikas Bahl** and Subhas Mehla, JJ.), [2026 SCC OnLine P&H 25013](#)
Krishan Kumar v. State of Haryana, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 25072](#)
Krishan Lal v. State of Haryana, (**Nidhi Gupta**, J.), [2026 SCC OnLine P&H 25061](#)
Kuldeep Singh v. State of Punjab, (**Namit Kumar**, J.), [2026 SCC OnLine P&H 25021](#)
Kuljeet Kaur v. State of Punjab, (**N.S. Shekhawat**, J.), [2026 SCC OnLine P&H 24988](#)
Kundalini Yoga Educational Foundation v. Shiromani Gurdwara Parbandhak Committee, (**Tribhuvan Dahiya**, J.), [2026 SCC OnLine P&H 25046](#)
Lachhman Singh v. State of Punjab, (**Deepak Manchanda**, J.), [2026 SCC OnLine P&H 25004](#)
Laihna Singh v. State of Haryana, (**Pankaj Jain**, J.), [2026 SCC OnLine P&H 25038](#)
Lakhvinder Singh v. SBI, (**Sudeepti Sharma**, J.), [2026 SCC OnLine P&H 25051](#)
Madhvi v. Vivek Sood, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25098](#)
Mahesh Kumar v. State of Haryana, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 25050](#)
Major Singh v. Punjab State, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25081](#)
Malik & Co. v. State of Punjab, (**Ashwani Kumar Mishra**, A.C.J. and Rohit Kapoor, J.), [2026 SCC OnLine P&H 25028](#)
Mamta Rani v. Kurukshetra University, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 24971](#)
Manikant Sharma v. Haryana State Industrial & Infrastructure Corpn., (**Vikas Bahl** and Subhas Mehla, JJ.), [2026 SCC OnLine P&H 25018](#)
Manjeet Kaur v. State of Punjab, (**Jasjit Singh Bedi**, J.), [2026 SCC OnLine P&H 24978](#)
Manjinder Kaur v. New India Assurance Co., (**Deepak Gupta**, J.), [2026 SCC OnLine P&H 25076](#)
Manjit Kaur v. State of Punjab, (**Sanjay Vashisth**, J.), [2026 SCC OnLine P&H 24999](#)
Manju Kumari v. Dinesh Chaudhary, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25092](#)
Manpreet Kaur v. Jaideep Singh Naroo, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25102](#)

Nand Lal v. Musaddi Lal, (**Harsh Bunger**, J.), [2026 SCC OnLine P&H 25083](#)
Nayjot Kaur v. Union of India, (**Kuldeep Tiwari**, J.), [2026 SCC OnLine P&H 25068](#)
Neelam Kaur v. Satnam Singh, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25099](#)
Nirmal Singh v. State of Punjab, (**Deepak Manchanda**, J.), [2026 SCC OnLine P&H 25003](#)
Nirmaljit Singh Sidhu v. Union of India, (**Sudeepti Sharma**, J.), [2026 SCC OnLine P&H 25011](#)
Paras Seasons Haven (P) Ltd. v. Adhunik Colours Solutions, (**Lapita Banerji**, J.), [2026 SCC OnLine P&H 25077](#)
Pardeep v. State of Haryana, (**Sanjay Vashisth**, J.), [2026 SCC OnLine P&H 25002](#)
Pawan Kumar v. State of Punjab, (**Kuldeep Tiwari**, J.), [2026 SCC OnLine P&H 25034](#)
Preeti v. State of Haryana, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 25069](#)
Preksha Gupta v. Vasu Aggarwal, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25097](#)
Prem Kumar v. State of Punjab, (**Deepak Manchanda**, J.), [2026 SCC OnLine P&H 25000](#)
Prince Dhingra v. State of Punjab, (**N.S. Shekhawat**, J.), [2026 SCC OnLine P&H 24984](#)
Puneet Trading Co. v. State of Haryana, (**Ashwani Kumar Mishra**, A.C.J. and **Rohit Kapoor**, J.), [2026 SCC OnLine P&H 25024](#)
Punjab Rice Land (P) Ltd. v. Presiding Officer, (**Kirti Singh**, J.), [2026 SCC OnLine P&H 25041](#)
Punjab State Agricultural Marketing Board v. Amarjit Singh, (**Jagmohan Bansal**, J.), [2026 SCC OnLine P&H 25079](#)
Puran Singh v. Nachhattar Singh, (**Harsh Bunger**, J.), [2026 SCC OnLine P&H 25078](#)
Raj Kumar v. Principal District Institute of Education & Training, (**Kirti Singh**, J.), [2026 SCC OnLine P&H 25037](#)
Raja Ram v. State of Haryana, (**N.S. Shekhawat**, J.), [2026 SCC OnLine P&H 24977](#)
Rajandeep Kaur v. Sukhwinder Singh, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25095](#)
Rajbir Kaur v. Harpal Singh, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25087](#)
Rajender Singh v. State of Haryana, (**Vikas Bahl** and **Subhas Mehla**, JJ.), [2026 SCC OnLine P&H 25030](#)
Rajinder Singh v. State of Punjab, (**Jasgurpreet Singh Puri** and **Sanjiv Berry**, JJ.), [2026 SCC OnLine P&H 25048](#)
Rakhi v. State of Haryana, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 25043](#)
Ram Mehar v. State of Haryana, (**Deepak Manchanda**, J.), [2026 SCC OnLine P&H 25001](#)
Renu Bala v. Deepak, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25090](#)
Rimpi v. Parmod Kumar, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25088](#)
Rupinder Singh v. State of Punjab, (**Shalini Singh Nagpal**, J.), [2026 SCC OnLine P&H 24993](#)
S.N.A.S Model Senior Secondary School v. Presiding Officer-Cum-Controlling Authority, (**Kirti Singh**, J.), [2026 SCC OnLine P&H 25054](#)
S.N.A.S Model Senior Secondary School v. Presiding Officer-Cum-Controlling Authority, (**Kirti Singh**, J.), [2026 SCC OnLine P&H 25055](#)
S.N.A.S Model Senior Secondary School v. Presiding Officer-Cum-Controlling Authority, (**Kirti Singh**, J.), [2026 SCC OnLine P&H 25056](#)
Saberjeet Singh v. State of Haryana, (**Aman Chaudhary**, J.), [2026 SCC OnLine P&H 25035](#)

- SAI Institute of Engineering & Technology v. Employees' State Insurance Corpn.*, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 24969](#)
- SAI Polytechnic College v. Employees' State Insurance Corpn.*, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25074](#)
- SAI Polytechnic College v. Employees' State Insurance Corpn.*, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25075](#)
- Saksham Steel v. State of Punjab*, (**Ashwani Kumar Mishra**, A.C.J. and **Rohit Kapoor**, J.), [2026 SCC OnLine P&H 25022](#)
- Salvinder Singh Chahal v. Appellate Authority Under the Payment of Gratuity Act*, (**Kirti Singh**, J.), [2026 SCC OnLine P&H 25036](#)
- Samunder Singh v. State of Haryana*, (**Vikas Bahl** and **Subhas Mehla**, JJ.), [2026 SCC OnLine P&H 25017](#)
- Sandeep Nagar v. State of Haryana*, (**Shalini Singh Nagpal**, J.), [2026 SCC OnLine P&H 24986](#)
- Sandeep Sharma v. Gaurav Yadav*, (**Vikas Suri**, J.), [2026 SCC OnLine P&H 24973](#)
- Sandeep Singh v. Bhakra Beas Management Board*, (**Sudeepti Sharma**, J.), [2026 SCC OnLine P&H 25064](#)
- Sandeep v. State of Haryana*, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 25073](#)
- Sanjay Nanda v. State of Haryana*, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 25066](#)
- Sapra Brothers v. Union of India*, (**Ashwani Kumar Mishra**, A.C.J. and **Rohit Kapoor**, J.), [2026 SCC OnLine P&H 25026](#)
- Sarabjit Singh v. State of Punjab*, (**Jagmohan Bansal**, J.), [2026 SCC OnLine P&H 25080](#)
- SBP Shinvestar (P) Ltd. v. Excise & Taxation Officer*, (**Ashwani Kumar Mishra**, A.C.J. and **Rohit Kapoor**, J.), [2026 SCC OnLine P&H 25031](#)
- Seema Devi v. State of Haryana*, (**Nidhi Gupta**, J.), [2026 SCC OnLine P&H 25049](#)
- Shilpa v. Charanjeet Singh*, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25100](#)
- Shiv Sagar v. State of Haryana*, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 24968](#)
- Shree Maruti Enterprises v. Union of India*, (**Ashwani Kumar Mishra**, A.C.J. and **Rohit Kapoor**, J.), [2026 SCC OnLine P&H 25012](#)
- Simran Chanana v. Deepam Khurana*, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 25094](#)
- Singla Fastners v. State of Punjab*, (**Ashwani Kumar Mishra**, A.C.J. and **Rohit Kapoor**, J.), [2026 SCC OnLine P&H 25029](#)
- Sombir v. Manjeet Kumar*, (**Deepak Gupta**, J.), [2026 SCC OnLine P&H 25085](#)
- Sucha Singh v. Presiding Officer, Industrial Tribunal*, (**Kirti Singh**, J.), [2026 SCC OnLine P&H 25007](#)
- Sukhbir Singh v. State of Punjab*, (**Deepak Manchanda** and **Rajesh Bhardwaj**, JJ.), [2026 SCC OnLine P&H 25005](#)
- Sukhdeep Singh v. State of Punjab*, (**N.S. Shekhawat**, J.), [2026 SCC OnLine P&H 24975](#)
- Sukhwinder Singh Jossan v. State of Punjab*, (**H.S. Grewal**, J.), [2026 SCC OnLine P&H 24996](#)
- Sunil Kumar v. State of Punjab*, (**Kuldeep Tiwari**, J.), [2026 SCC OnLine P&H 25060](#)
- Sunita Devi v. State of Haryana*, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 25040](#)
- Surinder Singh v. Presiding Officer*, (**Kirti Singh**, J.), [2026 SCC OnLine P&H 25044](#)
- Surya Moudgil v. State of Haryana*, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 25032](#)

Sushma Devi v. State of Punjab, (**Sanjay Vashisth**, J.), [2026 SCC OnLine P&H 25006](#)
Swamiji Coop. Labour & Construction Society Ltd. v. State of Haryana, (**Ashwani Kumar Mishra**, A.C.J. and **Rohit Kapoor**, J.), [2026 SCC OnLine P&H 25023](#)
Ved Prakash v. Permanent Lok Adalat, (**Tribhuvan Dahiya**, J.), [2026 SCC OnLine P&H 25033](#)
Veena Jain v. State of Haryana, (**Kirti Singh**, J.), [2026 SCC OnLine P&H 25010](#)
Vijay Kumari v. State of Haryana, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 25019](#)
Vinay Kumar v. State of Haryana, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 25062](#)
Vivek Swami v. Union of India, (**Sandeep Moudgil**, J.), [2026 SCC OnLine P&H 25067](#)
Welkin India Incorporate v. State of Punjab, (**Ashwani Kumar Mishra**, A.C.J. and **Rohit Kapoor**, J.), [2026 SCC OnLine P&H 25014](#)
Zile Singh v. Joginder, (**Harsh Bunger**, J.), [2026 SCC OnLine P&H 24970](#)

Rajasthan High Court [1]

Structural integrity, safety and imminent peril to human lives arising from the Central Dome and allied defects in the Building of the Rajasthan High Court, Principal Seat, Jodhpur, In Re, (**Pushendra Singh Bhati** and **Praveer Bhatnagar**, JJ.), [2026 SCC OnLine Raj 5058](#)

Telangana High Court [431]

A. Chandrashekar v. K. Raju, (**B.R. Madhusudhan Rao**, J.), [2026 SCC OnLine TS 9327](#)
A. Dilip Kumar v. Secunderabad Industries & Job Works, (**Narsing Rao Nandikonda**, J.), [2026 SCC OnLine TS 9418](#)
A. Latha Kumari v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9356](#)
A. Redya Naik v. State of Telangana, (**Pulla Karthik**, J.), [2026 SCC OnLine TS 9459](#)
A. Rohini v. State of Telangana, (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9503](#)
A. Suryanarayanan v. State of Telangana, (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9604](#)
A. Vasanth Kumar v. State of Telangana, (**Pulla Karthik**, J.), [2026 SCC OnLine TS 9456](#)
A.P. Assn. of the Deaf v. State of Telangana, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9476](#)
A.P. SRTC v. Hansraj, (**Gadi Praveen Kumar**, J.), [2026 SCC OnLine TS 9323](#)
A.S. Moosani & Co. v. CTO, (**P. Sam Koshy** and **Suddala Chalapathi Rao**, JJ.), [2026 SCC OnLine TS 9452](#)
Abburi Arun Kumar v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9578](#)
Abdul Imran Khan v. State of Telangana, (**J. Sreenivas Rao**, J.), [2026 SCC OnLine TS 9307](#)
Adarsha Vidyanilayam v. Rajeev R. Acharya I.A.S., (**Surepalli Nanda**, J.), [2026 SCC OnLine TS 9231](#)
Afsarunnisa Begum v. State of Telangana, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9525](#)
Aggu Lakshmi v. State of Telangana, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9444](#)
Akuthota Kashilingam v. State of Telangana, (**B. Vijaysen Reddy**, J.), [2026 SCC OnLine TS 9278](#)
Allauddin Ahmed v. State of Telangana, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9555](#)
Alluri Deepak Chakravarthy v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9571](#)
Alluri Naveen Varma v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9580](#)

Ambala Sampath v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9361](#)
Amit Agarwal v. Southern Power Distribution Co. of Telangana Ltd., (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9482](#)
Amit Rohidas Sonawane v. State of Telangana, (K. Sujana, J.), [2026 SCC OnLine TS 9318](#)
Amrita Devi Dalal v. Commissioner & I.G. Registration & Stamps A.P., (Gadi Praveen Kumar, J.), [2026 SCC OnLine TS 9406](#)
Ananth Rao Deshpade v. Union of India, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9628](#)
Anantha Educational Society v. State of Telangana, (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9574](#)
Appari Subramanyeshwar Rao v. Greater Hyderabad Municipal Corpn., (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9496](#)
Aquila Begum v. State of Telangana, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9448](#)
Arige Ramulu v. Brindavan Chits Karimnagar (India) (P) Ltd., (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9420](#)
Arkha Solar Power (P) Ltd. v. CIT, (**P. Sam Koshy** and Narsing Rao Nandikonda, JJ.), [2026 SCC OnLine TS 9330](#)
Arra Satyanarayana Reddy v. State of Telangana, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9554](#)
Ascend Telecom Infrastructure (P) Ltd. v. Greater Hyderabad Municipal Corpn., (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9626](#)
Asim Jameel Kaseri v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9359](#)
B. Karthika Reddy v. State of Telangana, (K. Sujana, J.), [2026 SCC OnLine TS 9311](#)
B. Manikyappa v. State of Telangana, (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9646](#)
B. Rathaiah v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9396](#)
B. Sandeep v. State of Telangana, (**Juvvadi Sridevi**, J.), [2026 SCC OnLine TS 9434](#)
B. Satyanarayana v. State of Telangana, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9533](#)
B. Sunder Rao Hotels (P) Ltd. v. Superintending Engineer, (Nagesh Bheemapaka, J.), [2026 SCC OnLine TS 9338](#)
B. Venkata Koti Eshwar v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9541](#)
B. Venkata Ramana Reddy v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9292](#)
B.N. Madhukar Rao v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9301](#)
B.V.V. Prasad v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9562](#)
Baddam Srinivas v. State of Telangana, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9632](#)
Bairapaka Amulya v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 9270](#)
Bairi Rakesh Kumar v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9589](#)
Balka Murmu v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 9372](#)
Banka Mallesh v. State of Telangana, (**Tirumala Devi Eada**, J.), [2026 SCC OnLine TS 9428](#)
Banka Mallesh v. State of Telangana, (**Tirumala Devi Eada**, J.), [2026 SCC OnLine TS 9429](#)
Barre Ananda Rao v. State of Telangana, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9470](#)
Bathini Narayana v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9350](#)
Battapothu Swapnapriya v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9365](#)
Beechmore Dalbir Singh v. State of Telangana, (K. Sujana, J.), [2026 SCC OnLine TS 9289](#)

Bekkam Avinash Reddy v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9592](#)
Bhavani Vuppu (Dr) v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 9600](#)
Bhohrya Abdul Bhai v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9308](#)
Bhukya Sandeep v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9240](#)
Bhukya Sravanthi v. State of Telangana, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 9474](#)
Billapati Ayilamma v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 9475](#)
BNR Stone Crushers v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9595](#)
Boddupally Yougender v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 9472](#)
Bodige Lachaiah v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9587](#)
Bodla Narayana v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9524](#)
Boinapally Krishna Sai Varshith v. State of Telangana, (K. Sujana, J.), [2026 SCC OnLine TS 9313](#)
Bolagam Ashrith v. State of Telangana, (Nagesh Bheemapaka, J.), [2026 SCC OnLine TS 9517](#)
Boppana Ramachander Rao v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9303](#)
Buragari Saibabu v. N. Raju, (Vakiti Ramakrishna Reddy, J.), [2026 SCC OnLine TS 9326](#)
C. Lakshmi v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 9505](#)
Ch. Chandu v. State of Telangana, (P. Sam Koshy and Suddala Chalapathi Rao, JJ.), [2026 SCC OnLine TS 9609](#)
Ch. Sadanandam v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9378](#)
Cheguri Anitha v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9357](#)
Chethalla Shankar v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 9367](#)
Chinta Madhubala v. Greater Hyderabad Municipal Corpn., (Suddala Chalapathi Rao, J.), [2026 SCC OnLine TS 9354](#)
Chinthireddy Devender Reddy v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9376](#)
Chintireddy Laxma Reddy v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 9373](#)
Chintireddy Padmalatha v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 9374](#)
Chittaboina Prameela v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9573](#)
Chowhan Sanjay Singh v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9293](#)
Cipior Organics (P) Ltd. v. Bhavanam Estate (P) Ltd., (B.R. Madhusudhan Rao, J.), [2026 SCC OnLine TS 9225](#)
City Union Bank Ltd. v. Perumalla Associates, (Moushumi Bhattacharya and Gadi Praveen Kumar, JJ.), [2026 SCC OnLine TS 9569](#)
Coffee Boys v. Inspector Gachibowli II, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 9274](#)
D.V.N. Santosh Kumar v. State of Telangana, (Gadi Praveen Kumar, J.), [2026 SCC OnLine TS 9410](#)
Dadi Srinivas v. State of Telangana, (Tirumala Devi Eada, J.), [2026 SCC OnLine TS 9424](#)
Dandu Venkata Narsimha Raju v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9593](#)
Dandugala Yellamma v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9588](#)
Datharu Karuna v. Datharu Indira Bai, (Pulla Karthik, J.), [2026 SCC OnLine TS 9228](#)
Deepa & Deepmala v. State of Telangana, (K. Sujana, J.), [2026 SCC OnLine TS 9254](#)

- Desham Srinivas Goud v. Yerneni Chakradhar*, (Moushumi Bhattacharya, J.), [2026 SCC OnLine TS 9281](#)
- Dudipala Nikhitha v. State of Telangana*, (**P. Sam Koshy** and Narsing Rao Nandikonda, JJ.), [2026 SCC OnLine TS 9264](#)
- Dumpala Shyamala v. Union of India*, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9484](#)
- Dunnapothula Raju v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9300](#)
- E. Bhaskar Rao v. State of Telangana*, (Pulla Karthik, J.), [2026 SCC OnLine TS 9394](#)
- E. Chandra Sekhar v. E. Suhasini*, (**K. Sujana**, J.), [2026 SCC OnLine TS 9438](#)
- E. Jagan Mohan Reddy v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 9379](#)
- Edunuri Prathap v. State of Telangana*, (**Pulla Karthik**, J.), [2026 SCC OnLine TS 9464](#)
- Erukala Rajitha v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 9413](#)
- Erukulla Nageshwar Rao v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9252](#)
- Etikala Jayamma v. State of Telangana*, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9490](#)
- Faizunnisa Begum v. State of Telangana*, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9605](#)
- Faizur Rahman v. Registrar of Chits/Arbitrator*, (Gadi Praveen Kumar, J.), [2026 SCC OnLine TS 9408](#)
- G. Bal Narasimha Reddy v. State of Telangana*, (**K. Sarath**, J.), [2026 SCC OnLine TS 9619](#)
- G. Bal Narasimha Reddy v. State of Telangana*, (**K. Sarath**, J.), [2026 SCC OnLine TS 9620](#)
- G. Balaiah v. State of Telangana*, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9551](#)
- G. Ganesh Goud v. State of Telangana*, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9615](#)
- G. Kanakaiah v. State of Telangana*, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9506](#)
- G. Laxman Rao v. State of Telangana*, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9565](#)
- G. Mohan v. State of Telangana*, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9633](#)
- G. Prashanthi Reddy v. State of Telangana*, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9611](#)
- G. Surendar Reddy v. State of Telangana*, (Aparesh Kumar Singh and G.M. Mohiuddin, JJ.), [2026 SCC OnLine TS 9353](#)
- G.N. Kumar v. Syamala Lanka*, (**Renuka Yara**, J.), [2026 SCC OnLine TS 9421](#)
- Gaddam Shankarbabu v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 9383](#)
- Gali Anthon Reddy v. State of Telangana*, (**K. Sarath**, J.), [2026 SCC OnLine TS 9581](#)
- Gali Bala Tereja v. State of Telangana*, (**K. Sarath**, J.), [2026 SCC OnLine TS 9582](#)
- Gali Madhu Mohan Reddy v. State of Telangana*, (**K. Sarath**, J.), [2026 SCC OnLine TS 9579](#)
- Gandu Venkataiah v. State of Telangana*, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9500](#)
- Gangothri Metal Industry v. State of Telangana*, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9598](#)
- Gau Gyan Foundation v. State of Telangana*, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9526](#)
- Ghantasala Prudhvi v. Union of India*, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9513](#)
- Gorantla Laxman Rao v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 9255](#)
- Gowthami Enterprises v. Superintendent of Central Tax*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 9576](#)
- Greater Hyderabad Municipal Corpn. v. P.F. Commr.*, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9631](#)

- Growlam Office (P) Ltd. v. Union of India*, (**P. Sam Koshy** and Narsing Rao Nandikonda, JJ.), [2026 SCC OnLine TS 9262](#)
- Gundapu Rajalingu v. Kinnarla Kistaiah*, (B.R. Madhusudhan Rao, J.), [2026 SCC OnLine TS 9284](#)
- Gundu Phani Kumar Sharma v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9346](#)
- Harijan Enkanna v. State of Telangana*, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9544](#)
- Heaven Touch Beauty & Spa v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9389](#)
- Himalaya Graphic v. State of Telangana*, (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9577](#)
- Hingora Basir Abdul v. State of Telangana*, (Surepalli Nanda, J.), [2026 SCC OnLine TS 9399](#)
- Hussain Sab v. State of Telangana*, (J. Sreentvas Rao, J.), [2026 SCC OnLine TS 9247](#)
- I. Laxmi Soujanya v. State of Telangana*, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9635](#)
- Ikram Constructions v. State of Telangana*, (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9502](#)
- Imran Ali Khan v. State of Telangana*, (K. Sujana, J.), [2026 SCC OnLine TS 9256](#)
- Imran Baig & Imran Bhag v. State of Telangana*, (J. Sreentvas Rao, J.), [2026 SCC OnLine TS 9238](#)
- Jadav Sai Kama & Sai Kiran v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9248](#)
- Jadi Swarupa Rani v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 9411](#)
- Jafar Alam v. Joint Collector-II*, (Namavarapu Rajeshwar Rao, J.), [2026 SCC OnLine TS 9269](#)
- Jai jagannath gases (P) Ltd. v. CTO*, (**P. Sam Koshy** and Narsing Rao Nandikonda, JJ.), [2026 SCC OnLine TS 9263](#)
- Jampala Vamshi Krishna v. State of Telangana*, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9532](#)
- Jangaiah v. State of Telangana*, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9557](#)
- Jangam Ramesh Goud v. State of Telangana*, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9618](#)
- Javed Ahmed v. State of Telangana*, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9449](#)
- Jilla Prakash v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9232](#)
- Joga Naveen v. Union of India*, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9606](#)
- Jyothi Prakash Moovva v. State of Telangana*, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9358](#)
- K. Chandu v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9384](#)
- K. Hari Shankar v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 9385](#)
- K. Kumari v. Greater Hyderabad Municipal Corpn.*, (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9497](#)
- K. Madhava Reddy v. State of Telangana*, (**Pulla Karthik**, J.), [2026 SCC OnLine TS 9462](#)
- K. Mahender v. State of Telangana*, (Surepalli Nanda, J.), [2026 SCC OnLine TS 9568](#)
- K. Narasimhulu v. State of A.P.*, (**Pulla Karthik**, J.), [2026 SCC OnLine TS 9461](#)
- K. Rambabu v. State of Telangana*, (**Pulla Karthik**, J.), [2026 SCC OnLine TS 9465](#)
- K. Renuka v. State of Telangana*, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9340](#)
- K. Satish Chandra Gupta v. State of Telangana*, (**Tirumala Devi Eada**, J.), [2026 SCC OnLine TS 9427](#)
- K. Shiva Prasad v. State of A.P.*, (**Pulla Karthik**, J.), [2026 SCC OnLine TS 9463](#)

K. Sruthi v. K.N.V. Rakesh, (**Tirumala Devi Eada**, J.), [2026 SCC OnLine TS 9437](#)
K. Varalakshmi v. State of Telangana, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9637](#)
K. Venkata Chalapathy v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9393](#)
K. Yellaiah v. State of Telangana, (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9599](#)
K.N. Shiva Kumar v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9337](#)
Kadari Anjaiah v. State of Telangana, (**Pulla Karthik**, J.), [2026 SCC OnLine TS 9272](#)
Kadiyala Girija v. Union of India, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9608](#)
Kakatiya Constructions & Infra v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9487](#)
Kakatiya Constructions & Infra v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9488](#)
Kakatiya Constructions v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9486](#)
Kakatiya Exports v. Superintendent, (**Aparesh Kumar Singh**, C.J. and **G.M. Mohiuddin**, J.), [2026 SCC OnLine TS 9273](#)
Kamireddy Suresh Reddy v. State of Telangana, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9523](#)
Kammala Ravi v. State of Telangana, (**T. Madhavi Devi**, J.), [2026 SCC OnLine TS 9348](#)
Kanakala Vishnu Vardhan Reddy v. State of Telangana, (**Pulla Karthik**, J.), [2026 SCC OnLine TS 9375](#)
Kanala Venkata Krishna Mohan v. State of Telangana, (**J. Sreenivas Rao**, J.), [2026 SCC OnLine TS 9246](#)
Kanduri Yadamma v. State of Telangana, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9550](#)
Kannuri Tejaswini v. State of Telangana, (**T. Madhavi Devi**, J.), [2026 SCC OnLine TS 9483](#)
Kantam Yadamma v. State of Telangana, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9556](#)
Karanam Rajesh Kumar v. State of Telangana, (**K. Sujana**, J.), [2026 SCC OnLine TS 9312](#)
Karumuri Venkata Nageswara Rao v. Directorate of Enforcement, (**K. Sujana**, J.), [2026 SCC OnLine TS 9314](#)
Katari Ramalinga Raju v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9584](#)
Kathi Ashok v. State of A.P., (**Pulla Karthik**, J.), [2026 SCC OnLine TS 9453](#)
Katkuri Srinath v. State of Telangana, (**J. Sreenivas Rao**, J.), [2026 SCC OnLine TS 9321](#)
Kattakola Nageswara Rao v. M. Venkateswara Reddy, (**B.R. Madhusudhan Rao**, J.), [2026 SCC OnLine TS 9328](#)
Kattamuri Vijaya Vardini v. State of Telangana, (**J. Sreenivas Rao**, J.), [2026 SCC OnLine TS 9422](#)
Kaveti Sirisha v. Chappala Venkatesham, (**Narsing Rao Nandikonda**, J.), [2026 SCC OnLine TS 9417](#)
Kelothu Malsur v. State of Telangana, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9344](#)
Keshav Memorial Educational Society v. State of Telangana, (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9451](#)
Khadar Baba v. State of Telangana, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9501](#)
Khaja Bee v. State of Telangana, (**T. Madhavi Devi**, J.), [2026 SCC OnLine TS 9347](#)
Khalfan Malallah Khalfan v. State of Telangana, (**Aparesh Kumar Singh** and **G.M. Mohiuddin**, JJ.), [2026 SCC OnLine TS 9336](#)
Khammam Swathi v. State of Telangana, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9528](#)
Kishore Theatre v. State of Telangana, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9504](#)

Kodipyaka Srinivas v. State of Telangana, (**Tirumala Devi Eada**, J.), [2026 SCC OnLine TS 9426](#)
Kodipyaka Srinivas v. State of Telangana, (**Tirumala Devi Eada**, J.), [2026 SCC OnLine TS 9431](#)
Kodiyatar Devraj Rama Bhai v. State of Telangana, (Surepalli Nanda, J.), [2026 SCC OnLine TS 9401](#)
Kojjenki Ramaswamy v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9296](#)
Kojjenki Ramaswamy v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9298](#)
Kojjenki Ramaswamy v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9304](#)
Kojjenki Ramaswamy v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9305](#)
Kola Yakalaxmi v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9261](#)
Kolipaka Kiran Kumar v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9299](#)
Korakoppula Swarupa v. State of Telangana, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9583](#)
Korra Kasna v. State of Telangana, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9570](#)
Kothapally Salaiah v. S. Bharathamma, (B.R. Madhusudhan Rao, J.), [2026 SCC OnLine TS 9282](#)
Kundaram Manula v. State of Telangana, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9450](#)
Kuntigorla Anjaiah v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9369](#)
Kurra Lalitha v. Desham Vijayalakshmi, (K. Lakshman, J.), [2026 SCC OnLine TS 9226](#)
L. Roopa Rani v. M. Jaswanth Reddy, (K. Lakshman and B.R. Madhusudhan Rao, JJ.), [2026 SCC OnLine TS 9322](#)
L. Uday Kumar v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 9404](#)
Likki Laxma Reddy v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 9381](#)
LKP Infra Projects v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9624](#)
M Sanavulla Khan v. Union of India, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9521](#)
M. Ashok v. State of Telangana, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9652](#)
M. Jangaiah v. State of Telangana, (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9530](#)
M. Nanda v. State of Telangana, (**Namavarapu Rajeshwar Rao**, J.), [2026 SCC OnLine TS 9650](#)
M. Parijatham v. State of Telangana, (**T. Madhavi Devi**, J.), [2026 SCC OnLine TS 9546](#)
M. Prakash Babu v. Union Bank of India, (Juvvadi Sridevi, J.), [2026 SCC OnLine TS 9267](#)
M. Sreenivas v. Municipal Administration & Urban Development, (**Pulla Karthik**, J.), [2026 SCC OnLine TS 9458](#)
M. Srinivasulu v. State of Telangana, (Vakiti Ramakrishna Reddy, J.), [2026 SCC OnLine TS 9339](#)
M. Swathi v. Priyanka Ala, (Nagesh Bheemapaka, J.), [2026 SCC OnLine TS 9286](#)
M. Veeraswamy v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9360](#)
M. Venkat Ratnam v. T. Yadaiah, (Suddala Chalapathi Rao, J.), [2026 SCC OnLine TS 9287](#)
Macha Kamalamma v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9566](#)
Madduri Satya Srinivas v. Union of India, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9625](#)
Mahammed Suleman v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9251](#)
Mahesh Gubba v. Sudhir Bobba, (P. Sam Koshy, J.), [2026 SCC OnLine TS 9230](#)
Mahesh Sanjay Biradar v. State of Telangana, (**Tirumala Devi Eada**, J.), [2026 SCC OnLine TS 9430](#)
Malledi Lakshmi Narasamma v. State of Telangana, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9491](#)

Malledi Lakshmi Narasamma v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9494](#)

Malledi Shivaparvathi v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9492](#)

Manal Mohd. Aslam v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9239](#)

Manchireddy Kamalamma v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9561](#)

Mangalarapu Shankaravva v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9382](#)

Manne Niranjan v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9518](#)

Marrikanti Lakshma Reddy v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9343](#)

Mateti Naveen Kumar v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9237](#)

Mesarapu Raja Babu v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9509](#)

Meghavath Charansingh v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9612](#)

Mehraj Ahmed Khan v. State of Telangana, (K. Sujana, J.), [2026 SCC OnLine TS 9436](#)

Meka Thirupathi Reddy v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9623](#)

Mekala Upendra v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 9467](#)

Merugu Anjaiah v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 9508](#)

Merugu Padma v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9351](#)

Merugu Srinivas v. N. Raju, (Vakiti Ramakrishna Reddy, J.), [2026 SCC OnLine TS 9325](#)

Metrochem API (P) Ltd. v. RBI, (Nagesh Bheemapaka, J.), [2026 SCC OnLine TS 9477](#)

MHP Infratech (P) Ltd. v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9617](#)

Mir Mustafa Ali Razvi v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9236](#)

Miriyala Raji Reddy v. Union of India, (Nagesh Bheemapaka, J.), [2026 SCC OnLine TS 9547](#)

Mogili Indrani v. A.P. Vaidya Vidhana Parishad, (Pulla Karthik, J.), [2026 SCC OnLine TS 9454](#)

Mohan Reddy Thippireddy v. Commissioner, (Aparesh Kumar Singh and G.M. Mohiuddin, JJ.), [2026 SCC OnLine TS 9412](#)

Mohd Rafeeq v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9341](#)

Mohd. Abdul Basheer v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 9366](#)

Mohd. Abdul Sattar v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9489](#)

Mohd. Ali v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9233](#)

Mohd. Arshad v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9549](#)

Mohd. Arshad v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9552](#)

Mohd. Ehsanulla Siddiqui v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 9621](#)

Mohd. Ghouse Mohiuddin v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 9616](#)

Mohd. Habeebuddin Qureshi v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 9276](#)

Mohd. Ibrahim v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 9414](#)

Mohd. Imran Uddin v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9352](#)

Mohd. Ishaq v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9447](#)

Mohd. Khaja v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9522](#)

- Mohd. Mannan Shareef v. Union of India*, (**P. Sam Koshy** and Suddala Chalapathi Rao, JJ.), [2026 SCC OnLine TS 9511](#)
- Mohd. Mounuddin & Moin Uddin v. State of Telangana*, (J. Sreentvas Rao, J.), [2026 SCC OnLine TS 9243](#)
- Mohd. Saleem v. State of Telangana*, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9534](#)
- Mohd. Shafeeq Ahmed v. State of Telangana*, (**T. Madhavi Devi**, J.), [2026 SCC OnLine TS 9519](#)
- Mohd. Shakir v. State of Telangana*, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9445](#)
- Mohd. Toufeeque v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9371](#)
- Mohmeed Mateen Khan Pasha v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 9290](#)
- Moksha Kalyanram Abhiramula v. State of Telangana*, (K. Sujana, J.), [2026 SCC OnLine TS 9320](#)
- Molla Jashwanth v. State of Telangana*, (**Juvvadi Sridevi**, J.), [2026 SCC OnLine TS 9439](#)
- Mosam Rajeshwari v. State of Telangana*, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9485](#)
- Mounika Dogari v. State of Telangana*, (**T. Madhavi Devi**, J.), [2026 SCC OnLine TS 9607](#)
- Muppala Venkata Yetheendra Kumar v. State of Telangana*, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9440](#)
- Murali Manpower Agencies v. Union of India*, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9481](#)
- Muthaz Khadri v. State of Telangana*, (**J. Sreenivas Rao**, J.), [2026 SCC OnLine TS 9435](#)
- MVR Associates v. Union of India*, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9466](#)
- N. Ramulu v. Superintending Engineer*, (**Pulla Karthik**, J.), [2026 SCC OnLine TS 9457](#)
- N. Ratnam v. District Educational Officer*, (**Surepalli Nanda**, J.), [2026 SCC OnLine TS 9564](#)
- Nadikudi Uma Kumar v. State of Telangana*, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9345](#)
- Nageshwar Rao v. State of Telangana*, (**T. Madhavi Devi**, J.), [2026 SCC OnLine TS 9575](#)
- Nagilla Shyamala v. State of Telangana*, (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9629](#)
- Naine Kaml Rao v. State of Telangana*, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9596](#)
- Nandigama Narsimha v. State of Telangana*, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9468](#)
- Nandipati Bhanu Bhagyavati v. State of Telangana*, (**B. Vijaysen Reddy**, J.), [2026 SCC OnLine TS 9653](#)
- Narender Jalpally v. State of Telangana*, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9543](#)
- National Insurance Co. Ltd. v. P. Vijaya Kumari*, (Vakiti Ramakrishna Reddy, J.), [2026 SCC OnLine TS 9258](#)
- Nayini Srinivasa v. State of Telangana*, (Laxmi Narayana Alishetty, J.), [2026 SCC OnLine TS 9266](#)
- Neemax Buildcon v. Director*, (**P. Sam Koshy** and Narsing Rao Nandikonda, JJ.), [2026 SCC OnLine TS 9409](#)
- Nenavath Aakash v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9297](#)
- Next Education India (P) Ltd. v. Jamia Salafiya English School*, (Aparesh Kumar Singh, C.J.), [2026 SCC OnLine TS 9220](#)
- Next Education India (P) Ltd. v. Priya Convent School*, (Aparesh Kumar Singh, C.J.), [2026 SCC OnLine TS 9221](#)
- Next Education India (P) Ltd. v. St. Paul's Jeevan Jyoti Secondary School*, (Aparesh Kumar Singh, C.J.), [2026 SCC OnLine TS 9222](#)

- Nexus Hyderabad Retail (P) Ltd. v. Preethi Sherlocks Entertainments (P) Ltd.*, (Aparesh Kumar Singh, C.J.), [2026 SCC OnLine TS 9223](#)
- Nousheen Sultana v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9392](#)
- NP Swathi v. State of Telangana*, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9512](#)
- P. Anjaneyulu v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 9331](#)
- P. Bangaraiah v. B. Raju*, (B.R. Madhusudhan Rao, J.), [2026 SCC OnLine TS 9324](#)
- P. Laxmi Bai v. State of Telangana*, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9469](#)
- P. Mounika v. Union of India*, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9603](#)
- P. Raghupathy Sarma v. State of Telangana*, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9648](#)
- P. Sai Navya v. State of Telangana*, (Juvvadi Sridevi, J.), [2026 SCC OnLine TS 9277](#)
- P. Surender v. State of Telangana*, (**K. Sarath**, J.), [2026 SCC OnLine TS 9495](#)
- P. Yashodamma v. State of Telangana*, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9636](#)
- P. Yellamma v. State of Telangana*, (**K. Sarath**, J.), [2026 SCC OnLine TS 9644](#)
- P.V. Subba Rao v. Commandant*, (K. Sarath, J.), [2026 SCC OnLine TS 9355](#)
- Padma Kumar v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9309](#)
- Pagidi Krishna Reddy v. Union of India*, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9645](#)
- Palacharla Pulliah v. Palacharla Nagendram*, (Narsing Rao Nandikonda, J.), [2026 SCC OnLine TS 9280](#)
- Palem Pentamma v. State of Telangana*, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9535](#)
- Pandit Narendra Oriental College & Radha Krishna Research Institute v. State of Telangana*, (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9590](#)
- Parele Prakash v. State of Telangana*, (K. Sujana, J.), [2026 SCC OnLine TS 9291](#)
- Pataparla Balu Mahesh v. State of Telangana*, (**K. Sarath**, J.), [2026 SCC OnLine TS 9585](#)
- Pathakamudi Pooja v. State of Telangana*, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9493](#)
- Patsamatla Rangaraju v. State of Telangana*, (**K. Sarath**, J.), [2026 SCC OnLine TS 9572](#)
- Ponugoti Padma v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9244](#)
- Preethi Sherlocks Entertainments (P) Ltd. v. Nexus Hyderabad Retail (P) Ltd.*, (Aparesh Kumar Singh, C.J.), [2026 SCC OnLine TS 9224](#)
- Purvam Sathyanarayana v. Nandyala Rama Krishna Reddy*, (**Renuka Yara**, J.), [2026 SCC OnLine TS 9415](#)
- Pusapati VSN Raju v. Union of India*, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9538](#)
- R. Narsimulu v. N. Sudhakar Goud*, (B.R. Madhusudhan Rao, J.), [2026 SCC OnLine TS 9283](#)
- R. Ravinder Reddy v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 9380](#)
- R. Venkata Veera Swamy v. State of Telangana*, (**Tirumala Devi Eada**, J.), [2026 SCC OnLine TS 9423](#)
- R. Venkateswarulu v. State of Telangana*, (**K. Sarath**, J.), [2026 SCC OnLine TS 9531](#)
- Ragula Kanthaiah v. State of Telangana*, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9537](#)
- Rainbow Traders & Developers v. RBI*, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9601](#)
- Rajam Srisailam v. State of Telangana*, (K. Sujana, J.), [2026 SCC OnLine TS 9319](#)
- Raju Choudhary v. State of Telangana*, (Pulla Karthik, J.), [2026 SCC OnLine TS 9377](#)

Ramasahayam Muralidhar Reddy v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 9529](#)

Rana Begum v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 9507](#)

Rangaiah Gari R. Thimamma v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9342](#)

Rapolu Mallesh v. Goturi Karuna, (K. Lakshman, J.), [2026 SCC OnLine TS 9229](#)

Ravindra Varma Uddaraju v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9558](#)

Ravindra Varma Uddaraju v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9560](#)

Ravindra Varma Uddaraju v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9586](#)

Rega Kantha Rao v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9397](#)

Royal Thai Massage v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9265](#)

S. Yadagiri v. Sarpanch, (Pulla Karthik, J.), [2026 SCC OnLine TS 9460](#)

S.A. Shakeer Hussain v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9364](#)

Sada Vijaya Prasad v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 9390](#)

Sada Vijaya Prasad v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 9391](#)

Sadula Anjaneya Vara Prasad Swamy v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9443](#)

Salman Shaik v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9245](#)

Samudrala Ramesh v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9536](#)

Sankranti Vijaya v. State of Telangana, (Gadi Praveen Kumar, J.), [2026 SCC OnLine TS 9407](#)

Santosh v. State of Telangana, (Surepalli Nanda, J.), [2026 SCC OnLine TS 9400](#)

Sarika Poddar v. Greater Hyderabad Municipal Corpn., (Laxmi Narayana Alishetty, J.), [2026 SCC OnLine TS 9613](#)

Sayed Saleem v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9306](#)

Sayed Shawez v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9295](#)

Sende Gannu v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9260](#)

Shaik Mosin v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9294](#)

Shaik Muneer v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9370](#)

Shaik Obedulla v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9602](#)

Shaik Tamanna v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 9515](#)

Shaik Zakeer & Sk Zakeer v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9241](#)

Shanthi v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 9527](#)

Sheri Lavakusha Reddy v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9441](#)

Sheri Narayana & Narayana Rao v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9234](#)

Shivarala Yadaiah v. State of Telangana, (Vakiti Ramakrishna Reddy, J.), [2026 SCC OnLine TS 9332](#)

Singareni Collieries Co. Ltd. v. E.Buchi Rajam, (P. Sam Koshy and Narsing Rao Nandikonda, JJ.), [2026 SCC OnLine TS 9257](#)

Sirsat Sushil Rao v. State of Telangana, (K. Sujana, J.), [2026 SCC OnLine TS 9288](#)

Sivadhani Kumar v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 9499](#)

Sk. Ameeruddin v. State of Telangana, (Surepalli Nanda, J.), [2026 SCC OnLine TS 9567](#)

- Sri Astalaxmi Spinning Mill workers Union v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 9597](#)
- Sri Laxmi Kalamandir 70 MM A/c v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 9553](#)
- Sri Venkateshwara Industries v. State of Telangana*, (Nagesh Bheemapaka, J.), [2026 SCC OnLine TS 9268](#)
- Srividya Samreddy v. State of Telangana*, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9442](#)
- SRK ramel Enterprises v. State of Telangana*, (Surepalli Nanda, J.), [2026 SCC OnLine TS 9403](#)
- State of Telangana v. Raavi Suhasini*, (K. Lakshman, J.), [2026 SCC OnLine TS 9227](#)
- Subhash Chandra v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 9479](#)
- Subhash Chandra v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 9480](#)
- Sudhakar Raju v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 9471](#)
- Suguru Narasimha Reddy v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9363](#)
- Sukarma Health-Care Services (P) Ltd. v. Golden Maze Estates Development (P) Ltd.*, (Moushumi Bhattacharya and Gadi Praveen Kumar, JJ.), [2026 SCC OnLine TS 9285](#)
- Suragouni Chandramohan Goud v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9349](#)
- Syed Abdul Azeez v. State of Telangana*, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9627](#)
- Syed Hameed Ali v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9235](#)
- Syed Khaja Pasha v. Union of India*, (K. Sarath, J.), [2026 SCC OnLine TS 9395](#)
- Syed Mohd. Abraruddin v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 9630](#)
- Syed Sattar Hussain v. State of Telangana*, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 9271](#)
- Syeda Nusrath Bibi v. State of Telangana*, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9591](#)
- T. Dharmaveer Reddy v. State of Telangana*, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9638](#)
- T. Mohan Rao v. State of Telangana*, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9642](#)
- T. Narasimha Rao v. State of Telangana*, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9641](#)
- T. Ram Suresh v. State of Telangana*, (Pulla Karthik, J.), [2026 SCC OnLine TS 9520](#)
- T. Ramesh Kumar v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 9388](#)
- T. Ramesh v. Telangana SRTC*, (Nagesh Bheemapaka, J.), [2026 SCC OnLine TS 9478](#)
- T. Srinivasa Rao (Dr) v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 9647](#)
- T. Vijaya Lakshmi v. State of Telangana*, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9640](#)
- T.K. Ramesh v. Aasritha Chit Fund (P) Ltd.*, (Renuka Yara, J.), [2026 SCC OnLine TS 9416](#)
- Taariq Mahmood v. State of Telangana*, (Moushumi Bhattacharya and Gadi Praveen Kumar, JJ.), [2026 SCC OnLine TS 9649](#)
- Tandra Narsaiah v. State of Telangana*, (Suddala Chalapathi Rao, J.), [2026 SCC OnLine TS 9362](#)
- Telangana State Power Generation of Co. Ltd. v. A. Poolamma*, (P. Sam Koshy and Narsing Rao Nandikonda, JJ.), [2026 SCC OnLine TS 9334](#)
- Thakoor Roopendur Singh v. State of Telangana*, (Pulla Karthik, J.), [2026 SCC OnLine TS 9498](#)
- Thathireddy Arogya Reddy v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 9545](#)
- Thermax Instrumentation Ltd. v. Commr.*, (P. Sam Koshy and Suddala Chalapathi Rao, JJ.), [2026 SCC OnLine TS 9610](#)

Thirupally Kondal Reddy v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9302](#)
Thuma Swarupa v. State of Telangana, (**E.V. Venugopal**, J.), [2026 SCC OnLine TS 9548](#)
Thummala Prashanth v. State of Telangana, (**T. Madhavi Devi**, J.), [2026 SCC OnLine TS 9594](#)
Thummala Saritha v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9559](#)
Thumula Kalavathi v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 9368](#)
Tirumala Cottons Ginning & Pressing Mills v. State of Telangana, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9614](#)
Tumu Venkata Krishna v. State of Telangana, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9639](#)
Umme Ammarah v. State of Telangana, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9651](#)
United Insurance Co. Ltd. v. Perumalla Avinash, (Vakiti Ramakrishna Reddy, J.), [2026 SCC OnLine TS 9259](#)
Upakar Infra Projects (P) Ltd. v. Commr. of Customs, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 9643](#)
Urisirikapalli Santha v. State of Telangana, (**Laxmi Narayana Alishetty**, J.), [2026 SCC OnLine TS 9563](#)
V. Anand Khanna v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9329](#)
V. Parvathi Sai Arun (Dr) v. UGC, (**Surepalli Nanda**, J.), [2026 SCC OnLine TS 9622](#)
V. Ravi Prakash v. Union of India, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 9279](#)
V. Swaroopa v. Prl secretary, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9516](#)
V. Saradhi v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9242](#)
Vadthyavath Usha v. State of Telangana, (**Tirumala Devi Eada**, J.), [2026 SCC OnLine TS 9425](#)
Valakonda Shoba Rani v. State of Telangana, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9473](#)
Vangala Thirumala Reddy v. State of Telangana, (**K. Sarath**, J.), [2026 SCC OnLine TS 9514](#)
Vanguru Harinath v. State of Telangana, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9634](#)
Varikoppula Satish v. State of Telangana, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 9539](#)
Vasundra v. Greater Hyderabad Municipal Corpn., (Suddala Chalapathi Rao, J.), [2026 SCC OnLine TS 9333](#)
Veeragandham Sheshaiah v. P. Venkat Reddy, (**B.R. Madhusudhan Rao**, J.), [2026 SCC OnLine TS 9419](#)
Venkat Reddy Cherukapally v. Union of India, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 9275](#)
Venkata Krishna v. State of Telangana, (**J. Sreenivas Rao**, J.), [2026 SCC OnLine TS 9433](#)
Venkata Nagendra Prasad Gajula v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9398](#)
Venkateswaramma Ande & A Venkateswaramma v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9250](#)
Venkateswarlu Neralla v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9310](#)
Vijay Bhasker Reddy v. State of Telangana, (**Tirumala Devi Eada**, J.), [2026 SCC OnLine TS 9432](#)
Vinod Babu v. State of Telangana, (**N. Tukaramji**, J.), [2026 SCC OnLine TS 9510](#)
Virender & Birender Singh v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 9249](#)
Vishnu Vardhan Avula v. Union of India, (**Nagesh Bheemapaka**, J.), [2026 SCC OnLine TS 9540](#)
Vyjayanthi Giraiahgari v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9387](#)

Wajeed Hussain v. Samaiah, (Aparesh Kumar Singh and G.M. Mohiuddin, JJ.), [2026 SCC OnLine TS 9335](#)

Y Sharath Reddy v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 9542](#)

Y. Amarender v. R.J.D.S.E., (Pulla Karthik, J.), [2026 SCC OnLine TS 9455](#)

Y. Sailaja v. State of Telangana, (Gadi Praveen Kumar, J.), [2026 SCC OnLine TS 9405](#)

Y.V.G. Narayana v. Commissioner of Central Tax, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 9402](#)

Yalala Appareddy & Srikanth Reddy v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 9253](#)

Yesumani Katheramalla v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 9386](#)

Zaheda Begum v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 9446](#)

Goa Authority for Advance Ruling (GST) [12]

Akhil Arun Naik, In re, (Pallavi Gupta and Vishant S.N. Gaunekar, Members), [2025 SCC OnLine Goa AAR-GST 4](#)

Captain of Ports Department, In re, (Lakshmi Radhakrishnan and Vishant S.N. Gaunekar, Members), [2025 SCC OnLine Goa AAR-GST 7](#)

Dudhsagar Breweries & Distilleries, In re, (Lakshmi Radhakrishnan and Vishant S.N. Gaunekar, Members), [2025 SCC OnLine Goa AAR-GST 10](#)

Goa Industrial Development Corporation, In re, (Vishant S.N. Gaunekar and Pallavi Gupta, Members), [2025 SCC OnLine Goa AAR-GST 9](#)

Institute of Public Assistance (Provedoria), In re, (Pallavi Gupta and Vishant S.N. Gaunekar, Members), [2025 SCC OnLine Goa AAR-GST 11](#)

Maria Francisa Vaz, In re, (Lakshmi Radhakrishnan and Vishant S.N. Gaunekar, Members), [2025 SCC OnLine Goa AAR-GST 13](#)

Modern Constructions, In re, (Lakshmi Radhakrishnan and Vishant S.N. Gaunekar, Members), [2025 SCC OnLine Goa AAR-GST 5](#)

Rajendra S. Bakhale, In re, (Lakshmi Radhakrishnan and Vishant S.N. Gaunekar, Members), [2025 SCC OnLine Goa AAR-GST 8](#)

Tonia Liquor Industries, In re, (Lakshmi Radhakrishnan and Vishant S.N. Gaunekar, Members), [2025 SCC OnLine Goa AAR-GST 3](#)

Vaibhavi Dredging, In re, (Lakshmi Radhakrishnan and Vishant S.N. Gaunekar, Members), [2025 SCC OnLine Goa AAR-GST 2](#)

Vinayak Transport, In re, (Lakshmi Radhakrishnan and Vishant S.N. Gaunekar, Members), [2025 SCC OnLine Goa AAR-GST 6](#)

Zydus Lifesciences Ltd., In re, (Lakshmi Radhakrishnan and Vishant S.N. Gaunekar, Members), [2025 SCC OnLine Goa AAR-GST 1](#)

Customs Excise and Service Tax Appellate Tribunal [6]

Diamond Mink Blankets Ltd. v. Commr. of Customs, (S.S. Garg, Member (Judicial)), [2026 SCC OnLine CESTAT 1840](#)

Emami Agrotech Ltd. v. Commr. of Customs, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1838](#)

Kanishk Steel Industries Ltd. v. Commr. of Customs, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1837](#)

Manchukonda Chitti Raju Gopi v. Commr. of Customs, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1839](#)

R.K. Marketing Services v. Commissioner of Central Tax Medchal - GST, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1841](#)

Vision Projects Technologies (P) Ltd. v. CCE, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1842](#)

Income Tax Appellate Tribunal [83]

A.P. Jewellers v. CIT, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 14522](#)

Akhil Garg Kumar v. CIT, (**Satbeer Singh Godara**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 14621](#)

Akhilesh Kumar Yadav v. CIT, (Raj Kumar Chauhan, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 14558](#)

Anita Kanwar v. CIT, (T.R. Senthil Kumar, Member (Judicial) and **Prakash**, (Accountant Member)), [2026 SCC OnLine ITAT 14632](#)

Anuradha Rishi v. CIT, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 14534](#)

Ashok Kumar v. CIT, (**Madhumita Roy**, Member (Judicial)), [2026 SCC OnLine ITAT 14515](#)

Bharath Singh v. CIT, (S. Rifaur Rahman, (Accountant Member) and **Raj Kumar Chauhan**, Member (Judicial)), [2026 SCC OnLine ITAT 14514](#)

Bihariji Constructions (India) Ltd. v. CIT, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 14541](#)

Bipinbhai Maganbhai Virani v. CIT, (**Sanjay Garg**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 14619](#)

Branch Metrics Inc. v. CIT, (Vikas Awasthy, Member (Judicial) and **Manish Agarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 14566](#)

CIT v. Asal Jewellery, (Dr. B.R.R. Kumar, (Vice President) and **Sanjay Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 14525](#)

CIT v. CBRE South Asia (P) Ltd., (S. Rifaur Rahman, (Accountant Member) and **Vimal Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 14647](#)

CIT v. Clubside Dealcom (P) Ltd., (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 14557](#)

CIT v. Deepak Kalani, (T.R. Senthil Kumar, Member (Judicial) and **Prakash**, (Accountant Member)), [2026 SCC OnLine ITAT 14631](#)

CIT v. Gondwana Engineers Ltd., (Anubhav Sharma, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 14613](#)

CIT v. Harish Chander, (Mahavir Singh, (Vice President)), [2026 SCC OnLine ITAT 14655](#)

- CIT v. International Green Scapes Ltd.*, (Satbeer Singh Godara, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 14508](#)
- CIT v. Mangej Bai*, (Mahavir Singh, (Vice President)), [2026 SCC OnLine ITAT 14658](#)
- CIT v. Manoj Vasudeo Pardasany (HUF)*, (**Satbeer Singh Godara**, Member (Judicial) and Naveen Chandra, (Accountant Member)), [2026 SCC OnLine ITAT 14593](#)
- CIT v. Norm Consultants (P) Ltd.*, (**Mahavir Singh**, (Vice President) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 14507](#)
- CIT v. Om Wati*, (Mahavir Singh, (Vice President)), [2026 SCC OnLine ITAT 14657](#)
- CIT v. Pacific Mining Products (P) Ltd.*, (**Satbeer Singh Godara**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 14511](#)
- CIT v. Piyare Lal Kishan Lal Educational Trust*, (Satbeer Singh Godara, Member (Judicial) and Sanjay Awasthi, (Accountant Member)), [2026 SCC OnLine ITAT 14532](#)
- CIT v. Poonam Malhotra*, (**S. Rifaur Rahman**, (Accountant Member) and Raj Kumar Chauhan, Member (Judicial)), [2026 SCC OnLine ITAT 14591](#)
- CIT v. Ramesh Bai*, (Mahavir Singh, (Vice President)), [2026 SCC OnLine ITAT 14656](#)
- CIT v. Ruchi Gadia*, (T.R. Senthil Kumar, Member (Judicial) and **Prakash**, (Accountant Member)), [2026 SCC OnLine ITAT 14630](#)
- CIT v. Uma Kant Garg*, (**Vikas Awasthy**, Member (Judicial)), [2026 SCC OnLine ITAT 14652](#)
- Dasrath Singh v. CIT*, (Sunil Kumar Singh, Member (Judicial) and **Brajesh Kumar Singh**, (Accountant Member)), [2026 SCC OnLine ITAT 14524](#)
- Dinesh Arora v. CIT*, (Vikas Awasthy, Member (Judicial) and **Brajesh Kumar Singh**, (Accountant Member)), [2026 SCC OnLine ITAT 14540](#)
- Dinesh Kumar Sharma v. CIT*, (**Raj Kumar Chauhan**, Member (Judicial) and Sanjay Awasthi, (Accountant Member)), [2026 SCC OnLine ITAT 14518](#)
- Emerson Process Management (India) (P) Ltd. v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Tapas Ram Misra**, Member (Judicial)), [2026 SCC OnLine ITAT 14667](#)
- Gautam Kumar v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Kavitha Rajagopal, Member (Judicial)), [2026 SCC OnLine ITAT 14653](#)
- Gyanveer Singh v. CIT*, (Satbeer Singh Godara, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 14535](#)
- Hari Shankar Kumar v. CIT*, (**Madhumita Roy**, Member (Judicial)), [2026 SCC OnLine ITAT 14520](#)
- Harpal Singh v. CIT*, (**Mahavir Singh**, (Vice President) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 14536](#)
- Horizon Aerospace (India) (P) Ltd. v. CIT*, (M. Balaganesh, (Accountant Member) and **Kavitha Rajagopal**, Member (Judicial)), [2026 SCC OnLine ITAT 14601](#)
- International Tractors Ltd. v. CIT*, (**Mahavir Singh**, (Vice President) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 14537](#)
- Jamiat Islahul Muslemeen Charitable Society v. CIT*, (Anubhav Sharma, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 14611](#)
- Kamalkant Bhagwatiprasad Oza v. CIT*, (Rahul Chaudhary, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 14512](#)
- Kamleshkumar Harihai Patel v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Sanjay Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 14498](#)

- Kapil Yadav v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Raj Kumar Chauhan**, Member (Judicial)), [2026 SCC OnLine ITAT 14513](#)
- KPMG India (P) Ltd. v. CIT*, (Saktijit Dey, (Vice President) and **Bijayananda Pruseth**, (Accountant Member)), [2026 SCC OnLine ITAT 14543](#)
- Mahavir Fincon (P) Ltd. v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and Naveen Chandra, (Accountant Member)), [2026 SCC OnLine ITAT 14616](#)
- Mahesh Vidya Prasarak Shikshan Sanstha v. CIT*, (Anubhav Sharma, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 14528](#)
- Mahila Punarwas Samooch Samiti v. CIT*, (Annapurna Gupta, (Accountant Member) and **Kuldip Singh**, Member (Judicial)), [2026 SCC OnLine ITAT 14629](#)
- Mohd. Asif v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and M. Balaganesh, (Accountant Member)), [2026 SCC OnLine ITAT 14615](#)
- Moyez v. CIT*, (M. Balaganesh, (Accountant Member) and **Kavitha Rajagopal**, Member (Judicial)), [2026 SCC OnLine ITAT 14586](#)
- Mukesh Kantilal Jain v. CIT*, (**Narender Kumar Choudhry**, Member (Judicial) and Jagadish, (Accountant Member)), [2026 SCC OnLine ITAT 14583](#)
- Murshidabad Dist Police Personel & Family v. CIT*, (Rajesh Kumar, (Accountant Member) and **Pradip Kumar Choubey**, Member (Judicial)), [2026 SCC OnLine ITAT 14519](#)
- Narayan Securities Ltd. v. CIT*, (**Sudhir Kumar**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 14570](#)
- Natwar Lal Sharda v. CIT*, (**Annapurna Gupta**, (Accountant Member) and Udayan Dasgupta, Member (Judicial)), [2026 SCC OnLine ITAT 14542](#)
- New Divine Educational Society v. CIT*, (M. Balaganesh, (Accountant Member) and **Kavitha Rajagopal**, Member (Judicial)), [2026 SCC OnLine ITAT 14597](#)
- Nirmal Kumar Agarwal v. CIT*, (**George Mathan**, Member (Judicial)), [2026 SCC OnLine ITAT 14556](#)
- Nita Puri v. CIT*, (**Mahavir Singh**, (Vice President) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 14523](#)
- Nivea India (P) Ltd. v. CIT*, (**Narender Kumar Choudhry**, Member (Judicial) and Makarand Vasant Mahadeokar, (Accountant Member)), [2026 SCC OnLine ITAT 14575](#)
- Om Betwa Bhandar Grah v. CIT*, (Sunil Kumar Singh, Member (Judicial) and **Brajesh Kumar Singh**, (Accountant Member)), [2026 SCC OnLine ITAT 14517](#)
- Om Parkash v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Raj Kumar Chauhan**, Member (Judicial)), [2026 SCC OnLine ITAT 14533](#)
- PH Infratech (P) Ltd. v. CIT*, (Madhumita Roy, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2026 SCC OnLine ITAT 14529](#)
- Pioneer Dealtrade (P) Ltd. v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and Sanjay Awasthi, (Accountant Member)), [2026 SCC OnLine ITAT 14620](#)
- Pragati Magaswargiya Mahila Sanstha v. CIT*, (Anubhav Sharma, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 14527](#)
- Primarc Prabhu Dayal Charitable Trust v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 14576](#)
- Punit Jain v. CIT*, (**Madhumita Roy**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 14539](#)

- Road Infrastructure Development Co. of Rajasthan Ltd. v. CIT*, (T.R. Senthil Kumar, Member (Judicial) and **Prakash**, (Accountant Member)), [2026 SCC OnLine ITAT 14635](#)
- S.M. Educational Society v. CIT*, (Rajesh Kumar, (Accountant Member) and **Pradip Kumar Choubey**, Member (Judicial)), [2026 SCC OnLine ITAT 14582](#)
- Sanidhya Roongta Benefit Trust v. CIT*, (Annapurna Gupta, (Accountant Member) and **T.R. Senthil Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 14622](#)
- Sapna Saxena v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and M. Balaganesh, (Accountant Member)), [2026 SCC OnLine ITAT 14594](#)
- Sarita Sarda v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 14587](#)
- Satchikitsa Prasarak Mandal v. CIT*, (Anubhav Sharma, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 14526](#)
- Shetkari Kunbi Samaj v. CIT*, (Anubhav Sharma, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 14531](#)
- Shree Motors (P) Ltd. v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **M. Balaganesh**, (Accountant Member)), [2026 SCC OnLine ITAT 14516](#)
- Shri Malani Jat Janseva Charitable Trust v. CIT*, (**Rahul Chaudhary**, Member (Judicial) and Gangadhar Panda, (Accountant Member)), [2026 SCC OnLine ITAT 14549](#)
- Shri Ramkrishna Ayurvedik Aushdahalaya Parmarthi Trust v. CIT*, (**T.R. Senthil Kumar**, Member (Judicial) and Prakash, (Accountant Member)), [2026 SCC OnLine ITAT 14623](#)
- SLS Telecom (P) Ltd. v. CIT*, (**Duvvuru R.L. Reddy**, (Vice President) (KZ) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 14510](#)
- St. Joans Educational Trust v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 14581](#)
- SushilKumar Jain v. CIT*, (Narender Kumar Choudhry, Member (Judicial) and **Rakesh Kumar Lodha**, (Accountant Member)), [2026 SCC OnLine ITAT 14580](#)
- Umesh Satyanarayan v. CIT*, (Sanjay Garg, Member (Judicial) and **R. Govindarajan**, (Accountant Member)), [2026 SCC OnLine ITAT 14509](#)
- Vidya Infrabuilt (P) Ltd. v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 14538](#)
- Vikram Kapoor v. CIT*, (**Anubhav Sharma**, Member (Judicial) and Sanjay Awasthi, (Accountant Member)), [2026 SCC OnLine ITAT 14577](#)
- Virendra Kumar Gupta v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Kavitha Rajagopal, Member (Judicial)), [2026 SCC OnLine ITAT 14651](#)
- Virtual Galaxy Infotech Ltd. v. CIT*, (Anubhav Sharma, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 14530](#)
- Vishal Chain & Jewellery (P) Ltd. v. CIT*, (**Madhumita Roy**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 14545](#)
- Vishal Rajnikant Shah v. CIT*, (Anubhav Sharma, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 14521](#)
- VRS Foods Ltd. v. CIT*, (M. Balaganesh, (Accountant Member) and **Sudhir Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 14603](#)

National Company Law Tribunal [46]

- Ahluwalia Contracts (India) Ltd. v. Jasmine Buildmart (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 4413](#)
- Anish Niranjan Nanavaty v. Netizen Engineering (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 4395](#)
- Anish Niranjan Nanavaty v. Worldtel Tamil Nadu (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 4396](#)
- Anurag Jain v. Sachin Prasad Mannadiar*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 4394](#)
- Area Importers & Exporters (P) Ltd. v. Gupta Builders & Promoters (P) Ltd.*, (Shishir Agarwal, Member (Technical) and K. Biswal, Member (Judicial)), [2026 SCC OnLine NCLT 4402](#)
- Atul Rajwadkar v. Mahesh Guvvala*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 4393](#)
- Axis Bank Ltd. v. Kallam Brothers Cottons (P) Ltd.*, (Kishore Vemulapalli, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), [2026 SCC OnLine NCLT 4400](#)
- Axis Bank Ltd. v. Morarjee Textiles Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 4406](#)
- Bank of Maharashtra Stressed Asset Management Branch v. Mukesh Omprakash Agarwal*, (Ashish Kalia, Member (Judicial) and Sanjiv Dutt, Member (Technical)), [2026 SCC OnLine NCLT 4403](#)
- BSE Institute of Research Development & Innovation (P) Ltd., In re*, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 4384](#)
- BVG India Ltd. v. Three C Facility Management*, (Ashok Kumar Bhardwaj, Member (Judicial) and Shishir Agarwal, Member (Technical)), [2026 SCC OnLine NCLT 4375](#)
- Capital Trade Links Ltd. v. Capable Buildwell (P) Ltd.*, (Jyotsna Sharma, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 4380](#)
- Central Bank of India v. Superfine Metals (P) Ltd.*, (Ashish Kalia, Member (Judicial) and Sanjiv Dutt, Member (Technical)), [2026 SCC OnLine NCLT 4383](#)
- Dinesh Kanthilal Rathi v. Ashok R. Mundada*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 4381](#)
- Dipti Narayan Mundra, In re*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 4397](#)
- Edelweiss Asset Reconstruction Co. Ltd. v. Birla Cotsyn India Ltd.*, (Hariharan Neelakanta Iyer, Member (Technical) and Lakshmi Gurung, Member (Judicial)), [2026 SCC OnLine NCLT 4399](#)
- Edelweiss Asset Reconstruction Co. Ltd. v. Viilbery Healthcare (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 4405](#)
- Getz Cables (P) Ltd. v. Northern Arc Capital Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 4377](#)
- Gupta Coal India (P) Ltd., In re*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 4408](#)
- Hinganghat Infrastructure (P) Ltd. v. Jagdish Kumar*, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 4392](#)
- IDBI Trusteeship Services Ltd. v. Nirmal Lifestyle Ltd.*, (Hariharan Neelakanta Iyer, Member (Technical) and Lakshmi Gurung, Member (Judicial)), [2026 SCC OnLine NCLT 4398](#)

- Indiabulls Housing Finance Ltd. v. Sigma Leisure (P) Ltd.*, (Hariharan Neelakanta Iyer, Member (Technical) and Lakshmi Gurung, Member (Judicial)), [2026 SCC OnLine NCLT 4407](#)
- Indian Renewable Energy Development Agency Ltd. v. SLS Power Corpn. Ltd.*, (Kishore Vemulapalli, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), [2026 SCC OnLine NCLT 4401](#)
- Jindal India Ltd. v. Avil Menezes*, (Hariharan Neelakanta Iyer, Member (Technical) and Lakshmi Gurung, Member (Judicial)), [2026 SCC OnLine NCLT 4390](#)
- Karnataka Bank Ltd. v. Sadananda Maiya*, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2026 SCC OnLine NCLT 4387](#)
- Nextgen Procon (P) Ltd., In re*, (Bachu Venkat Balaram Das, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 4382](#)
- Nisus Finance & Investment Managers LLP v. Earthcon Universal Infratech (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 4412](#)
- NTEX Transportation Services (P) Ltd. v. Shree Nagai Devi Sugar (P) Ltd.*, (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), [2026 SCC OnLine NCLT 4418](#)
- Prerna Pradeep Agarwal v. Black Gold Constructions (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 4389](#)
- Rajeev Kumra v. CHD Developer Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 4411](#)
- Rupa Infotech & Infrastructure (P) Ltd. v. Hiren Bharani*, (Sushil Kumar Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 4391](#)
- Sachin Jain v. SBA Industries (P) Ltd.*, (K. Biswal, Member (Judicial) and K.K. Singh, Member (Technical)), [2026 SCC OnLine NCLT 4385](#)
- Spangle Energy (P) Ltd., In re*, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2025 SCC OnLine NCLT 15354](#)
- Sunaina Singh v. Chinar Industrial Investment Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Shishir Agarwal, Member (Technical)), [2026 SCC OnLine NCLT 4374](#)
- Tanay Securities & Services (P) Ltd. v. Organic World (P) Ltd.*, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 4417](#)
- Taran Preet Kaur Makan, In re*, (Ashok Kumar Bhardwaj, Member (Judicial) and Shishir Agarwal, Member (Technical)), [2026 SCC OnLine NCLT 4376](#)
- Ultratech Cement Ltd. v. Schema Enterprises (P) Ltd.*, (Hariharan Neelakanta Iyer, Member (Technical) and Lakshmi Gurung, Member (Judicial)), [2026 SCC OnLine NCLT 4409](#)
- Union Bank of India Ltd. v. Vaibhav Agarwal*, (Ashok Kumar Bhardwaj, Member (Judicial) and Shishir Agarwal, Member (Technical)), [2026 SCC OnLine NCLT 4415](#)
- Union Bank of India Ltd. v. Vipul Gupta*, (Ashok Kumar Bhardwaj, Member (Judicial) and Shishir Agarwal, Member (Technical)), [2026 SCC OnLine NCLT 4416](#)
- Union Bank of India v. Supreme Manor Wada Bhiwandi Infrastructure (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 4410](#)
- Universal Journeys India (P) Ltd., In re*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and **Atul Chaturvedi**, Member (Technical)), [2025 SCC OnLine NCLT 15355](#)

Vardhman Auto Recycling LLP, In re, (Mahendra Khandelwal, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 4388](#)

VK Industrial Corpn. Ltd. v. Rushiharsh Industries (P) Ltd., (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), [2026 SCC OnLine NCLT 4404](#)

Windchimes Trading (P) Ltd., In re, (Jyotsna Sharma, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 4386](#)

Woven & knit v. Prodo Technologies (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 4414](#)

Yash Deep Trexim (P) Ltd. v. Prithvi Devcons (P) Ltd., (Anupinder Singh Grewal, President), [2026 SCC OnLine NCLT 4378](#)

Circulars [28]

- [Central Board of Direct Taxes \[Notification No. 111 of 2026-CBDT\]](#)
- [Ministry of Agriculture \[Noti. No. G.S.R. 141 \[Ministry of Agriculture and Farmers Welfare, Department of Agriculture and Farmers Welfare, Economics, Statistics and Evaluation Division, Library and Information Assistant \(Group B post\) Recruitment Rules, 2026\]\]](#)
- [Ministry of Coal \[Noti. No. G.S.R. 710\(E\) \[Colliery Control \(Amendment\) Rules, 2026\]\]](#)
- [Ministry of Commerce and Industry \[Notification No. 29/2026-27\]](#)
- [Ministry of Consumer Affairs \[Noti. No. S.O. 4587\(E\) \[Sugar \(Stockholding Limit of Bulk Consumers\) Order, 2026\]\]](#)
- [Ministry of Corporate Affairs \[Noti. No. CCI/Reg-C.R. \(Amdt.\)/2026 \[Competition Commission of India \(Commitment\) Amendment Regulations, 2026\]\]](#)
- [Ministry of Defence \[Noti. No. S.R.O. 25\(E\) \[Subathu Cantonment Building Bye-Laws, 2026\]\]](#)
- [Ministry of Defence \[Noti. No. S.R.O. 28\(E\) \[Ambala Cantonment Building Bye-Laws, 2026\]\]](#)
- [Ministry of Defence \[Noti. No. S.R.O. 30\(E\) \[Mhow Cantonment Building Bye-Laws, 2026\]\]](#)
- [Ministry of Fisheries Animal Husbandry and Dairying \[Noti. No. G.S.R. 143 \[Delhi Milk Scheme, Junior Accounts Officer, Recruitment Rules, 2026\]\]](#)
- [Ministry of Health and Family Welfare \[F. No. RCD-09002/1/2026-Regulatory-FSSAI\(1\) \[Food Safety and Standards \(Packaging\) Amendment Regulations, 2026\]\]](#)
- [Ministry of Home Affairs \[Noti. No. G.S.R. 139 \[Ministry of Home Affairs, Narcotics Control Bureau, System Analyst \(Hardware and Networking\), Group 'A' Post, Recruitment Rules, 2026\]\]](#)
- [Ministry of Home Affairs \[Noti. No. G.S.R. 140 \[Ministry of Home Affairs, Library and Information Assistant \(Group 'B' Post\) Recruitment Rules, 2026\]\]](#)
- [Ministry of Home Affairs \[Noti. No. G.S.R. 711\(E\) \[Central Reserve Police Force, Constable \(General Duty\), General Duty Cadre, Group 'C' Post, Recruitment Rules, 2026\]\]](#)
- [Ministry of Home Affairs \[Noti. No. G.S.R. 717\(E\) \[Assam Rifles, Rifleman/Riflewomen \(General Duty\), Group 'C' combatised post Recruitment \(Amendment\) Rules, 2026\]\]](#)
- [Ministry of Home Affairs \[Noti. No. G.S.R. 742\(E\) \[Citizenship \(Third Amendment\) Rules, 2026\]\]](#)
- [Ministry of Jal Shakti \[Noti. No. G.S.R. 142 \[Department of Water Resources, River Development and Ganga Rejuvenation, Central Water Commission, Senior Draughtsman, Recruitment Rules, 2026\]\]](#)
- [Ministry of Labour \[Noti. No. G.S.R. 738\(E\) \[Ministry of Labour and Employment, Economic Officer Group 'B' Post Recruitment Rules, 2026\]\]](#)

- [Ministry of Personnel Public Grievances and Pensions \[Noti. No. G.S.R. 708\(E\) \[Indian Police Service \(Fixation of Cadre Strength\) Third Amendment Regulations, 2026\]\]](#)
- [Ministry of Personnel Public Grievances and Pensions \[Noti. No. G.S.R. 709\(E\) \[Indian Police Service \(Pay\) Third Amendment Rules, 2026\]\]](#)
- [Ministry of Petroleum and Natural Gas \[F. No. PNGRB/Tech/1-T4SCGD/\(4\)/2023 \[Petroleum and Natural Gas Regulatory Board \(Codes of Practices for Emergency Response and Disaster Management Plan \(ERDMP\)\) Amendment Regulations, 2026\]\]](#)
- [Ministry of Power \[Noti. No. JERC-JKL/Reg/2026/02 \[Joint Electricity Regulatory Commission for the Union Territory of Jammu & Kashmir and Union Territory of Ladakh \(Appointment of Consultants\) \(First Amendment\) Regulations, 2026\]\]](#)
- [Ministry of Road Transport and Highways \[Noti. No. G.S.R. 712\(E\) \[Central Motor Vehicles \(Twelfth Amendment\) Rules, 2026\]\]](#)
- [Reserve Bank of India \[RBI/2026-27/234\]](#)
- [Reserve Bank of India \[RBI/2026-27/235\]](#)
- [Reserve Bank of India \[RBI/2026-27/236\]](#)
- [Securities and Exchange Board of India \[HO/24/11/36\(24\)2026-IMD-RAC4/I/18849/2026\]](#)
- [University Grants Commission \[F. No. 7-2/2026 \(DEB-NWR\)\]](#)

State Ordinance [1]

- [Maharashtra Government Servants Regulation of Transfers and Prevention of Delay in Discharge of Official Duties \(Amendment\) Ordinance, 2024 \[Repealed\]](#)

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - https://www.instagram.com/scctimes_/

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

